

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE , PUNE
ORIGINAL APPLICATION NO 53 OF 2023**

Sanjay Navgire

...Applicant

Vs

The State of Maharashtra and Others

...Respondents

INDEX

SR.NO	DOCUMENTS	PARTICULARS	PAGE NOS.
1.		AFFIDAVIT	
2.	ANALYSIS RESULTS OF PREVIOUSLY COLLECTED WATER AND SOIL SAMPLES	ANNEXURE A	
3	BSI STANDARD OF THE WATER	ANNEXURE B	
3.	SHOW CAUSE NOTICE AND DIRECTION ISSUED BY THE BOARD TO M/S RADICO NV DISTLLERY	ANNEXURE C	
4.	COMPLIANCE REPORT SUBMITTED BY M/S RADICO NV DISTLLERY FOR SHIFTING OF 464 MT OF THE CONTAMINATED SOIL	ANNEXURE D	
5	PRIMARY HEALTH CENTRE VADOD BAZAR HEALTH REPORT	ANNEXURE E	
6	CROPPING PATTERN - TALATHI REPORT	ANNEXURE F	
7	GSDA LETTER	ANNEXURE G	
8	MAHARASHTRA STATE HUMAN RIGHTS COMMISSION – FINAL JUDGEMENT	ANNEXURE H	
9	MAHARASHTRA STATE SC/ST COMMISSION - FINAL JUDGEMENT	ANNEXURE I	

BEFORE ME

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE , PUNE
ORIGINAL APPLICATION NO 53 OF 2023

Sanjay Navgire

Applicant

Vs

The State of Maharashtra and Others

Respondents

AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT BOARD :-

I, **Dr.Prakash Prabhakar Munde**, aged about 57 years, occupation - Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Aurangabad, having my office at Paryavaran Bhavan, Plot No A-4/A, MIDC Chikalhana, Aurangabad do hereby state on solemn affirmation as under:

1. I say and submit that the Board has taken the cognizance of the complaint as well the news item appeared in Dainik Lokmat dated 31.08.2018 regarding disposal of chemicals in the farm Located at **Gat No. 144**, At Pathri, Tal. Phulambri Dist. Aurangabad. As soon as the complaint is received the Board has taken the cognizance of the same and visited the above location on the very same day with complainant and Revenue Officials including Mandal Adhikari and Kotwal.
2. I say and submit that the Applicant No 1 is the owner and possessor of land gat No 123 admeasuring 1H-60R and land measuring 1H-40 R stands in the name of his wife Sundarabai Sanjay Navire. In the said land there is a water bearing well. Applicant No 2 is the owner and possessor of land gat No 140 admeasuring 34 G and another son by name Ganesh owns and possesses land Gut 123 admeasuring 2 Acres and Gat No 139 admeasuring 36 G. In Gat No 124 ,the applicant No 2 is owner and possessor of 15G land in land Gut No 140 the applicant No 2 is the owner and possessor of the water bearing well.. Applicant No 3 is the owner and possessor of land Gut No 141 and Gut No 140 admeasuring 1H-30R. Applicant No 4 is the owner and possessor of land Gut No 139 and Gut No 124 .Applicant No 5 is the owner and possessor of land Gut No 143 admeasuring 1H-30R. Applicant No 3 is the owner and possessor of land Gut No 139 and Gut No 124 admeasuring 90R. All the lands mentioned above are adjacent and close to each other as well as adjacent to land Gut no 144 situated at village Pathri.

BEFORE ME

P.U. KALUSE PATIL
NOTARY GOVT. OF MAHARASHTRA
AURANGABAD
MOB.: 9422702279

3. I say and submit the Board has earlier collected water samples in presence of complainant on the dates 31.08.2018, 02.11.2018, 21.06.2019, 05.08.2019, 03.01.2020 from and soil samples on the dates 25.10.2018 from Gat No 144 and 02.11.2018 from Gat No 144 and submitted the analysis reports to the complainant. A copy of analysis results is attached herewith collectively in **Annexure 'A'**.
4. I say and submit that BIS (Bureau of Indian Standards) standards is for the drinking water purpose only. There is no specific standard for the agricultural water purpose. As well as for the soil no any specific BSI standard. A copy of BSI for the Drinking water are attached herewith collectively in **Annexure 'B'**
5. I say and submit that as it was mentioned in the complaint that the said spent wash/sludge was disposed by the owner of **Gat No. 144** from M/s. Radico NV Distilleries Maharashtra Ltd., MIDC Area Shendra, Aurangabad. Hence Regional Officer, Aurangabad has issued Show Cause Notice to the said industry on the ground that the spent wash/sludge disposed outside the factory premises and thereby the industry violated consent conditions and thereby the well located in **Gat No. 144** and wells in the surrounding area were getting contaminated due to the percolation of spent wash/sludge from **Gat No. 144** after rainy season. Further Board has issued direction u/s 33 A of the Water (P&CP) Act; 1974 and u/s 31 A of Air (P&CP) Act. 1981 vide letter dated 21.9.2018 for shifting of contaminated soil from **Gat No. 144** Village Pathri to composting facility at Village Takli Mali Tal. Aurangabad. A copy of Show Cause Notice and Direction along with the reply submitted by the industry is attached herewith collectively in **Annexure 'C'**.
6. I say and submit that in compliance of the said directions M/s. Radico NV Distilleries Maharashtra Ltd., MIDC Area Shendra, Aurangabad has shifted 464 MT of the contaminated soil from **Gat No. 144**, At Pathri to their composting facility located at Village Takli Mali, Tal and Dist. Aurangabad. A copy of compliance report submitted by the industry is attached herewith collectively in **Annexure 'D'**.
7. I say and submit that the Board has communicated Primary Health Centre, Vadod Bazar vide letter dtd. 01.11.2018 requesting to submit health statistics for the village Pathri. Accordingly, Primary Health Centre, Vadod Bazar vide letter dtd. 04.01.2019 has submitted the monthly OPD patient numbers from Jan 2018 to Dec 2018. As per the report there is an increase in OPD patients in the month of Sep 2018 and Oct 2018. A copy of report submitted by PHC is attached herewith in **Annexure 'E'**.



BEFORE ME

8. I say and submit the Board has communicated the Revenue Department to provide the details of cropping pattern/yield of last 3 to 4 years at **Gat No. 144**. Accordingly, Talathi of village Pathri has submitted the information vide letter dtd. 01.01.2019. As per the Talathi Report, crops of Maize and Bajra were sown in the year 2016-17 and 2017-18. In the year 2018-19 the crops were sown but no crop yield obtained. A copy of the reports is attached herewith in **Annexure 'F'**.
9. I say and submit that the Board has communicated Groundwater Survey and Development Agency vide letter dtd. 12.02.2019 to analyse the groundwater at the depth of around 70 ft in the vicinity of **Gat no 144**, Pathri, Tal. Phulambri, Dist. Aurangabad. GSDA vide letter dtd. 05.03.2019 has communicated that the said matter does not fall under the purview of GSDA. A copy of the letter is attached herewith in **Annexure 'G'**.
10. I say and submit that the applicant has filed a petition before Hon'ble Maharashtra State Human Rights Commission (MAS/Case No. 6832/2018) in the same matter. The Hon'ble Maharashtra State Human Rights Commission has disposed off the case on 17.08.2022. The Final Judgement is attached herewith in **Annexure 'H'**.
11. I say and submit that the applicant has filed a petition before Hon'ble Maharashtra State SC/ST Commission (Aurangabad Division Case No. 70/2022) in the same matter. The Hon'ble Maharashtra State SC/ST Commission has disposed off the case on 16.11.2022. The Final Judgement is attached herewith in **Annexure 'I'**.



BEFORE ME



P.U. KALUSE PATIL
NOTARY GOVT. OF MAHARASHTRA
AURANGABAD
MOB.: 9422702279

12. I say and submit that the applicant has filed the additional petition before Hon'ble National Green Tribunal (OA 03/2023 WZ) in the same matter. The application is registered on 16.01.2023.

For and on behalf of Maharashtra

Pollution Control Board

(Dr.Prakash Prabhakar Munde)

Sub Regional Officer, Aurangabad

Noted and Registered
at Serial No....18.12.23

Affidavit

I Swear In the Name of god
Solemnly affirm

Dr. Prakash Prabhakar munde
अपना स्वाक्षरी
सर्वोच्च अदालत

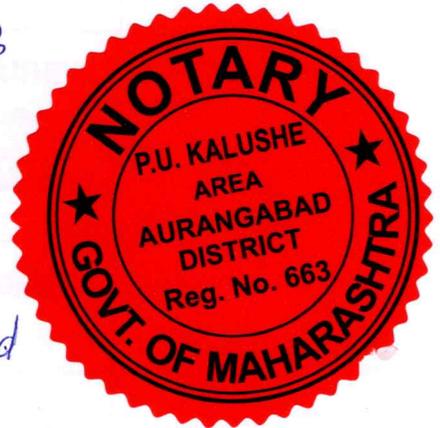
This is my name and signature mark
and that the contents of this my
affidavit are true identified by.....

Date..... 30/8/2023

BEFORE ME

P. U. KALUSE PATIL
NOTARY GOVT. OF MAHARASHTRA
AURANGABAD
MOB.: 9422702279

P. U. KALUSE PATIL
ADVOCATE NOTARY
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CIDCO, AURANGABAD
M: 9422702279/ 8007353377



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ANALYSIS REPORT
 HAZARDOUS WASTE

Date 05/12/2018

MP/CM/RLAU/HZW/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no.144, AL Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DL & Time of Sample Collection	25/10/2018 12:42:00		
Sample ID	SROAU1/HZW/18/00254	Lab Sample Code	RLAU/HZW/18/00018
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A Jadhav	Received Dt	29/10/2018
DL of Submission	25/10/2018		

Sr.No	Parameter	UoM	
1	Copper	mg/kg	67.66
2	Nickel	mg/kg	15.77
3	Nitrate Nitrogen	mg/kg	954.32
4	Zinc	mg/kg	109.07
5	concentration of po4	mg/kg	45.37
7	Lead (Pb)	mg/kg	4.73
8	Cadmium	mg/kg	0.13
9	Chromium(Hexa)	mg/kg	6.0
11	Nitrite Nitrogen	mg/kg	2.50

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Soil sample
 Plot no. 1 in the farm of Ester development
 Gal. no. 144, At Pathri,
 Phulambri, Dist. Aurangabad.

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 I/C, Regional Laboratory - Aurangabad

961

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Report No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Milrasadhana Shikshan Sanstha, Gat no. 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection	25/10/2018 12:55:00		
Sample ID	SROAU18/HZW/18/00255	Lab Sample Code	RLAU/HZW/18/00019
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt	29/10/2018
Dt. of Submission	25/10/2018		

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	BDL
2	Chromium(Hexa)	mg/kg	1.6
4	Copper	mg/kg	139.94
5	Lead (Pb)	mg/kg	7.63
6	Nickel	mg/kg	25.58
7	Nitrate Nitrogen	mg/kg	915.74
8	Nitrite Nitrogen	mg/kg	1.36
10	Zinc	mg/kg	117.59
11	concentration of pot	mg/kg	43.08

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample
 Location no. 2 in the Farm of Foster development
 Pathri, gat no. 144, At Pathri,
 Tal. Phulambri, Dist. Aurangabad.*

Reviewed By
 Shri. V.R. Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

Electronically signed and does not require signature

962

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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

MAHARASHTRA POLLUTION CONTROL BOARD
MPCB/RLAU/IZW/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no.144, Al. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Ut. & Time of Sample Collection	25/10/2018 12:58:00	Lab Sample Code	RLAU/IZW/18/00020
Sample ID	SROAU1/IZW/18/00256	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav		
Dt. of Submission	25/10/2018		

Sl.No	Parameter	UoM	BDL
1	Cadmium	mg/kg	1.0
2	Chromium(Hexa)	mg/kg	103.97
4	Copper	mg/kg	6.81
5	Lead (Pb)	mg/kg	32.16
6	Nickel	mg/kg	957.70
7	Nitrate Nitrogen	mg/kg	1.53
8	Nitrite Nitrogen	mg/kg	121.12
10	Zinc	mg/kg	40.90
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample
Location no. 3, in the Form of Foster Development
Pathri, gal no. 144, At Pathri,
Tal. Phulambri, Dist. Aurangabad.*

Reviewed By
Shri.V.R.Thakur
Scientific Officer
I/C, Regional Laboratory - Aurangabad



Signature not require signature

963

MAHARASHTRA POLLUTION CONTROL BOARD

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Date 05/12/2018

**ANALYSIS REPORT
 HAZARDOUS WASTE**

MPCB/RLAU/HZW/18/0027

Industry Name	Mirasadhana Shikshan Sansitha, Gat no.144, Al, Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DT. & Time of Sample Collection	25/10/2018 12:59:00	Lab Sample Code	RLAU/HZW/18/00021
Sample ID	SROAU/1/HZW/18/00257	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
DT. of Submission	25/10/2018		

Sr.No	Parameter	UoM	BDL
1	Cadmium	mg/kg	1.7
2	Chromium(Hexa)	mg/kg	177.22
4	Copper	mg/kg	6.19
5	Lead (Pb)	mg/kg	30.32
6	Nickel	mg/kg	933.12
7	Nitrate Nitrogen	mg/kg	1.55
8	Nitrite Nitrogen	mg/kg	109.44
10	Zinc	mg/kg	37.66
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample.
 Location no. 4, in the farm of Foster Development
 Location, gat no. 144, Al Pathri,
 Phulambri, Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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964

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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

File No. MPCB/RLAU/12W/18/0027

Industry Name	Mitrasedhana Shikshan Sanstha, Gat no.144, A.L. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DL & Time of Sample Collection	25/10/2018 01:1:00	Lab Sample Code	RLAU/12W/18/0022
Sample ID	SROAU1/12W/18/00258	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Collected By	Ravindra A. Jadhav
Type Of Sampling	Grab	Received Dt	29/10/2018
DT. of Submission	25/10/2018		

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.13
2	Chromium(Hexa)	mg/kg	2.6
4	Copper	mg/kg	227.43
5	Lead (Pb)	mg/kg	10.07
6	Nickel	mg/kg	34.86
7	Nitrate Nitrogen	mg/kg	951.82
8	Nitrite Nitrogen	mg/kg	1.44
10	Zinc	mg/kg	135.74
11	concentration of po4	mg/kg	40.48

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample.
 Plot no. 5, in the Farm of M.S.S.P.M.,
 Gat no. 144, A.L. Pathri, Tal. Phulambri,
 Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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Report No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Mirasadhana Shikshan Sansstha, Gal no. 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:30:00	
Sample ID	SROAU/HZW/18/00259	Lab Sample Code	RLAU/HZW/18/00023
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt.	29/10/2018
Dt. of Submission	25/10/2018		

Sr No	Parameter	UoM	BDL
1	Cadmium	mg/kg	3.1
2	Chromium(Hexa)	mg/kg	188.49
4	Copper	mg/kg	10.32
5	Lead (Pb)	mg/kg	32.38
6	Nickel	mg/kg	685.90
7	Nitrate Nitrogen	mg/kg	1.87
8	Nitrite Nitrogen	mg/kg	123.57
10	Zinc	mg/kg	47.47
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Soil sample
 location no. 6, in the Farm of MSSPM,
 Gal. no. 144, At Pathri, Tal. Phulambri,
 Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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Lab No. MPCB/RLAUI/12W/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:6:00	
Sample ID	SROAU/11/12W/18/00260	Lab Sample Code	RLAUI/12W/18/00024
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
DT. of Submission	25/10/2018	Received Dt	29/10/2018

Sl.No	Parameter	UoM	UDt.
1	Cadmium	mg/kg	6.2
2	Chromium(Hexa)	mg/kg	195.08
4	Copper	mg/kg	5.87
5	Lead (Pb)	mg/kg	26.60
6	Nickel	mg/kg	252.40
7	Nitrate Nitrogen	mg/kg	1.48
8	Nitrite Nitrogen	mg/kg	106.04
10	Zinc	mg/kg	40.73
11	concentration of po4	mg/kg	

NA : Not Analysed BOL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Handwritten: Soil sample
 no. 7, in the form of MSSPP,
 no. 144, At Pathri, Tal. Phulambri,
 Aurangabad

Reviewed By

Shri.V.R.Thakur
 Scientific Officer

IC, Regional Laboratory - Aurangabad

967

MAHARASHTRA POLLUTION CONTROL BOARD

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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Ref No. MPCB/RLAU/12W/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no. 144, Al. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection	25/10/2018 01:30:00		
Sample ID	SROAU/12W/18/00261	Lab Sample Code	RLAU/12W/18/00025
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt	29/10/2018
Dt. of Submission	25/10/2018		

Sl. No	Parameter	UoM	
1	Cadmium	mg/kg	0.20
2	Chromium(Hexa)	mg/kg	4.6
4	Copper	mg/kg	151.30
5	Lead (Pb)	mg/kg	10.10
6	Nickel	mg/kg	25.05
7	Nitrate Nitrogen	mg/kg	530.32
8	Nitrite Nitrogen	mg/kg	1.40
10	Zinc	mg/kg	118.39
11	concentration of po4	mg/kg	29.41

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Handwritten: Soil sample
 no. 8, in the farm of MSSPM,
 no. 144, At Pathri, Tal. Phulambri,
 Aurangabad.

Reviewed By
 Shri. V.R. Thakur
 Scientific Officer
 I/C, Regional Laboratory - Aurangabad

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Report No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT
 HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Mitrasadhana Shikshan Sanstha, Gat no. 144, Al. Pathri, Tal. Phul ambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:9:00	

Sample ID	SROAU1/HZW/18/00262	Lab Sample Code	RLAU/HZW/18/00026
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
Dt. of Submission		Received Dt	
25/10/2018		29/10/2018	

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.13
2	Chromium(Hexa)	mg/kg	3.6
4	Copper	mg/kg	161.75
5	Lead (Pb)	mg/kg	9.68
6	Nicket	mg/kg	30.19
7	Nitrate Nitrogen	mg/kg	619.30
8	Nitrite Nitrogen	mg/kg	2.33
10	Zinc	mg/kg	149.55
11	concentration of po4	mg/kg	25.17

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Location - Combine soil sample

Location no. 9, in the Farm of MSSPM + Foster
 development sanstha, gat no. 144, At Pathri,
 Phulambri, Dist. Aurangabad.

Reviewed By

Shri.V.R.Thakur
 Scientific Officer

I/C, Regional Laboratory - Aurangabad

969

MAHARASHTRA POLLUTION CONTROL BOARD

Regional Laboratory - Aurangabad
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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Ref: MPCBB/RLAU/HZW/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gat no. 144, At Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DL & Time of Sample Collection	25/10/2018 01:11:00	Lab Sample Code	RLAU/HZW/18/00027
Sample ID	SROAU/HZW/18/00263	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav		
Dt. of Submission	25/10/2018		

Sr.No	Parameter	UoM	Value
1	Cadmium	mg/kg	0.07
2	Chromium(Hexa)	mg/kg	2.6
4	Copper	mg/kg	209.73
5	Lead (Pb)	mg/kg	5.34
6	Nickel	mg/kg	37.19
7	Nitrate Nitrogen	mg/kg	651.22
8	Nitrite Nitrogen	mg/kg	1.17
10	Zinc	mg/kg	83.97
11	concentration of po4	mg/kg	47.59

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Location - Combine soil sample.
Location no. 10, in the farm of MSSPM + Foster
Development Sanstha, gat no. 144, At Pathri,
Tal. Phulambri, Dist. Aurangabad.

Reviewed By

Shri. V.R. Thakur
Scientific Officer
IIC, Regional Laboratory - Aurangabad

Electronically signed and not require signature

970

MAHARASHTRA POLLUTION CONTROL BOARD

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Report No. MPC/IRL/AU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Soil sample	Industry Code	Other
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		02/11/2018 05:36:00	
Sample ID	SROAU1/HZW/18/00265	Lab Sample Code	RLAU/HZW/18/00029
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
Received Dt.	02/11/2018	Received Dt.	15/11/2018

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.20
2	Chromium(Hexa)	mg/kg	3.93
4	Copper	mg/kg	155.20
5	Lead (Pb)	mg/kg	10.74
6	Nickel	mg/kg	28.17
7	Nitrate Nitrogen	mg/kg	401.02
8	Nitrite Nitrogen	mg/kg	2.16
10	Zinc	mg/kg	114.17
11	concentration of pu4	mg/kg	53.80

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Soil sample
 location - Soil sample
 location no. 1 soil sample at in the farm
 Foster Development Sanstha, gat no. 144,
 Pathri, Tal. Phulambri, Dist. Aurangabad.

Reviewed By

Shri. V.R. Thakur
 Scientific Officer

MPC, Regional Laboratory - Aurangabad

971

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File No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Soil sample	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		02/11/2018 05:42:00	
Sample ID	SROAU1/HZW/18/00266	Lab Sample Code	RLAU/HZW/18/00030
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Composite	Collected By	Ravindra A. Jadhav
Dt. of Submission	02/11/2018	Received Dt	15/11/2018

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.26
2	Chromium(Hexa)	mg/kg	5.14
4	Copper	mg/kg	193.01
5	Lead (Pb)	mg/kg	8.71
6	Nickel	mg/kg	30.79
7	Nitrate Nitrogen	mg/kg	1.99
8	Nitrate Nitrogen	mg/kg	696.00
10	Zinc	mg/kg	125.32
11	concentration of pod	mg/kg	117.12

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Medium - Soil sample
 location no. 2, soil sample at in the farm
 for the Development Sanatha, gat no. 146,
 Dikrri, Tal. Phulambri, Dist. Aurangabad.*

Reviewed By

Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

972

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Report No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Soil sample	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		02/11/2018 05:46:00	
Sample ID	SROAU1/HZW/18/00267	Lab Sample Code	RLAU/HZW/18/00031
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Received Dt	15/11/2018
Collected By	Ravindra A. Jadhav		
Dt. of Submission		02/11/2018	

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.46
2	Chromium(Hexa)	mg/kg	5.52
4	Copper	mg/kg	181.01
5	Lead (Pb)	mg/kg	10.89
6	Nickel	mg/kg	30.24
7	Nitrate Nitrogen	mg/kg	776.62
9	Nitrite Nitrogen	mg/kg	1.44
10	Zinc	mg/kg	116.04
11	concentration of po4	mg/kg	59.05

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - soil sample
 location no. 3, soil sample at in the farm
 10/SSPM, gat no. 1444, At Pathori,
 Phulambri, Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

973

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City Aurangabad
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E-Mail soa@mpcb.gov.in

Date 05/12/2018

ANALYSIS REPORT
HAZARDOUS WASTE

MPCB/RLAU/HZW/18/0027

Industry Name	Soil sample	Industry Code	Type Of Industry
Consent No			
DL & Time of Sample Collection	02/11/2018 05:48:00		
Sample ID	SROAU1/HZW/18/00268	Lab Sample Code	RLAU/HZW/18/00032
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt	15/11/2018
DL of Submission	02/11/2018		

Sr.No	Parameter	UoM	
1	Cadmium	ng/kg	0.33
2	Chromium(Hexa)	mg/kg	5.39
4	Copper	mg/kg	185.23
5	Lead (Pb)	mg/kg	8.10
6	Nickel	mg/kg	30.11
7	Nitrate Nitrogen	mg/kg	725.54
8	Nitrite Nitrogen	mg/kg	1.70
10	Zinc	mg/kg	92.36
11	concentration of po4	mg/kg	40.20

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Soil sample.

Location no. 4, soil sample at in the farm of
M.P.P., gate no. 1404, A-E Pathri, Tal. Phulambri,
Dist. Aurangabad.

Reviewed By

Shri.V.R.Thakur
Scientific Officer
IIC, Regional Laboratory - Aurangabad

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Consent No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT
 HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Soil sample	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection	02/11/2018 05:50:00		
Sample ID	SROAU/HZW/18/00269	Lab Sample Code	RLAU/HZW/18/00033
Sample Collection Site	Others		
Sampling Location	Others	Nature Of Sample	Unknown
Type Of Sampling	Grab	State Of Sample	SemiSolid
Collected By	Ravindra A. Jadhav		
Dt. of Submission	02/11/2018	Received Dt	15/11/2018

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.46
2	Chromium(Hexa)	mg/kg	4.02
4	Copper	mg/kg	54.70
5	Lead (Pb)	mg/kg	7.65
6	Nickel	mg/kg	15.45
7	Nitrate Nitrogen	mg/kg	497.72
8	Nitrite Nitrogen	mg/kg	2.13
10	Zinc	mg/kg	284.77
11	concentration of po4	mg/kg	42.47

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Sludge accumulated in the Farm
 of Shri Bhagwan Suradkar,
 gat no. 123, At Pathri,
 Tal. Phulambri, Dist. Aurangabad*

Reviewed By

Shri.V.R.Thakur
 Scientific Officer

I/C ,Regional Laboratory - Aurangabad

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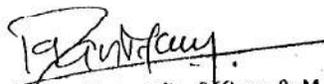
Phone : 2402473461
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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01696
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00158
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl. No	Parameter	Instance	Results
1	BOD	1	3.0 mg/lit
2	Chloride	1	40.0 mg/lit
3	COD	1	8.0 mg/lit
4	Conductivity	1	1002.0 microsiemence/cm
5	Copper	1	0.22 mg/lit
6	DO	1	7.2 mg/lit
7	Iron	1	0.22 mg/lit
8	Lead	1	0.00 mg/lit
9	Magnesium Hardness	1	120.0 mg/lit
10	Nickel	1	0.00 mg/lit
11	Nitrate-Nitrogen	1	0.8 mg/lit
12	Nitrite-Nitrogen	1	0.0 mg/lit
13	pH	1	8.3
14	Phosphate	1	0.08 mg/lit
15	Potassium	1	1.4 mg/lit
16	Sodium	1	3.2 mg/lit
17	Sulphate	1	13.7 mg/lit
18	Suspended Solids	1	20.0 mg/lit
19	TKN	1	1.7 mg/lit
20	Total Alkalinity	1	184.0 mg/lit
21	Total Dissolved Solids	1	732.0 mg/lit
22	Total Hardness	1	220.0 mg/lit
23	TRC	1	0.0 mg/lit
24	Total Solids	1	752.0 mg/lit
25	Tot-Ammonical-Nit	1	0.7 mg/lit
26	Turbidity	1	0.0 NTU
27	Zinc	1	0.00 mg/lit

Dug well in the farm of Shri.
Sarijay Khandu Nalgive, Gate no. 123,
Pathri, Tal. Phulambri, Dist. Aurangabad.


Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id
Industry Name
Type of Industry
Industry Code
Sample Collection Date

SROAU1/GEN/18/01697
:-
:-
:-
02/11/18

Date
Lab Sample Code

: 01/12/18
: RLAU/GENENV/18/00159

Sample Collected By
Sample Acceptance Date

: Ravindra A. Jadhav
: 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	2.0 mg/lit
2	CalciumHardness	1	80.0 mg/lit
3	Chloride	1	35.0 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	879.2 microsemen/cm
6	Copper	1	0.02 mg/lit
7	DO	1	7.3 mg/lit
8	Iron	1	1.97 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	100.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrite-Nitrogen	1	0.0 mg/lit
14	pH	1	8.3
15	Phosphate	1	0.09 mg/lit
16	Potassium	1	1.0 mg/lit
17	Sodium	1	3.0 mg/lit
18	Sulphate	1	34.2 mg/lit
19	SuspendedSolids	1	20.0 mg/lit
20	TKN	1	1.1 mg/lit
21	TotalAlkalinity	1	182.0 mg/lit
22	TotalDissolvedSolids	1	560.0 mg/lit
23	TotalHardness	1	180.0 mg/lit
24	TotalSolids	1	580.0 mg/lit
25	Tot-Ammonical-Nit	1	0.4 mg/lit
26	Turbidity	1	0.4 NTU
27	Zinc	1	0.00 mg/lit

Dug well in the farm of
Bashirabi Ibrahim Shaha,
plot no. 73, at Dongargam (kavadi),
Tal. Phulambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01695
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00157
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl.No	Parameter	Instance	Results
1	DOD	1	11.0 mg/lit
2	CalciumHardness	1	162.0 mg/lit
3	Chloride	1	959.7 mg/lit
4	COD	1	44.0 mg/lit
5	Conductivity	1	1500.0 microsiemence/cm
6	Copper	1	0.09 mg/lit
7	DO	1	2.1 mg/lit
8	Iron	1	0.00 mg/lit
9	Lead	1	0.00 mg/lit
10	MagnesiumHardness	1	158.0 mg/lit
11	Nickel	1	0.00 mg/lit
12	Nitrate-Nitrogen	1	0.8 mg/lit
13	Nitrite-Nitrogen	1	0.0 mg/lit
14	pH	1	8.2
15	Phosphate	1	0.10 mg/lit
16	Potassium	1	3.8 mg/lit
17	Sodium	1	8.0 mg/lit
18	Sulphate	1	77.0 mg/lit
19	SuspendedSolids	1	28.0 mg/lit
20	TKN	1	2.8 mg/lit
21	TotalAlkalinity	1	180.0 mg/lit
22	TotalDissolvedSolids	1	1420.0 mg/lit
23	TotalHardness	1	320.0 mg/lit
24	Tot-Ammonical-Nit	1	0.9 mg/lit
25	Turbidity	1	0.8 NTU
26	Zinc	1	0.00 mg/lit

Dug well at gat no. 144 of
Mitrasadhana Shikshan Prasarak
Mandal, Pathri, Tal. Phulambri,
Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01698
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00160
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	3.2 mg/lit
2	CalciumHardness	1	104.0 mg/lit
3	Chloride	1	34.1 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	931.1 microsiemence/cm
6	Copper	1	0.12 mg/lit
7	DO	1	7.2 mg/lit
8	Iron	1	0.00 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	96.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.0 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.3
16	Phosphate	1	0.07 mg/lit
17	Potassium	1	1.2 mg/lit
18	Sodium	1	3.2 mg/lit
19	Sulphate	1	31.2 mg/lit
20	SuspendedSolids	1	10.0 mg/lit
21	TKN	1	1.1 mg/lit
22	TotalAlkalinity	1	160.0 mg/lit
23	TotalDissolvedSolids	1	672.0 mg/lit
24	TotalHardness	1	202.0 mg/lit
25	TotalSolids	1	690.0 mg/lit
26	Tot-Ammonical-Nit	1	0.2 mg/lit
27	Turbidity	1	0.0 NTU
28	Zinc	1	0.00 mg/lit

Dug well in the Farm of Shri. Syed
Shabbir Syed Usman, Gate no. 112,
Pattani, Tal. Phulambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
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ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01699
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00161
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	6.0 mg/lit
2	CalciumHardness	1	224.0 mg/lit
3	Chloride	1	859.7 mg/lit
4	COD	1	28.0 mg/lit
5	Conductivity	1	1533.0 microsiemens/cm
6	Copper	1	0.43 mg/lit
7	DO	1	7.1 mg/lit
8	Iron	1	0.93 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	296.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.3 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.2
16	Potassium	1	3.2 mg/lit
17	Sodium	1	6.0 mg/lit
18	Sulphate	1	53.5 mg/lit
19	Sulphide	1	0.0 mg/lit
20	SuspendedSolids	1	24.0 mg/lit
21	TKN	1	2.8 mg/lit
22	TotalAlkalinity	1	400.0 mg/lit
23	TotalDissolvedSolids	1	1402.0 mg/lit
24	TotalHardness	1	520.0 mg/lit
25	TotalSolids	1	1426.0 mg/lit
26	Tot-Ammonical-Nit	1	0.9 mg/lit
27	Turbidity	1	0.0 NTU
28	Zinc	1	0.00 mg/lit

Dug well in the farm of Shri Bhagwan
Shankar Suradkar, Post no. 123,
Pathri, Tal. Phulambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
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M.P.C. Board, Aurangabad.

MAHARASHTRA POLLUTION CONTROL BOARD



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Lokprastha, MIDC
Chikhalthana

Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01700
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18

Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00162
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	2.8 mg/lit
2	Chloride	1	30.0 mg/lit
3	COD	1	8.0 mg/lit
4	Conductivity	1	543.2 microsiemens/cm
5	Copper	1	0.50 mg/lit
6	DO	1	7.2 mg/lit
7	Iron	1	1.21 mg/lit
8	Lead	1	0.00 mg/lit
9	Mercury	1	0.000 mg/lit
10	MagnesiumHardness	1	118.0 mg/lit
11	Nickel	1	0.00 mg/lit
12	Nitrate-Nitrogen	1	0.4 mg/lit
13	Nitrite-Nitrogen	1	0.0 mg/lit
14	pH	1	8.3
15	Phosphate	1	0.08 mg/lit
16	Potassium	1	2.0 mg/lit
17	Sodium	1	4.0 mg/lit
18	Sulphate	1	38.2 mg/lit
19	SuspendedSolids	1	18.0 mg/lit
20	TKN	1	0.6 mg/lit
21	TotalAlkalinity	1	200.0 mg/lit
22	TotalDissolvedSolids	1	422.0 mg/lit
23	TotalHardness	1	240.0 mg/lit
24	TotalSolids	1	440.0 mg/lit
25	Tot-Ammonical-Nit	1	0.2 mg/lit
26	Turbidity	1	0.0 NTU
27	Zinc	1	0.01 mg/lit

Dug well in the farm of Shri Madhukar
Hardeo Pagare, gate no. 124,
Fathri, Tal. Phulambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

MAHARASHTRA POLLUTION CONTROL BOARD



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Chikhalthana

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id
Industry Name
Type of Industry
Industry Code
Sample Collection Date

SROAU1/GEN/10/01701
Date
Lab Sample Code
Sample Collected By
Sample Acceptance Date
02/11/18

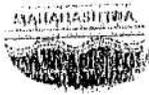
01/12/18
RLAU/GENENV/18/00163
Ravindra A. Jadhav
15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	3.0 mg/lit
2	CalciumHardness	1	160.0 mg/lit
3	Chloride	1	24.1 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	567.2 microsiemens/cm
6	Copper	1	0.03 mg/lit
7	DO	1	7.1 mg/lit
8	Iron	1	0.00 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	Magnesium hardness	1	130.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.6 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.3
16	Phosphate	1	0.08 mg/lit
17	Potassium	1	2.0 mg/lit
18	Sodium	1	4.0 mg/lit
19	Sulphate	1	35.9 mg/lit
20	SuspendedSolids	1	18.0 mg/lit
21	TKN	1	0.6 mg/lit
22	TotalAlkalinity	1	302.0 mg/lit
23	TotalDissolvedSolids	1	140.0 mg/lit
24	TotalHardness	1	290.0 mg/lit
25	TotalSolids	1	450.0 mg/lit
26	Tot-Ammonical-Nit	1	0.2 mg/lit
27	Turbidity	1	0.0 NTU
28	7inc	1	0.00 mg/lit

Dug well in the Farm of
Shrimati Sindhubai Bhaskar Pagare,
gat no. 124, Pathri, Tal. Phulambri,
Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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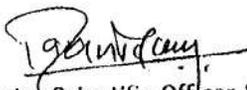
Phone : 2402473461
Fax : 2473462

Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01702
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/18/00164
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl. No	Parameter	Instance	Results
1	BOD	1	3.2 mg/lit
2	CalclumHardness	1	80.0 mg/lit
3	Chloride	1	34.1 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	584.5 microsiemen/cm
6	Copper	1	0.44 mg/lit
7	DO	1	7.0 mg/lit
8	Iron	1	0.34 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	110.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.5 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.4
16	Potassium	1	2.0 mg/lit
17	Sodium	1	4.0 mg/lit
18	Sulphate	1	40.5 mg/lit
19	SuspendedSolids	1	20.0 mg/lit
20	TKN	1	1.1 mg/lit
21	TotalAlkalinity	1	192.0 mg/lit
22	TotalDissolvedSolids	1	462.0 mg/lit
23	TotalHardness	1	190.0 mg/lit
24	TotalSolids	1	482.0 mg/lit
25	Tot-Ammonical-Nit	1	0.2 mg/lit
26	Turbidity	1	0.0 NTU
27	Zinc	1	0.00 mg/lit

Bore well near house of Shri. Dr. Pramod
Jadhav, gat no. 143, Pathri,
Tal. Phulambri, Dist. Aurangabad.


Senior Scientific Officer & M. R.
I/c. Regional Laboratory,
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01703 Date : 01/12/18
Industry Name : Lab Sample Code : RLAU/GENENV/18/00165
Type of Industry : Sample Collected By : Ravindra A. Jadhav
Industry Code : Sample Acceptance Date : 15/11/18
Sample Collection Date : 02/11/18

Sl. No	Parameter	Instance	Results
1	BOD	1	2.6 mg/lit
2	Calcium Hardness	1	102.0 mg/lit
3	Chloride	1	30.0 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	532.1 microsiemens/cm
6	Copper	1	0.51 mg/lit
7	DO	1	7.3 mg/lit
8	Iron	1	1.53 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	Magnesium Hardness	1	98.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.3 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.3
16	Phosphate	1	0.10 mg/lit
17	Potassium	1	1.6 mg/lit
18	Sodium	1	3.4 mg/lit
19	Sulphate	1	42.4 mg/lit
20	Suspended Solids	1	16.0 mg/lit
21	TKN	1	1.1 mg/lit
22	Total Alkalinity	1	254.0 mg/lit
23	Total Dissolved Solids	1	436.0 mg/lit
24	Total Hardness	1	200.0 mg/lit
25	Total Solids	1	452.0 mg/lit
26	Tot-Ammonical-Nit	1	0.3 mg/lit
27	Turbidity	1	0.0 NTU
28	Zinc	1	0.00 mg/lit

Dug well in the farm of
Dr. Pramod Jadhav, gat no. 142,
Pathri, Tal. Phalambri,
Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.
Senior Scientific Officer & M. R.
Senior Scientific Officer & M. R.
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ANALYSIS REPORT

Sample Id
Industry Name
Type of Industry
Industry Code
Sample Collection Date

SROAU1/GEN/18/01704
:-
:-
:-
: 02/11/18

Date
Lab Sample Code
Sample Collected By
Sample Acceptance Date

: 01/12/18
: RLAU/GENENV/18/00166
: Ravindra A. Jadhav
: 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	2.8 mg/lit
2	CalciumHardness	1	136.0 mg/lit
3	Chloride	1	34.1 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	920.3 microsiemens/cm
6	Copper	1	0.37 mg/lit
7	DO	1	7.3 mg/lit
8	Iron	1	0.00 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	120.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.3 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	0.2
16	Phosphate	1	0.13 mg/lit
17	Potassium	1	1.6 mg/lit
18	Sodium	1	3.4 mg/lit
19	Sulphate	1	34.2 mg/lit
20	SuspendedSolids	1	20.0 mg/lit
21	TKN	1	2.2 mg/lit
22	TotalAlkalinity	1	260.0 mg/lit
23	TotalDissolvedSolids	1	630.0 mg/lit
24	TotalHardness	1	264.0 mg/lit
25	TotalSolids	1	650.0 mg/lit
26	Tot-Ammonical-Nit	1	0.6 mg/lit
27	Turbidity	1	0.0 NTU
28	Zinc	1	0.01 mg/lit

Dug well in the Farm of Shri Tejrao
Gyanaji Jadhav, gat no. 139, Pathsi,
Tal. Phalambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/18/01/05 Date : 01/12/18
Industry Name : Lab Sample Code : RLAU/GENENV/18/00167
Type of Industry : Sample Collected By : Ravindra A. Jadhav
Industry Code : Sample Acceptance Date : 15/11/18
Sample Collection Date : 02/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	3.2 mg/lit
2	CalciumHardness	1	104.0 mg/lit
3	Chloride	1	30.0 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	916.4 microsteme/cm
6	Copper	1	0.67 mg/lit
7	DO	1	7.0 mg/lit
8	Iron	1	0.00 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	120.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.7 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.3
16	Phosphate	1	0.09 mg/lit
17	Potassium	1	1.4 mg/lit
18	Sodium	1	3.2 mg/lit
19	Sulphate	1	31.1 mg/lit
20	SuspendedSolids	1	18.0 mg/lit
21	TKN	1	1.7 mg/lit
22	TotalAlkalinity	1	232.0 mg/lit
23	TotalDissolvedSolids	1	696.0 mg/lit
24	TotalHardness	1	224.0 mg/lit
25	TotalSolids	1	714.0 mg/lit
26	Tot-Ammonical-Nit	1	0.5 mg/lit
27	Turbidity	1	0.0 NTU
28	Zinc	1	0.02 mg/lit

Dug well in the form of shri Bhagwan
Baba Jadhav, gat no. 140, Pathoi,
Tal. Phulambri, Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. S.
I/c. Regional Laboratory
M.P.C. Board, Aurangabad.

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Regional Laboratory - Aurangabad
ANALYSIS REPORT

Sample Id : SROAU1/GEN/10/01706
Industry Name :
Type of Industry :
Industry Code :
Sample Collection Date : 02/11/18
Date : 01/12/18
Lab Sample Code : RLAU/GENENV/10/00168
Sample Collected By : Ravindra A. Jadhav
Sample Acceptance Date : 15/11/18

Sl.No	Parameter	Instance	Results
1	BOD	1	3.0 mg/lit
2	CalciumHardness	1	106.0 mg/lit
3	Chloride	1	31.0 mg/lit
4	COD	1	8.0 mg/lit
5	Conductivity	1	852.7 microsiemen/cm
6	Copper	1	0.20 mg/lit
7	DO	1	7.1 mg/lit
8	Iron	1	1.17 mg/lit
9	Lead	1	0.00 mg/lit
10	Mercury	1	0.000 mg/lit
11	MagnesiumHardness	1	116.0 mg/lit
12	Nickel	1	0.00 mg/lit
13	Nitrate-Nitrogen	1	0.3 mg/lit
14	Nitrite-Nitrogen	1	0.0 mg/lit
15	pH	1	8.3
16	Potassium	1	1.2 mg/lit
17	Sodium	1	3.0 mg/lit
18	Sulphate	1	39.3 mg/lit
19	SuspendedSolids	1	18.0 mg/lit
20	TKN	1	2.2 mg/lit
21	TotalAlkalinity	1	216.0 mg/lit
22	TotalDissolvedSolids	1	620.0 mg/lit
23	TotalHardness	1	222.0 mg/lit
24	Tot-Ammonical-Nit	1	0.4 mg/lit
25	Turbidity	1	0.0 NTU
26	Zinc	1	0.05 mg/lit

Dug well in the farm of
Shri. Sheshrao Ganooji Jadhav,
gat no. 141, Patani, Tal. Phulambri,
Dist. Aurangabad.

Ravindra A. Jadhav
Senior Scientific Officer & M. R.
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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01841	Lab Sample Code	RLAU/GENENV/19/00186
Sample Location	Well water sample of Shri Bhagwan Shankar	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auti	Dt. of Submission	03/01/2020
Dt. of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 10:47:00

Sr.No	Parameter	UoM	Results
1	pH		8.5
3	Dissolve Oxygen	mg/lit	5.8
4	BOD	mg/lit	9.1
5	C.O.D	mg/lit	28.0
6	T.D.Solids	mg/lit	2290.0
8	Ca Hardness	mg/lit	102.0
9	Mg Hardness	mg/lit	100.0
10	Total Hardness for demo	mg/lit	202.0
11	Chlorides	mg/lit	619.8
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	140.0
14	Suspended Solids	mg/lit	14.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Shri.V.R.Thakur

Scientific Officer

I/C ,Regional Laboratory - Aurangabad

** Electronic report does not require signature

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01842	Lab Sample Code	RLAU/GENENV/19/00167
Sample Location	Well water sample of Shri Sanjay Khandu Nav	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auti	Dt. of Submission	03/01/2020
Dt. of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 10:55:00

Sr.No	Parameter	UoM	Results
1	pH		8.4
3	Dissolve Oxygen	mg/lit	5.2
4	BOD	mg/lit	15.9
5	C.O.D	mg/lit	64.0
6	T.D.Solids	mg/lit	1270.0
8	Ca Hardness	mg/lit	80.0
9	Mg Hardness	mg/lit	80.0
10	Total Hardness for demo	mg/lit	160.0
11	Chlorides	mg/lit	349.9
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	160.0
14	Suspended Solids	mg/lit	12.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Shri.V.R.Thakur

Scientific Officer

IC ,Regional Laboratory - Aurangabad

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01843	Lab Sample Code	RLAU/GENENV/19/00168
Sample Location	Well water sample of Shri Dr. Pramod Eknath	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auti	Dt. of Submission	03/01/2020
Dt. of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 10:59:00

Sr.No	Parameter	UoM	Results
1	pH		8.4
3	Dissolve Oxygen	mg/lit	6.2
4	BOD	mg/lit	9.7
5	C.O.D	mg/lit	32.0
6	T.D.Solids	mg/lit	1180.0
8	Ca Hardness	mg/lit	80.0
9	Mg Hardness	mg/lit	100.0
10	Total Hardness for demo	mg/lit	180.0
11	Chlorides	mg/lit	269.9
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	142.0
14	Suspended Solids	mg/lit	10.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Shri.V.R.Thakur

Scientific Officer

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01844	Lab Sample Code	RLAU/GENENV/19/00189
Sample Location	Well water sample of Shri Sheshrao Gyano Ja	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auli	Dt. of Submission	03/01/2020
Dt. of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 11:6:00

Sr.No	Parameter	UoM	Results
1	pH		7.9
3	Dissolve Oxygen	mg/lit	6.9
4	BOD	mg/lit	4.5
5	C.O.D	mg/lit	12.0
6	T.D.Solids	mg/lit	620.0
8	Ca Hardness	mg/lit	82.0
9	Mg Hardness	mg/lit	80.0
10	Total Hardness for demo	mg/lit	162.0
11	Chlorides	mg/lit	60.0
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	160.0
14	Suspended Solids	mg/lit	16.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Shri.V.R.Thakur

Scientific Officer

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01845	Lab Sample Code	RLAU/GENENV/19/00170
Sample Location	Bore well water sample of Shri Ganesh Bhaga	Type Of Water Body	BoreWell
Collected By	Dr. Rajesh Auti	Dt. of Submission	03/01/2020
Dt of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 11:12:00

Sr.No	Parameter	UoM	Results
1	pH		7.5
3	Dissolve Oxygen	mg/lit	7.0
4	BOD	mg/lit	4.2
5	C.O.D	mg/lit	24.0
6	T.D.Solids	mg/lit	630.0
8	Ca Hardness	mg/lit	82.0
9	Mg Hardness	mg/lit	58.0
10	Total Hardness for demo	mg/lit	140.0
11	Chlorides	mg/lit	22.5
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	140.0
14	Suspended Solids	mg/lit	14.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Shri.V.R.Thakur

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01846	Lab Sample Code	RLAU/GENENV/19/00171
Sample Location	Well water sample of Shri Dinesh Vinayak Jad	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auli	Dt. of Submission	03/01/2020
Dt.of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 11:16:00

Sr.No	Parameter	UoM	Results
1	pH		7.8
3	Dissolve Oxygen	mg/lit	7.1
4	BOD	mg/lit	3.8
5	C.O.D	mg/lit	12.0
6	T.D.Solids	mg/lit	615.0
8	Ca Hardness	mg/lit	78.0
9	Mg Hardness	mg/lit	58.0
10	Total Hardness for demo	mg/lit	136.0
11	Chlorides	mg/lit	70.0
12	Oil & Grease	mg/lit	BDL
13	TotalAlkalinity	mg/lit	102.0
14	Suspended Solids	mg/lit	12.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Mesuerment

Reviewed By

Shri.V.R.Thakur

Scientific Officer

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Report No MPCB/RLAU/GENENV/19

Date : 13/01/2020

ANALYSIS REPORT-WATER (ENV)

Sample ID	SROAU1/GEN/19/01847	Lab Sample Code	RLAU/GENENV/19/00172
Sample Location	Well water sample of Mitrasadhan Shikshan P	Type Of Water Body	DugWell
Collected By	Dr. Rajesh Auti	Dt. of Submission	03/01/2020
Dt. of Receipt	04/01/2020	Dt. & Time of Sample Collection	03/01/2020 11:20:00

Sr.No	Parameter	UoM	Results
1	pH		7.8
3	Dissolve Oxygen	mg/lit	7.0
4	BOD	mg/lit	4.0
5	C.O.D	mg/lit	24.0
6	T.D.Solids	mg/lit	1490.0
8	Ca Hardness	mg/lit	76.0
9	Mg Hardness	mg/lit	64.0
10	Total Hardness for demo	mg/lit	140.0
11	Chlorides	mg/lit	379.9
12	Oil & Grease	mg/lit	BDL
13	Total Alkalinity	mg/lit	140.0
14	Suspended Solids	mg/lit	8.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

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Aurangabad. 431005

NoMPCB/RLA/ 25 /2019

Date:-9-08-2019

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C. Board,
Aurangabad.

Sample collected on: 05-08-2019
Sample Received on: 05-08-2019

Lab Report No.	E-60	E-61	E-62	E-63
Code No.	1792	1793	1794	1795
	Dugwell	Dugwell	Dugwell	Dugwell
pH	6.91	7.18	7.48	7.17
DO	5.92	6.16	6.63	6.49
BOD	4.4	4.0	3.2	3.6
COD	36.0	28.0	20.0	24.0
S.S	8.0	8.0	8.0	8.0
T.D.S	1392.0	910.0	606.0	680.0
Chloride	495.0	174.0	118.0	54.0
Sulphate	5.70	17.7	21.0	4.40
Conductivity	1892.0	1350.0	902.0	1021.0

Note:-
All Results are in ppm except pH.

(Dr. V.R. Thakur)
 Senior Scientific Officer,
 I/c Regional Laboratory,
 M.P.C. Board, Aurangabad

Location -

- 1792- Well water sample of Shri Bhagwan Shankar Suradkar, G. No. 123, Mauje Pathri,
Tal. Phulambri.
- 1793- Well water sample of Shri Sanjay Khandu Navgire, G. No. 123, Mauje Pathri,
Tal. Phulambri.
- 1794- Well water sample of Shri Dr. Pramod Eknath Jadhav, G. No.-142, Mauje Pathri
Tal. Phulambri.
- 1795- Well water sample of Shri Sheshwaro Gyanoji Jadhav, G. No. 141, Mauje Pathri
Tal. Phulambri.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



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"Paryavaran Bhavan", Plot No.A-4/1,
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NoMPCB/RLA/25 /2019

Date:-9-08-2019

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C. Board,
Aurangabad.

Sample collected on: 05-08-2019
Sample Received on: 05-08-2019

Lab Report No.	E-64	E-65	E-66
Code No.	1796	1797	1798
	Dugwell	Dugwell	Dugwell
pH	6.92	7.52	7.22
DO	6.36	6.71	5.62
BOD	3.8	3.0	5.0
COD	28.0	12.0	48.0
S.S	8.0	8.0	10.0
T.D.S	764.0	366.0	2002.0
Chloride	55.0	51.0	532.0
Sulphate	10.60	9.53	23.2
Conductivity	1029.0	476.0	2834.0

Note:-

All Results are in ppm except pH.

(Dr. V.R. Thakur)
Senior Scientific Officer,
I/c Regional Laboratory,
M.P.C. Board, Aurangabad

Location:-

1796 - Well water sample of Shri Bhagwan Balaji Jadhav, Gt. No: 140,
Mauje Pathri, Tal. Phulambri.

1797 - Well water sample of Shri Dinesh Vinayakrao Jadhav, Gt. No. 143,
Mauje Pathri, Tal. Phulambri.

1798 - Well water sample of Mitra Sadhana Shikshan Prasarak Mandal & Foster
Development, Gt. No. 144, Mauje Pathri, Tal. Phulambri.

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Regional Laboratory, Aurangabad



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NoMPCB/RLA/ 11 /2019

Date:-6-07-2019

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C. Board,
 Aurangabad.

Sample collected on: 21-06-2019
 Sample Received on: 22-06-2019

Lab Report No.	E-21	E-23
Code No.	1762	1764
	Dugwell	Dugwell
pH	7.44	7.11
Turbidity	0.5001	0.499
Conductivity	1001.0	934.1
DO	6.28	6.32
BOD	3.4	3.4
COD	16.0	16.0
S.S	8.0	8.0
T.D.S	924.0	626.0
Chloride	90.0	118.0

Note:-

All Results are in ppm except pH.

COAG NO

> 1762 - Well water

Shri. Shekhar G. G. Gadhave

Crat No - 141, Sir Pathri, Tal. Phulambur,
 Aurangabad.

> 1764 - Well water

Shri. Dr. Pramod S. Gadhave

Crat No-143, Sir Pathri, Tal. Phulambur,
 Aurangabad.

(V.R. Thakur)

Senior Scientific Officer,
 I/c Regional Laboratory,
 M.P.C. Board, Aurangabad

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Regional Laboratory, Aurangabad



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NoMPCB/RLA/ 11 /2019

Date:-6-07-2019

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C. Board,
 Aurangabad.

Sample collected on: 21-06-2019
 Sample Received on: 22-06-2019

Lab Report No.	E-24	E-26	E-27
Code No.	1765	1767	1768
	Dugwell	Dugwell	Dugwell
pH	7.21	6.61	7.43
Turbidity	1.27	0.737	0.498
Conductivity	1691.0	1805.0	960.9
DO	5.80	6.0	6.70
BOD	5.6	4.8	3.2
COD	48.0	28.0	12.0
S.S	10.0	8.0	10.0
T.D.S	1544.0*	1616.0	872.0
Chloride	286.0	282.0	92.0

Code No

Note:-

All Results are in ppm except pH.

31/65 Well water

Shri Bhagwan Shankar Sarda Kar.
 Gat No- 120, St- Pathri, Tal- Phularshi
 Aurangabad.

31/67 - Well water

M.S.P.M. Foster Development
 Gat No- 144, St Pathri Tal- Phularshi
 Aurangabad.

31/68 - well water

Shri Dinesh Gadhar,
 Gat No- 140, St Pathri Tal- Phularshi
 Aurangabad.

V.R. Thakur
 (V.R. Thakur)

Senior Scientific Officer,
 I/c Regional Laboratory;
 M.P.C. Board, Aurangabad

190715-998-0204

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NoMPCB/RLA/ / /2019

Date:-6-07-2019

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C. Board,
Aurangabad.

Sample collected on: 21-06-2019
Sample Received on: 22-06-2019

Lab Report No.	E-22	E-25
Code No.	1763	1766
	Dugwell	Dugwell
pH	7.21	7.11
Turbidity	0.601	1.43
Conductivity	1725.0	1698.0
DO	5.65	5.50
BOD	4.4	4.8
COD	60.0	68.0
S.S	16.0	18.0
T.D.S	1638.0	1630.0
Chloride	475.0	465.0

Note:-
All Results are in ppm except pti.

Code No
6) 1763 - well water
Shri Bhagwan Balu Dohav
Cont. No. 120 At. Pathri Tal Phulambri
Aurangabad.

(Dr. V.R. Thakur)
Senior Scientific Officer,
I/c Regional Laboratory,
M.P.C. Board, Aurangabad

7) 1766 - well water
Shri Sanjay Shamdar Nargise
Cont. No. 123, At. Pathri Tal-Phulambri,
Aurangabad.

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**ANALYSIS REPORT
 HAZARDOUS WASTE**

Date 05/12/2018

MP/CM/RLAU/HZW/18/0027

Industry Name	Mirasadhana Shikshan Sanstha, Gal no.144, AL Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 12:42:00	
Sample ID	SROAU/HZW/18/00254	Lab Sample Code	RLAU/HZW/18/00018
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Collected By	Ravindra A Jadhav
Dt. of Submission	25/10/2018	Received Dt	29/10/2018

Sr.No	Parameter	UoM	Value
1	Copper	mg/kg	67.66
2	Nickel	mg/kg	15.77
3	Nitrate Nitrogen	mg/kg	954.32
4	Zinc	mg/kg	109.07
5	concentration of po4	mg/kg	45.37
7	Lead (Pb)	mg/kg	4.73
8	Cadmium	mg/kg	0.13
9	Chromium(Hexa)	mg/kg	6.0
11	Nitrite Nitrogen	mg/kg	2.50

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Soil sample
 line no. 1 in the farm of Ester development
 gal no. 144, At Pathri,
 Phulambri, Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 I/C, Regional Laboratory - Aurangabad

1000

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Report No. MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Milrasadhana Shikshan Sanstha, Gat no. 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No.		Type Of Industry	
Dt. & Time of Sample Collection	25/10/2018 12:55:00		
Sample ID	SROAU18/HZW/18/00255	Lab Sample Code	RLAU/HZW/18/00019
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav		
Dt. of Submission	25/10/2018	Received Dt.	29/10/2018

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	BDL
2	Chromium(Hexa)	mg/kg	1.6
4	Copper	mg/kg	139.94
5	Lead (Pb)	mg/kg	7.63
6	Nickel	mg/kg	25.58
7	Nitrate Nitrogen	mg/kg	915.74
8	Nitrite Nitrogen	mg/kg	1.36
10	Zinc	mg/kg	117.59
11	concentration of pot	mg/kg	43.08

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Location - Soil sample
Location no. 2 in the Farm of Foster development
Pathri, gat no. 144, At. Pathri,
Tal. Phulambri, Dist. Aurangabad.

Reviewed By

Shri. V.R. Thakur
Scientific Officer

I/C, Regional Laboratory - Aurangabad

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MAHARASHTRA POLLUTION CONTROL BOARD

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Chikhalthana

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Postal code: 431.005
E-Mail: mpcb@mpcb.gov.in

Date: 05/12/2018

ANALYSIS REPORT HAZARDOUS WASTE

MPCB/RLAU/IZW/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no.144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Ut. & Time of Sample Collection	25/10/2018 12:58:00	Lab Sample Code	RLAU/IZW/18/00020
Sample ID	SROAU1/IZW/18/00256	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav		
Dt. of Submission	25/10/2018		

Sr.No	Parameter	UoM	BDL
1	Cadmium	mg/kg	1.0
2	Chromium(Hexa)	mg/kg	103.97
4	Copper	mg/kg	6.81
5	Lead (Pb)	mg/kg	32.16
6	Nickel	mg/kg	957.70
7	Nitrate Nitrogen	mg/kg	1.53
8	Nitrite Nitrogen	mg/kg	121.12
10	Zinc	mg/kg	40.90
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample
Location no. 3, in the Form of Fosteo Development
Pathri, gal no. 144, At Pathri,
Tal. Phulambri, Dist. Aurangabad.*

Reviewed By
Shri.V.R.Thakur
Scientific Officer
I/C, Regional Laboratory - Aurangabad



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Date 05/12/2018

ANALYSIS REPORT HAZARDOUS WASTE

MPCB/RLAU/HZW/18/0027

Industry Name	Mirasadhana Shikshan Sansitha, Gat no. 144, Al Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DT. & Time of Sample Collection	25/10/2018 12:59:00	Lab Sample Code	RLAU/HZW/18/00021
Sample ID	SROAU/1/HZW/18/00257	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
DT. of Submission	25/10/2018		

Sr.No	Parameter	UoM	BDL
1	Cadmium	mg/kg	1.7
2	Chromium(Hexa)	mg/kg	177.22
4	Copper	mg/kg	6.19
5	Lead (Pb)	mg/kg	30.32
6	Nickel	mg/kg	933.12
7	Nitrate Nitrogen	mg/kg	1.55
8	Nitrite Nitrogen	mg/kg	109.44
10	Zinc	mg/kg	37.66
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample.
 Location no. 4, in the farm of Foster Development
 Location, gat no. 144, Al Pathri,
 Phulambri, Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

File No. MPCB/RLAU/12W/18/0027

Industry Name	Mitrasedhana Shikshan Sanstha, Gat no.144, Al. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DL & Time of Sample Collection	25/10/2018 01:1:00	Lab Sample Code	RLAU/12W/18/0022
Sample ID	SROAU1/12W/18/00258	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
DT. of Submission	25/10/2018		

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.13
2	Chromium(Hexa)	mg/kg	2.6
4	Copper	mg/kg	227.43
5	Lead (Pb)	mg/kg	10.07
6	Nickel	mg/kg	34.86
7	Nitrate Nitrogen	mg/kg	951.82
8	Nitrite Nitrogen	mg/kg	1.44
10	Zinc	mg/kg	135.74
11	concentration of po4	mg/kg	40.48

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Soil sample.
 Plot no. 5, in the Farm of M.S.S.P.M.,
 Gat no. 144, Al. Pathri, Tal. Phulambri,
 Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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MAHARASHTRA POLLUTION CONTROL BOARD

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ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Report No. MPCB/RLAU/HZW/18/0027

Industry Name	Mirasadhana Shikshan Sansstha, Gal no. 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:30:00	
Sample ID	SROAU/HZW/18/00259	Lab Sample Code	RLAU/HZW/18/00023
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt.	29/10/2018
Dt. of Submission	25/10/2018		

Sr No	Parameter	UoM	BDL
1	Cadmium	mg/kg	3.1
2	Chromium(Hexa)	mg/kg	188.49
4	Copper	mg/kg	10.32
5	Lead (Pb)	mg/kg	32.38
6	Nickel	mg/kg	685.90
7	Nitrate Nitrogen	mg/kg	1.87
8	Nitrite Nitrogen	mg/kg	123.57
10	Zinc	mg/kg	47.47
11	concentration of po4		

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Soil sample
 location no. 6, in the Farm of MSSPM,
 Gal. no. 144, At Pathri, Tal. Phulambri,
 Dist. Aurangabad.*

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 IIC, Regional Laboratory - Aurangabad

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Lab No. MPCB/RLA/0112W/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Date 05/12/2018

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no 144, At. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:6:00	
Sample ID	SROAU11H2W/18/00260	Lab Sample Code	RLA/0112W/18/00024
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab	Collected By	Ravindra A. Jadhav
DT. of Submission	25/10/2018	Received Dt	29/10/2018

Sl.No	Parameter	UoM	UDt.
1	Cadmium	mg/kg	6.2
2	Chromium(Hexa)	mg/kg	195.08
4	Copper	mg/kg	5.87
5	Lead (Pb)	mg/kg	26.60
6	Nickel	mg/kg	252.40
7	Nitrate Nitrogen	mg/kg	1.48
8	Nitrite Nitrogen	mg/kg	106.04
10	Zinc	mg/kg	40.73
11	concentration of po4	mg/kg	

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Handwritten: Soil sample
 no. 7, in the form of MSSPP,
 no. 144, At Pathri, Tal. Phulambri,
 Aurangabad

Reviewed By
 Shri.V.R.Thakur
 Scientific Officer
 I/C, Regional Laboratory - Aurangabad

1006

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**ANALYSIS REPORT
 HAZARDOUS WASTE**

Date 05/12/2018

Ref No. MPCB/RLAU/12W/18/0027

Industry Name	Mitrasadhana Shikshan Sanstha, Gal no. 144, Al. Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection	25/10/2018 01:30:00	Lab Sample Code	RLAU/12W/18/00025
Sample ID	SROAU/12W/18/00261	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others	Received Dt	29/10/2018
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav		
Dt. of Submission	25/10/2018		

Sl. No	Parameter	UoM	Value
1	Cadmium	mg/kg	0.20
2	Chromium(Hexa)	mg/kg	4.6
4	Copper	mg/kg	151.30
5	Lead (Pb)	mg/kg	10.10
6	Nickel	mg/kg	25.05
7	Nitrate Nitrogen	mg/kg	530.32
8	Nitrite Nitrogen	mg/kg	1.40
10	Zinc	mg/kg	118.39
11	concentration of po4	mg/kg	29.41

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

Handwritten: Soil sample
 no. 8, in the farm of MSSPM,
 no. 144, At Pathri, Tal. Phulambri,
 Aurangabad.

Reviewed By
 Shri. V.R. Thakur
 Scientific Officer
 I/C, Regional Laboratory - Aurangabad

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Report No. MPCB/RLAU/HZW/18/0027

**ANALYSIS REPORT
HAZARDOUS WASTE**

Date 05/12/2018

Industry Name	Mitrasadhana Shikshan Sanstha, Gat no. 144, Al. Pathri, Tal. Phul ambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
Dt. & Time of Sample Collection		25/10/2018 01:9:00	

Sample ID	SROAU1/HZW/18/00262	Lab Sample Code	RLAU/HZW/18/00026
Sample Collection Site	Others	Nature Of Sample	Unknown
Sampling Location	Others	State Of Sample	Solid
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt	29/10/2018
Dt. of Submission		25/10/2018	

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.13
2	Chromium(Hexa)	mg/kg	3.6
4	Copper	mg/kg	161.75
5	Lead (Pb)	mg/kg	9.68
6	Nicket	mg/kg	30.19
7	Nitrate Nitrogen	mg/kg	619.30
8	Nitrite Nitrogen	mg/kg	2.33
10	Zinc	mg/kg	149.55
11	concentration of po4	mg/kg	25.17

NA : Not Analysed BDL : Below Detection Limit ND : Not Detectable UoM : Unit Of Measurement

*Location - Combine soil sample
 Plot no. 9, in the Farm of MSSPM + Foster
 development sanstha, gat no. 144, At Pathri,
 Phulambri, Dist. Aurangabad.*

Reviewed By

Shri.V.R.Thakur
 Scientific Officer

I/C, Regional Laboratory - Aurangabad

Electronic signature not require signature

1008

MAHARASHTRA POLLUTION CONTROL BOARD

Regional Laboratory - Aurangabad
A4/1 Paryavaran Bhavan
Behind Dainik Lokpatra, MIDC
Chikhalthana

Phone: 02402473461
02402473463
02473462
Website: <http://mpcbb.gov.in>

City: Aurangabad
Postal code: 431 005
E-Mail: soaurangabad@mpcb.org

Date: 05/12/2018

Ref: MPCB/RLAU/HZW/18/0027

ANALYSIS REPORT HAZARDOUS WASTE

Industry Name	Mitrasadhana Shikshan Sanstha, Gat no. 144, At Pathri, Tal. Phulambri, Dist. Aurangabad	Industry Code	
Consent No		Type Of Industry	
DL & Time of Sample Collection	25/10/2018 01:11:00	Lab Sample Code	RLAU/HZW/18/00027
Sample ID	SROAU/HZW/18/00263	Nature Of Sample	Unknown
Sample Collection Site	Others	State Of Sample	Solid
Sampling Location	Others		
Type Of Sampling	Grab		
Collected By	Ravindra A. Jadhav	Received Dt	29/10/2018
Dt. of Submission	25/10/2018		

Sr.No	Parameter	UoM	
1	Cadmium	mg/kg	0.07
2	Chromium(Hexa)	mg/kg	2.6
4	Copper	mg/kg	209.73
5	Lead (Pb)	mg/kg	5.34
6	Nickel	mg/kg	37.19
7	Nitrate Nitrogen	mg/kg	651.22
8	Nitrite Nitrogen	mg/kg	1.17
10	Zinc	mg/kg	83.97
11	concentration of po4	mg/kg	47.59

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Location - Combine soil sample.
Location no. 10, in the farm of MSSPM + Foster
Development Sanstha, gat no. 144, At Pathri,
Tal. Phulambri, Dist. Aurangabad.

Reviewed By

Shri. V.R. Thakur
Scientific Officer
IIC, Regional Laboratory - Aurangabad

Electronically signed and does not require signature

1009

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
MIDC Chikalthana, Near
Dhoot Hospital, Jalna road,
Aurangabad. 431005

MPCB/RLA/337 / 2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018
Sample Received on: 04-09-2018

Lab Report No.	E-66	E-67
Code No.	1654	1655
Parameter	Result	Result
pH	7.75	7.60
Flouride	0.88	0.90
D.O.	5.85	6.31
B.O.D	31.0	22.0
C.O.D	92.0	68.0
Total Dissolved Solids	1606.0	1412.0
Sulphate	69.08	53.43
Calcium	156.0	264.0
Magnesium	376.0	464.0
Hardness	532.0	728.0
Chloride	40.0	550.0
Oil & Grease	BDL	BDL
Total Alkalinity	230.0	196.0
Suspended Solids	20.0	14.0

Note:-

All Results are in ppm except pH.
1) BDL Indicates Below Detectable limit.

V.R. Thakur
(V.R. Thakur)

Sr. Scientific Officer,
I/c Regional Laboratory;
M.P.C.Board, Aurangabad

1) Code 1654 - Well water sample of
Cwt. No. 144. Near
the str.

2) Code No-1655 - well water sample of
Shri Bhagnan Shankar Swadkar.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalthana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/337 / 2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - I

Sample collected on: 31-08-2018
 Sample Received on: 04-09-2018

Lab Report No.	E-68	E-69
Code No.	1656	1657
Parameter	Result	Result
pH	7.58	7.70
Flouride	0.80	0.76
D.O.	6.74	7.15
B.O.D	8.0	5.0
C.O.D	28.0	20.0
Total Dissolved Solids	1110.0	782.0
Sulphate	36.33	33.80
Calcium	220.0	202.0
Magnesium	222.0	142.0
Hardness	442.0	344.0
Chloride	260.0	112.0
Oil & Grease	BDL	BDL
Total Alkalinity	240.0	260.0
Suspended Solids	12.0	10.0

Note:-

- All Results are in ppm except pH.
 1) BDL Indicates Below Detectable limit.

V.R.Thakur
 (V.R.Thakur)

Sr.Scientific Officer,
 I/c Regional Laboratory;
 M.P.C.Board,Aurangabad

CODE NO - 1656 - Well water sample

of Shri Sanjay Bhandu Nargire
 Ghat No - 125 at Pathri, Tal. Phulambori

CODE NO - 1657 - Well water sample

of Shri Balhara B. Ibrahim shah
 Dongaragon Kanad at Ghat No 73
 at Pathri Tal. Phulambori.

1011

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
MIDC Chikalthana, Near
Dhoot Hospital, Jaina road,
Aurangabad. 431005

MPCB/RLA/331 / 2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018
Sample Received on: 05-09-2018

Lab Report No.	E-70	E-71
Code No.	1658	1659
Parameter	Result	Result
pH	7.71	8.0
Flouride	0.43	0.53
D.O.	6.87	6.79
B.O.D	6.0	5.0
C.O.D	20.0	12.0
Total Dissolved Solids	616.0	480.0
Sulphate	25.56	40.07
Calcium	104.0	112.0
Magnesium	98.0	98.0
Hardness	202.0	210.0
Oil & Grease	BDL	BDL
Total Alkalinity	360.0	260.0
Chloride	60.0	51.0
Suspended solids	8.0	10.0

Note:-

All Results are in ppm except pH.

1) BDL Indicates Below Detectable limit.

(V.R.Thakur)
Sr.Scientific Officer,
I/c Regional Laboratory;
M.P.C.Board,Aurangabad

CODE NO - 1658 -

well water sample
of shri sayyad shahar
sayyad usman Cont.No-112
at pathoi Tal. phulambae.

CODE NO - 1659 -

well water sample
of shri Dr. Kameshwar Anant Godhan
Cont. No - 143 at pathoi Tal. Phulambae.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalthana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - I

Sample collected on: 31-08-2018
 Sample Received on: 05-09-2018

Lab Report No.	E-72	E-73
Code No.	1660	1661
Parameter	Result	Result
pH	8.35	7.80
Flouride	0.83	0.67
D.O.	6.56	6.58
B.O.D	4.0	4.2
C.O.D	8.0	8.0
Total Dissolved Solids	396.0	562.0
Sulphate	35.56	29.97
Calcium	76.0	138.0
Magnesium	108.0	132.0
Hardness	184.0	270.0
Chloride	50.0	40.5
Oil & Grease	BDL	BDL
Total Alkalinity	204.0	220.0
Suspended Solids	10.0	8.0

Note:-

All Results are in ppm except pH.

1) BDL Indicates Below Detectable limit.

V.R.Thakur
 (V.R.Thakur)
 Sr.Scientific Officer,
 I/c Regional Laboratory;
 M.P.C.Board,Aurangabad

CODE NO - 1660

well water sample of
 street Madhukar Namdev Pagar
 Gnd. NO - 124 ae-pathar, Tal. Phulambri

CODE NO - 1661

well water sample of
 street Pagar, Gnd NO-124, ae-pathar
 Tal. Phulambri.

1013

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/I,
MIDC Chikalithana, Near
Dhoot Hospital, Jalna road,
Aurangabad, 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018

Sample Received on: 05-09-2018

Lab Report No.	E-74	E-75
Code No.	1662	1663
Parameter	Result	Result
pH	7.56	7.54
Flouride	0.50	0.59
D.O.	6.95	6.61
B.O.D	5.0	5.6
C.O.D	16.0	16.0
Total Dissolved Solids	702.0	680.0
Sulphate	30.0	29.69
Calcium	138.0	76.0
Magnesium	122.0	72.0
Hardness	260.0	148.0
Oil & Grease	BDL	BDL
Total Alkalinity	290.0	284.0
Chloride	55.0	45.0
Suspended Solids	10.0	10.0

Note:-

All Results are in ppm except pH.

1) BDL Indicates Below Detectable limit.

(V.R.Thakur)

Sr.Scientific Officer,
I/c Regional Laboratory;
M.P.C.Board,Aurangabad

Code No. 1662

well water sample
of Shri Bhagwan Bala Jadhav
Cul. No- 143, al-Pathar, Tal. Phulambori

Code No - 1663

well water sample
of Shri Sheshwar Jadhav
Cul. No- 141, al-Pathar, Tal. Phulambori

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalhana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - 1

Sample collected on: 31-08-2018
 Sample Received on: 05-09-2018

Lab Report No.	E-76	E-77
Code No.	1664	1665
Parameter	Result	Result
pH	7.91	7.70
Flouride	0.72	12.0
D.O.	6.66	7.06
B.O.D	5.2	4.8
C.O.D	20.0	32.0
Total Dissolved Solids	502.0	912.0
Sulphate	46.53	62.14
Calcium	78.0	220.0
Magnesium	146.0	300.0
Hardness	224.0	520.0
Suspended solids	10.0	250.0
Total Alkalinity	272.0	0.20
Chloride	40.0	39.0
Oil & Grease	BDL	12.0
Potassium	-	4.0
Sodium	-	BDL
Nitrate	-	0.35
Nitrite	-	BDL
Conductivity	-	216.0
TAN	-	1.0

Note:-

All Results are in ppm except pH.

1) BDL Indicates Below Detectable limit.

CODE No. 1664

Boxwell water sample
 of Poshon Chikalhan Talhan
 G.M. No. 143 al-pathri Tal-Phulambur

(V.R. Thakur)
 Sr. Scientific Officer,
 i/c Regional Laboratory,
 M.P.C.Board, Aurangabad

1015

MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Aurangabad



Phone No:- 0240-2473463
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"Paryavaran Bhavan", Plot No.A-4/1,
MIDC Chikalthane, Near
Dhoot Hospital, Jalna road,
Aurangabad. 431005

MPCB/RLA/327 / 2.018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018
Sample Received on: 04-09-2018

Lab Report No.	E-66	E-67
Code No.	1654	1655
Parameter	Result	Result
pH	7.75	7.60
Flouride	0.88	0.90
D.O.	5.85	6.31
B.O.D	31.0	22.0
C.O.D	92.0	68.0
Total Dissolved Solids	1606.0	1412.0
Sulphate	69.08	53.43
Calcium	156.0	264.0
Magnesium	376.0	464.0
Hardness	532.0	728.0
Chloride	40.0	550.0
Oil & Grease	BDL	BDL
Total Alkalinity	230.0	196.0
Suspended Solids	20.0	14.0

Note:-

All Results are in ppm except pH.
1) BDL Indicates Below Detectable limit.

(V.R. Thakur)
Sr. Scientific Officer,
I/c Regional Laboratory,
M.P.C.Board, Aurangabad

1) CODE 1654 - well water sample of
Cwp No- 144. Near
the stn

2) CODE NO-1655 - well water sample of
Shri Bhagwan Shankar Swardkar.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalthana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/331 / 2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - I

Sample collected on: 31-08-2018
 Sample Received on: 04-09-2018

Lab Report No.	E-68	E-69
Code No.	1656	1657
Parameter	Result	Result
pH	7.58	7.70
Flouride	0.80	0.76
D.O.	6.74	7.15
B.O.D	8.0	5.0
C.O.D	28.0	20.0
Total Dissolved Solids	1110.0	782.0
Sulphate	36.33	33.80
Calcium	220.0	202.0
Magnesium	222.0	142.0
Hardness	442.0	344.0
Chloride	260.0	112.0
Oil & Grease	BDL	BDL
Total Alkalinity	240.0	260.0
Suspended Solids	12.0	10.0

Note:-

All Results are in ppm except pH.
 1) BDL Indicates Below Detectable limit.

V.R.Thakur
 (V.R.Thakur)

Sr.Scientific Officer,
 I/c Regional Laboratory;
 M.P.C.Board,Aurangabad

CODE NO - 1656 - Well water sample

By Shri Sanjay Bhandu Nangire
 Cont No - 199 at Pathri, Tal. Phulambri

CODE NO - 1657 - Well water sample

By Shri Bahasa B. Ibrahim shah
 Dongalgion Paned at Cont No 73
 at Pathri Tal. Phulambri.

1017

MAHARASHTRA POLLUTION CONTROL BOARD Regional Laboratory, Aurangabad



Phone No:-0240-2473463
Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
MIDC Chikalthana, Near
Dhoot Hospital, Jalna road,
Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018
Sample Received on: 05-09-2018

Lab Report No.	E-70	E-71
Code No.	1658	1659
Parameter	Result	Result
pH	7.71	8.0
Flouride	0.43	0.53
D.O.	6.87	6.79
B.O.D	6.0	5.0
C.O.D	20.0	12.0
Total Dissolved Solids	616.0	480.0
Sulphate	25.56	40.07
Calcium	104.0	112.0
Magnesium	98.0	98.0
Hardness	202.0	210.0
Oil & Grease	BDL	BDL
Total Alkalinity	360.0	260.0
Chloride	60.0	51.0
Suspended solids	8.0	10.0

Note:-

All Results are in ppm except pH.
1) BDL Indicates Below Detectable limit.

(V.R.Thakur)
Sr.Scientific Officer,
I/c Regional Laboratory,
M.P.C.Board,Aurangabad

CODE NO - 1658 - well water sample
of shri sayyad shahar
sayyad ulman Cont. No - 112
at Pathoi Tal. Phulambri.

CODE NO - 1659 - well water sample
of shri Dr. Jyotiraj Anandh Dabhar
Cont. No - 143 at Pathoi Tal. Phulambri.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalthana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - I

Sample collected on: 31-08-2018
 Sample Received on: 05-09-2018

Lab Report No.	E-72	E-73
Code No.	1660	1661
Parameter	Result	Result
pH	8.35	7.80
Flouride	0.83	0.67
D.O.	6.56	6.58
B.O.D	4.0	4.2
C.O.D	8.0	8.0
Total Dissolved Solids	396.0	562.0
Sulphate	35.56	29.97
Calcium	76.0	138.0
Magnesium	108.0	132.0
Hardness	184.0	270.0
Chloride	50.0	40.5
Oil & Grease	BDL	BDL
Total Alkalinity	204.0	220.0
Suspended Solids	10.0	8.0

Note:-
 All Results are in ppm except pH.
 1) BDL Indicates Below Detectable limit.

V.R.Thakur
 (V.R.Thakur)
 Sr.Scientific Officer,
 I/c Regional Laboratory,
 M.P.C.Board, Aurangabad

Code No - 1660
 well water sample of
 shri madhukar Namdev Pagar
 Cont. No - 124, ae-pathar, Tal. Phulambri

Code No - 1661
 well water sample of
 shri. Pagar, Cont. No - 124, ae-pathar
 Tal. Phulambri.

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:- 0240-2473463
Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
MIDC Chikalthana, Near
Dhoot Hospital, Jalna road,
Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
Sub-Regional Officer,
M.P.C.Board,
Aurangabad - I

Sample collected on: 31-08-2018
Sample Received on: 05-09-2018

Lab Report No.	E-74	E-75
Code No.	1662	1663
Parameter	Result	Result
pH	7.56	7.54
Flouride	0.50	0.59
D.O.	6.95	6.61
B.O.D	5.0	5.6
C.O.D	16.0	16.0
Total Dissolved Solids	702.0	680.0
Sulphate	30.0	29.69
Calcium	138.0	76.0
Magnesium	122.0	72.0
Hardness	260.0	148.0
Oil & Grease	BDL	BDL
Total Alkalinity	290.0	284.0
Chloride	55.0	45.0
Suspended Solids	10.0	10.0

Note:-

All Results are in ppm except pH.

1) BDL Indicates Below Detectable limit.

V.R.Thakur
(V.R.Thakur)

Sr.Scientific Officer,
I/c Regional Laboratory;
M.P.C.Board,Aurangabad

Code No. 1662

well water sample
of Shri Bhagwan Bala Jadhav
Gate No- 143, al-pathar, Tal. Phulambori

Code No - 1663

well water sample
of Shri Sheshrao Jadhav
Gate No- 141, al-pathar, Tal. Phulambori

MAHARASHTRA POLLUTION CONTROL BOARD
Regional Laboratory, Aurangabad



Phone No:-0240-2473463
 Fax No:- 0240-2473461

"Paryavaran Bhavan", Plot No.A-4/1,
 MIDC Chikalhana, Near
 Dhoot Hospital, Jalna road,
 Aurangabad. 431005

MPCB/RLA/337/2018

Date:-14-09-2018

ENVIRONMENTAL ANALYSIS REPORT SHEET

To,
 Sub-Regional Officer,
 M.P.C.Board,
 Aurangabad - 1

Sample collected on: 31-08-2018
 Sample Received on: 05-09-2018

Lab Report No.	E-76	E-77
Code No.	1664	1665
Parameter	Result	Result
pH	7.91	7.0
Flouride	0.72	12.0
D.O.	6.66	7.00
B.O.D	5.2	4.8
C.O.D	20.0	32.0
Total Dissolved Solids	502.0	912.0
Sulphate	46.53	62.14
Calcium	78.0	220.0
Magnesium	146.0	300.0
Hardness	224.0	520.0
Suspended solids	10.0	250.0
Total Alkalinity	272.0	0.20
Chloride	40.0	30.0
Oil & Grease	BDL	12.0
Potassium	-	4.0
Sodium	-	BDL
Nitrate	-	10.35
Nitrite	-	BDL
Conductivity	-	216.0
TAN	-	1.0

Note:-

- All Results are in ppm except pH.
 1) BDL Indicates Below Detectable limit.

CODE No. 1664

Borewell water sample
 of Panchajanya Chikalthana
 G.M. No. 143 at Panchi Pal-Phulambao

(V.R.Thakur)
 (V.R.Thakur)

Sr. Scientific Officer,
 i/c Regional Laboratory,
 M.P.C.Board,Aurangabad

Analysis result of well water samples collected from Village Pathri, on 31.8.2018

Sr. No.	Parameters	Drinking water Standard A-II	Ground water Standard (10500)	Date of collection -31.8.2018												
				1654	1655	1656	1657	1658	1659	1660	1661	1662	1663	1664		
				Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Bore Well
1	pH	6-8.5	6.5-8.5	7.75	7.6	7.58	7.7	7.71	8	8.35	7.56	7.54	7.91			
2	Flouride			0.88	0.9	0.8	0.76	0.43	0.53	0.83	0.5	0.59	0.72			
3	DO		...	5.85	6.31	6.74	7.15	6.87	6.79	6.56	6.95	6.61	6.66			
4	BOD	4.0 Mg/l	Not Specified	31	22	8	5	6	5	4	5	5.6	5.2			
5	COD	5.0 Mg/l	Not Specified	92	68	28	20	20	12	8	16	16	20			
6	TDS	1606	1412	1110	782	616	480	396	702	680	502			
7	Sulphate			69.08	53.43	36.33	33.8	25.56	40.07	35.56	29.97	29.69	46.53			
8	Calcium			156	264	220	202	104	112	76	138	76	78			
9	Magnesium			376	464	222	142	98	98	108	132	72	146			
10	Hardness			532	728	442	344	202	210	184	270	148	224			
11	Chloride	600 Mg/l	...	40	550	260	112	60	21	50	40.5	45	40			
12	O & G			BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL			
13	Total Alkalinity			230	196	240	260	360	260	204	220	284	272			
14	SS	20	14	12	10	8	10	10	8	10	10			

1654- Well water sample of gat no. 144, near sludge & open washed disposed area.

1655- Well water of Shri Bhagwan Shankar Suradkar, Gat No.-123, At Pathri, Tal. Phulambri, Dist. Aurangabad

1656- Well water of Shri Sanjay Khandu Navgire, Gat No.-123, At Pathri, Tal. Phulambri, Dist. Aurangabad

1657- Well water sample of Shri Basharbi Ibrahim Shah, Gongarson Kawad at Gat No. 73, At Pathri, Tal. Phulambri

1658- Well water sample of Shri Sayyad Shabir Seyyad Usman, Gat No. 112, at Pathri, Tal. Phulambri

1659- Well water sample of Shri Dr. Pramod Eknath Jadhav, Gat No. 143, at Pathri, Tal. Phulambri

1660- Well water sample of Shri Madhukar Namdev Pagare, Gat No. 124, at Pathri, Tal. Phulambri

1661- Well water sample of Shri Pagare, Gat No. 124, at Pathri, Tal. Phulambri

1662- Well water sample of Shri Bagwan Bala Jadhav, Gat No. 143, at Pathri, Tal. Phulambri

1663- Well water sample of Shri Sheshrao Jadhav, Gat No. 141, at Pathri, Tal. Phulambri

1664- Borewell water sample of Shri Dr. Pramod Eknath Jadhav, Gat No. 143, at Pathri, Tal. Phulambri

Analysis result of HW samples collected from Village Pathri, on 25.10.2018

Sr. No.	Parameters	Standard(The HW Rules,1989-Schedule-2)	Date of collection - 25.10.2018											
			254	255	256	257	258	259	260	261	262	263		
1	Copper	5000 mg/kg	67.66	139.94	183.97	177.22	227.43	188.49	195.08	151.3	161.75	209.73		
2	Nickel	5000 mg/kg	15.77	25.58	32.16	30.32	34.86	32.38	26.68	25.05	30.19	37.19		
3	Nitrate Nitrogen	20000 mg/kg	954.32	915.74	957.7	933.12	951.82	685.9	252.4	530.32	619.3	651.22		
4	Zinc	20000 mg/kg	109.07	117.69	121.12	109.44	135.74	123.57	106.04	118.39	149.55	83.97		
5	Concentration of p	...	45.37	43.08	40.98	37.66	40.48	47.47	40.73	29.41	25.17	47.59		
6	Lead	5000 mg/kg	4.73	7.63	6.81	6.19	10.07	10.32	5.87	10.1	9.68	5.34		
7	Cadmium	50 mg/kg	0.13	BDL	BDL	BDL	BDL	BDL	BDL	0.2	0.13	0.07		
8	Cr. Hexa	50 mg/kg	6	1.6	1.6	1.7	2.6	3.1	6.2	4.6	3.8	2.6		
9	Nitrite Nitrogen	20000 mg/kg	2.5	1.36	1.53	1.55	1.44	1.87	1.48	1.4	2.33	1.17		

- 254- Location No.1, Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 255-Location No.2,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 256-Location No.3,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 257-Location No.4,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 258-Location No.5,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 259-Location No.6,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri
 260-Location No.7,soil sample from the farm of MSSPM, Gat No. 144,At Pathri,Tal.Phulambri
 261-Location No.8,Soil sample from the farm of MSSPM, Gat No. 144,At Pathri,Tal.Phulambri
 262-Location No.9,Combine soil sample from the farm of MSSPM and Foster Development Sanstha,Gat No. 144,At Pathri,Tal.Phulambri
 263- Location No.10,Combine soil sample from the farm of MSSPM and Foster Development Sanstha,Gat No. 144,At Pathri,Tal.Phulambri

Analysis result of well water samples collected from Village Pathri, on 2.11.2018

Sr. No.	Parameters	Drinking water Standard A-II	Ground water Standard (10500)	Date of collection - 2.11.2018													
				1695	1696	1697	1698	1699	1700	1701	1702	1703	1704	1705	1706		
1	BOD	5.0 Mg/l	Not Specified	11	3	2.8	3.2	6	2.8	3	3.2	2.6	2.8	3.2	3		
2	Chloride	600 Mg/l	...	959.7	40	35	34.1	859.7	30	24.1	34.1	30	34.1	30	31		
3	COD	...	Not Specified	44	8	8	8	28	8	8	8	8	8	8	8		
4	Conductivity	...	Not Specified	1500	1002	879.2	931.1	1533	543.2	567.2	584.5	532.1	928.3	916.4	852.7		
5	Copper	0.09	0.22	0.02	0.12	0.43	0.5	0.03	0.44	0.51	0.37	0.67	0.28		
6	DO	4.0 Mg/l	...	2.1	7.2	7.3	7.2	7.1	7.2	7.1	7	7.3	7.3	7	7.1		
7	Iron	0	0.22	1.97	0	0.93	1.21	0	0.34	1.53	0	0	1.17		
8	Lead	0	0	0	0	0	0	0	0	0	0	0	0		
9	Magnesium Hardness	158	120	100	96	296	118	130	110	98	128	120	116		
10	Nickel	0	0	0	0	0	0	0	0	0	0	0	0		
11	Nitrate-Nitrogen	0.8	0.8	0	0.8	0.3	0.4	0.6	0.5	0.3	0.3	0.7	0.3		
12	Nitrite-Nitrogen	0	0	0	0	0	0	0	0	0	0	0	0		
13	pH	6 - 8.5	6.5-8.5	8.2	8.3	8.3	8.3	8.2	8.3	8.3	8.4	8.3	8.2	8.3	8.3		
14	Phosphate	0.1	0.08	0.09	0.07	0	0.08	0.08	0	0.1	0.13	0.09	0		
15	Potassium	3.8	1.4	1	1.2	3.2	2	2	2	1.6	1.6	1.4	1.2		
16	Sodium	8	3.2	3	3.2	6	4	4	4	3.4	3.4	3.2	3		
17	Sulphate	77.8	13.7	34.2	31.2	53.5	38.2	35.9	40.5	42.4	34.2	31.1	39.3		
18	SS	28	20	0	18	24	18	18	20	16	20	18	18		
19	TKN	2.8	1.7	1.1	1.1	2.8	0.6	0.6	1.1	1.1	2.2	1.7	2.2		
20	Total Alkalinity	180	184	182	160	400	200	302	192	254	260	232	216		
21	TDS	1428	732	560	672	1402	422	440	462	436	630	696	670		
22	Total Hardness	320	220	180	202	520	240	290	190	200	264	224	222		
23	TRC	0	0	0	0	0	0	0	0	0	0	0	0		
24	Total Solids	0	752	580	690	1426	440	458	482	452	650	714	0		
25	TAN	0.9	0.7	0.4	0.2	0.9	0.2	0.2	0.2	0.3	0.6	0.5	0.4		
26	Turbidity	...	41	0	0	0	0	0	0	0	0	0	0	0	0		
27	Calcium Hardness	162	0	80	104	224	0	160	80	102	136	104	106		
28	Zinc	0	0	0	0	0	0.01	0	0	0	0.01	0.02	0.05		

1695-Dug well at Gat No. 144 of Mitrasadhana Shikshan Prasarak Mandal, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1696-Dug well in the farm of Shri Sanjay Khandu Navgire, Gat No. 123, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1697-Dug well in the farm of Shri Bashir Ibrahim Shah, Gat No. 73, At Dongargaon Kawad, Tal. Phulambri, Dist. Aurangabad
 1698-Dug well in the farm of Shri Sayed Shabbir Sayed Usman, Gat No. 112, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1699-Dug well in the farm of Shri Bhagwan Shankar Sursakar, Gat No. 123, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1700-Dug well in the farm of Shri Madhukar Namdeo Pagare, Gat No. 124, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1701-Dug well in the farm of Shri Dr. Pramod Jadhav, Gat No. 124, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1702-Dug well in the farm of Shri Dr. Pramod Jadhav, Gat No. 143, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1703-Dug well in the farm of Shri Dr. Pramod Jadhav, Gat No. 142, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1704-Dug well in the farm of Shri Tejrao Gyanoji Jadhav, Gat No. 139, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1705-Dug well in the farm of Shri Bhagwan Bale Jadhav, Gat No. 140, At Pathri, Tal. Phulambri, Dist. Aurangabad
 1706-Dug well in the farm of Shri Sheshrao Gyanoji Jadhav, Gat No. 141, At Pathri, Tal. Phulambri, Dist. Aurangabad

Analysis result of HW samples collected from Village Pathri, on 2.11.2018

Sr. No.	Parameters	Standard(The HW Rules,1989- Schedule-2)	Date of collection - 2.11.2018				
			265 HZW	266 HZW	267 HZW	268 HZW	269 HZW
1	Copper	5000 mg/kg	155.26	193.81	181.01	185.23	54.7
2	Nickel	5000 mg/kg	28.17	30.79	30.24	30.11	15.45
3	Nitrate Nitrogen	20000 mg/kg	401.02	696	776.62	725.54	497.72
4	Zinc	20000 mg/kg	114.17	125.32	116.04	92.36	284.77
5	Concentration of p	...	53.8	117.12	59.05	40.2	42.47
6	Lead	5000 mg/kg	10.74	8.71	10.89	8.1	7.65
7	Cadmium	50 mg/kg	0.2	0.26	0.46	0.33	0.46
8	Cr. Hexa	50 mg/kg	3.93	5.14	5.52	5.39	4.82
9	Nitrite Nitrogen	20000 mg/kg	2.16	1.99	1.44	1.7	2.13

265- Location No.1, Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri

266-Location No.2,Soil sample from the farm of Foster Development,Gat No. 144,At Pathri,Tal.Phulambri

267-Location No.3,Soil sample from the farm of MSSPM, Gat No. 144,At Pathri,Tal.Phulambri

268-Location No.4,Soil sample from the farm of MSSPM, Gat No. 144,At Pathri,Tal.Phulambri

269-Location No.5,Sludge accumulated in the farm of Shri Bhagwan Shankar Suradkar,Gat No. 123,At Pathri,Tal.Phulambri

Analysis result of well water samples collected from Village Pathri, on 21.6.2019

Sr. No.	Parameters	Drinking water Standard A-II	Ground water Standard (10500)	Date of collection - 21.6.2019							
				1762	1763	1764	1765	1766	1767	1768	
1	pH	6 - 8.5	6.5-8.5	7.44	7.21	7.11	7.21	7.11	7.11	6.61	7.43
2	Turbidity	...	41	0.5001	0.601	0.499	1.27	1.43	1.43	0.737	0.498
3	Conductivity	...	Not Specified	1001	1725	934.1	1691	1698	1698	1805	960.9
4	DO	4.0 Mg/l	...	6.28	5.65	6.32	5.8	5.5	5.5	6	6.7
5	BOD	5.0 Mg/l	Not Specified	3.4	4.4	3.4	5.6	4.8	4.8	4.8	3.2
6	COD	...	Not Specified	16	60	16	48	68	68	28	12
7	SS	8	16	8	10	18	18	8	10
8	TDS	924	1638	626	1544	1630	1630	1616	872
9	Chloride	600 Mg/l	...	90	475	118	286	465	465	282	92

1762- Well water of Shri Sheshrao Gyanoji Jadhav, Gat No.-141, At Pathri, Tal. Phulambri, Dist. Aurangabad

1763- Well water of Shri Bhagwan Balu Jadhav, Gat No.-140, At Pathri, Tal. Phulambri, Dist. Aurangabad

1764- Well water of Shri Dr. Pramod Eknath Jadhav, Gat No.-143, At Pathri, Tal. Phulambri, Dist. Aurangabad

1765- Well water of Shri Bhagwan Shankar Suradkar, Gat No.-123, At Pathri, Tal. Phulambri, Dist. Aurangabad

1766- Well water of Shri Sanjay Khandu Navgire, Gat No.-123, At Pathri, Tal. Phulambri, Dist. Aurangabad

1767- Well water of MSSPM Foster Development, Gat No.-144, At Pathri, Tal. Phulambri, Dist. Aurangabad

1768- Well water of Shri Dinesh Jadhav, Gat No.-143, At Pathri, Tal. Phulambri, Dist. Aurangabad

Analysis result of well water samples collected from Village Pathri, on 5.8.2019

Sr. No.	Parameters	Drinking water Standard A-II	Ground water Standard (10500)	Date of collection - 5.8.2019													
				1792		1793		1794		1795		1796		1797		1798	
				Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well	Dug Well
1	pH	6 - 8.5	6.5-8.5	6.91	7.18	7.48	7.17	6.92	7.52	7.22							
2	DO	4.0 Mg/l	...	5.92	6.16	6.63	6.49	6.36	6.71	5.62							
3	BOD	5.0 Mg/l	Not Specified	4.4	4	3.2	3.6	3.8	3	5							
4	COD	...	Not Specified	36	28	20	24	28	12	48							
5	SS	8	8	8	8	8	8	10							
6	TDS	1392	910	606	680	764	366	2002							
7	Chloride	600 Mg/l	...	495	174	118	54	55	51	532							
8	Sulphate	5.7	17.7	21	4.4	10.6	9.53	23.2							
9	Conductivity	1892	1350	902	1021	1029	476	2834							

- 1792- Well water sample of Shri Bhagwan Shankar Suradkar, Gat No. 123, Mauje Pathri, Tal. Phulambri.
 1793- Well water sample of Shri Sanjay Khandu Navgire, Gat No. 123, Mauje Pathri, Tal. Phulambri.
 1794- Well Water sample of Shri Dr. Pramod Eknath Jadhav, Gat No. 142, Mauje Pathri, Tal. Phulambri
 1795- Well water sample of Shri Sheshrao Gyanoji Jadhav, Gat No. 141, Mauje Pathri, Tal. Phulambri
 1796- Well water sample of Shri Bhagwan Balaji Jadhav, Gat No. 140, Mauje Pathri, Tal. Phulambri
 1797- Well water sample of Shri Dinesh Vinayakrao Jadhav, Gat No. 143, Mauje Pathri, Tal. Phulambri
 1798- Well water sample of Mitra Sadhana Shikshan Prasarak Mandal & Foster Development, Gat No. 144, Mauje Pathri, Tal. Phulambri

Analysis result of well water samples collected from Village Pathri, on 3.1.2020

Sr. No.	Parameters	Drinking water Standard A-II	Ground water Standard (10500)	Date of collection -3.1.2020							
				1841	1842	1843	1844	1845	1846	1847	
1	BOD	5.0 Mg/l	Not Specified	9.1	15.9	9.7	4.5	4.2	3.8	4	
2	Chloride	600 Mg/l	...	619.8	349.9	269.9	60	22.5	70	379.9	
3	COD	...	Not Specified	28	64	32	12	24	12	24	
4	DO	4.0 Mg/l	...	5.8	5.2	6.2	6.9	7	7.1	7	
5	Magnesium Hardness			100	80	100	80	58	58	64	
6	pH	6 - 8.5	6.5-8.5	8.5	8.4	8.4	7.9	7.5	7.8	7.8	
7	SS	14	12	10	16	14	12	8	
8	Total Alkalinity			140	160	142	160	140	102	140	
9	TDS	2290	1270	1180	620	630	615	1490	
10	Total Hardness			202	160	180	162	140	136	140	
11	O & G			BDL	BDL	BDL	BDL	BDL	BDL	BDL	
12	Calcium Hardness			102	80	80	82	82	78	76	

1841- Dug well in the farm of Shri Bhagwan Shankar Suradkar,Gat No. 123,At Pathri,Tal.Phulambri,Dist.Aurangabad

1842- Dug Well in the farm of Shri Sanjay Khandu Navgire,Gat No. 123,Mauje Pathri,Tal.Phulambri

1843-Dug well in the farm of Shri Dr.Pramod Eknath Jadhav,Gat No. 143,At Pathri,Tal.Phulambri,Dist.Aurangabad

1844-Dug well in the farm of Shri Sheshrao Gyanoji Jadhav,Gat No.141,At Pathri,Tal.Phulambri,Dist.Aurangabad

1845- Bore well water sample of Shri Ganesh Bhagwan Jadhav, Gat No. 140,Mauje Pathri, Tal. Phulambri,Dist.Aurangabad

1846-Dug well in the farm of Shri Dinesh Vinayak Jadhav, Gat No. 143,Mauje Pathri,Tal.Phulambri,Dist.Aurangabad

1847-Dug well in the farm of Mitra Sadhana Shikshan Prasarak Mandal & Foster Development,Gat No. 144,Mauje Pathri,Tal.Phulambri

IS 10500 : 2012

भारतीय मानक
पीने का पानी — विशिष्टि
(दूसरा पुनरीक्षण)

Indian Standard
DRINKING WATER — SPECIFICATION
(*Second Revision*)

ICS 13.060.20

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BUREAU OF INDIAN STANDARDS
MANAK BHAVAN, 9 BAHADUR SHAH ZAFAR MARG
NEW DELHI 110002

AMENDMENT NO. 1 JUNE 2015
TO
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(Second Revision)

[Page 2, Table 2, Sl No. xii), col 3] — Substitute '1.0' for '0.3'.

[Page 3, Table 3, Sl No. x), col 4] — Substitute 'No relaxation' for '0.05'.

(FAD 14)

Publication Unit, BIS, New Delhi, India

FOREWORD

This Indian Standard (Second Revision) was adopted by the Bureau of Indian Standards, after the draft finalized by the Drinking Water Sectional Committee had been approved by the Food and Agriculture Division Council.

This standard was originally published in 1983. A report prepared by the World Health Organization in cooperation with the World Bank showed that in 1975, some 1 230 million people were without safe water supplies. These appalling facts were central to the United Nations decision to declare an International Drinking Water Supply and Sanitation decade, beginning in 1981. Further, the VI Five-Year Plan of India had made a special provision for availability of safe drinking water for the masses. Therefore, the standard was formulated with the objective of assessing the quality of water resources, and to check the effectiveness of water treatment and supply by the concerned authorities.

The first revision was undertaken to take into account the up-to-date information available about the nature and effect of various contaminants as also the new techniques for identifying and determining their concentration. Based on experience gained additional requirements for alkalinity; aluminium and boron were incorporated and the permissible limits for dissolved solids, nitrate and pesticides residues modified.

As per the eleventh five year plan document of India (2007-12), there are about 2.17 lakh quality affected habitations in the country with more than half affected with excess iron, followed by fluoride, salinity, nitrate and arsenic in that order. Further, approximately, 10 million cases of diarrhoea, more than 7.2 lakh typhoid cases and 1.5 lakh viral hepatitis cases occur every year a majority of which are contributed by unclean water supply and poor sanitation. The eleventh five year plan document of India (2007-2012) recognizes dealing with the issue of water quality as a major challenge and aims at addressing water quality problems in all quality affected habitations with emphasis on community participation and awareness campaigns as well as on top most priority to water quality surveillance and monitoring by setting up of water quality testing laboratories strengthened with qualified manpower, equipments and chemicals.

The second revision was undertaken to upgrade the requirements of the standard and align with the internationally available specifications on drinking water. In this revision assistance has been derived from the following:

- a) EU Directives relating to the quality of water intended for human consumption (80/778/EEC) and Council Directive 98/83/EC.
- b) USEPA standard — National Primary Drinking Water Standard. EPA 816-F-02-013 dated July, 2002.
- c) WHO Guidelines for Drinking Water Quality. 3rd Edition Vol. 1 Recommendations, 2008.
- d) Manual on Water Supply and Treatment, third edition — revised and updated May 1999, Ministry of Urban Development, New Delhi.

This standard specifies the acceptable limits and the permissible limits in the absence of alternate source. It is recommended that the acceptable limit is to be implemented as values in excess of those mentioned under 'Acceptable' render the water not suitable. Such a value may, however, be tolerated in the absence of an alternative source. However, if the value exceeds the limits indicated under 'permissible limit in the absence of alternate source' in col 4 of Tables 1 to 4, the sources will have to be rejected.

Pesticide residues limits and test methods given in Table 5 are based on consumption pattern, persistence and available manufacturing data. The limits have been specified based on WHO guidelines, wherever available. In cases where WHO guidelines are not available, the standards available from other countries have been examined and incorporated, taking in view the Indian conditions.

In this revision, additional requirements for ammonia, chloramines, barium, molybdenum, silver, sulphide, nickel, polychlorinated biphenyls and trihalomethanes have been incorporated while the requirements for colour, turbidity, total hardness, free residual chlorine, iron, magnesium, mineral oil, boron, cadmium, total arsenic, lead, polynuclear aromatic hydrocarbons, pesticides and bacteriological requirements have been modified.

In this revision, requirement and test method for virological examination have been included. Further, requirements and test methods for cryptosporidium and giardia have also been specified.

Routine surveillance of drinking water supplies should be carried out by the relevant authorities to understand the risk of specific pathogens and to define proper control procedures. The WHO Guidelines for Drinking Water Quality, 3rd Edition, Vol. 1 may be referred for specific recommendations on using a water safety approach incorporating risk identification. Precautions/Care should be taken to prevent contamination of drinking water from chlorine resistant parasites such as cryptosporidium species and giardia.

*Indian Standard***DRINKING WATER — SPECIFICATION***(Second Revision)***1 SCOPE**

This standard prescribes the requirements and the methods of sampling and test for drinking water.

2 REFERENCES

The standards listed in Annex A contain provisions which through reference in this text, constitute provisions of this standard. At the time of publication, the editions indicated were valid. All standards are subject to revision and parties to agreements based on this standard are encouraged to investigate the possibility of applying the most recent editions of the standards indicated in Annex A.

3 TERMINOLOGY

For the purpose of this standard the following definition shall apply.

3.1 Drinking Water — Drinking water is water intended for human consumption for drinking and cooking purposes from any source. It includes water (treated or untreated) supplied by any means for human consumption.

4 REQUIREMENTS

Drinking water shall comply with the requirements given in Tables 1 to 4. The analysis of pesticide residues given in Table 3 shall be conducted by a recognized laboratory using internationally established test method meeting the residue limits as given in Table 5.

Drinking water shall also comply with bacteriological requirements (*see 4.1*), virological requirements (*see 4.2*) and biological requirements (*see 4.3*).

4.1 Bacteriological Requirements**4.1.1 Water in Distribution System**

Ideally, all samples taken from the distribution system including consumers' premises, should be free from coliform organisms and the following bacteriological quality of drinking water collected in the distribution system, as given in Table 6 is, therefore specified when tested in accordance with IS 1622.

4.2 Virological Requirements

4.2.1 Ideally, all samples taken from the distribution

Table 1 Organoleptic and Physical Parameters
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to Part of IS 3025	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Colour, Hazen units, <i>Max</i>	5	15	Part 4	Extended to 15 only, if toxic substances are not suspected in absence of alternate sources
ii)	Odour	Agreeable	Agreeable	Part 5	a) Test cold and when heated b) Test at several dilutions
iii)	pH value	6.5-8.5	No relaxation	Part 11	—
iv)	Taste	Agreeable	Agreeable	Parts 7 and 8	Test to be conducted only after safety has been established
v)	Turbidity, NTU, <i>Max</i>	1	5	Part 10	—
vi)	Total dissolved solids, mg/l, <i>Max</i>	500	2 000	Part 16	—

NOTE — It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

Table 2 General Parameters Concerning Substances Undesirable in Excessive Amounts
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Aluminium (as Al), mg/l, <i>Max</i>	0.03	0.2	IS 3025 (Part 55)	—
ii)	Ammonia (as total ammonia-N), mg/l, <i>Max</i>	0.5	No relaxation	IS 3025 (Part 34)	—
iii)	Anionic detergents (as MBAS) mg/l, <i>Max</i>	0.2	1.0	Annex K of IS 13428	—
iv)	Barium (as Ba), mg/l, <i>Max</i>	0.7	No relaxation	Annex F of IS 13428* or IS 15302	—
v)	Boron (as B), mg/l, <i>Max</i>	0.5	1.0	IS 3025 (Part 57)	—
vi)	Calcium (as Ca), mg/l, <i>Max</i>	75	200	IS 3025 (Part 40)	—
vii)	Chloramines (as Cl ₂), mg/l, <i>Max</i>	4.0	No relaxation	IS 3025 (Part 26)* or APHA 4500-Cl G	—
viii)	Chloride (as Cl), mg/l, <i>Max</i>	250	1 000	IS 3025 (Part 32)	—
ix)	Copper (as Cu), mg/l, <i>Max</i>	0.05	1.5	IS 3025 (Part 42)	—
x)	Fluoride (as F) mg/l, <i>Max</i>	1.0	1.5	IS 3025 (Part 60)	—
xi)	Free residual chlorine, mg/l, <i>Min</i>	0.2	1	IS 3025 (Part 26)	To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l
xii)	Iron (as Fe), mg/l, <i>Max</i>	0.3	No relaxation	IS 3025 (Part 53)	Total concentration of manganese (as Mn) and iron (as Fe) shall not exceed 0.3 mg/l
xiii)	Magnesium (as Mg), mg/l, <i>Max</i>	30	100	IS 3025 (Part 46)	—
xiv)	Manganese (as Mn), mg/l, <i>Max</i>	0.1	0.3	IS 3025 (Part 59)	Total concentration of manganese (as Mn) and iron (as Fe) shall not exceed 0.3 mg/l
xv)	Mineral oil, mg/l, <i>Max</i>	0.5	No relaxation	Clause 6 of IS 3025 (Part 39) Infrared partition method	—
xvi)	Nitrate (as NO ₃), mg/l, <i>Max</i>	45	No relaxation	IS 3025 (Part 34)	—
xvii)	Phenolic compounds (as C ₆ H ₅ OH), mg/l, <i>Max</i>	0.001	0.002	IS 3025 (Part 43)	—
xviii)	Selenium (as Se), mg/l, <i>Max</i>	0.01	No relaxation	IS 3025 (Part 56) or IS 15303*	—
xix)	Silver (as Ag), mg/l, <i>Max</i>	0.1	No relaxation	Annex J of IS 13428	—
xx)	Sulphate (as SO ₄) mg/l, <i>Max</i>	200	400	IS 3025 (Part 24)	May be extended to 400 provided that Magnesium does not exceed 30
xxi)	Sulphide (as H ₂ S), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 29)	—
xxii)	Total alkalinity as calcium carbonate, mg/l, <i>Max</i>	200	600	IS 3025 (Part 23)	—
xxiii)	Total hardness (as CaCO ₃), mg/l, <i>Max</i>	200	600	IS 3025 (Part 21)	—
xxiv)	Zinc (as Zn), mg/l, <i>Max</i>	5	15	IS 3025 (Part 49)	—

NOTES

1 In case of dispute, the method indicated by '*' shall be the referee method.

2 It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

Table 3 Parameters Concerning Toxic Substances
(Foreword and Clause 4)

SI No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Cadmium (as Cd), mg/l, <i>Max</i>	0.003	No relaxation	IS 3025 (Part 41)	—
ii)	Cyanide (as CN), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 27)	—
iii)	Lead (as Pb), mg/l, <i>Max</i>	0.01	No relaxation	IS 3025 (Part 47)	—
iv)	Mercury (as Hg), mg/l, <i>Max</i>	0.001	No relaxation	IS 3025 (Part 48)/ Mercury analyser	—
v)	Molybdenum (as Mo), mg/l, <i>Max</i>	0.07	No relaxation	IS 3025 (Part 2)	—
vi)	Nickel (as Ni), mg/l, <i>Max</i>	0.02	No relaxation	IS 3025 (Part 54)	—
vii)	Pesticides, µg/l, <i>Max</i>	See Table 5	No relaxation	See Table 5	—
viii)	Polychlorinated biphenyls, mg/l, <i>Max</i>	0.000 5	No relaxation	ASTM 5175*	—
ix)	Polynuclear aromatic hydrocarbons (as PAH), mg/l, <i>Max</i>	0.000 1	No relaxation	APHA 6440	or APHA 6630 —
x)	Total arsenic (as As), mg/l, <i>Max</i>	0.01	0.05	IS 3025 (Part 37)	—
xi)	Total chromium (as Cr), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 52)	—
xii)	Trihalomethanes:				
a)	Bromoform, mg/l, <i>Max</i>	0.1	No relaxation	ASTM D 3973-85* or APHA 6232	—
b)	Dibromochloromethane, mg/l, <i>Max</i>	0.1	No relaxation	ASTM D 3973-85* or APHA 6232	—
c)	Bromodichloromethane, mg/l, <i>Max</i>	0.06	No relaxation	ASTM D 3973-85* or APHA 6232	—
d)	Chloroform, mg/l, <i>Max</i>	0.2	No relaxation	ASTM D 3973-85* or APHA 6232	—

NOTES

1 In case of dispute, the method indicated by '*' shall be the referee method.

2 It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

Table 4 Parameters Concerning Radioactive Substances
(Foreword and Clause 4)

SI No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to Part of IS 14194	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Radioactive materials:				
a)	Alpha emitters Bq/l, <i>Max</i>	0.1	No relaxation	Part 2	—
b)	Beta emitters Bq/l, <i>Max</i>	1.0	No relaxation	Part 1	—

NOTE — It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

Table 5 Pesticide Residues Limits and Test Method
(Foreword and Table 3)

Sl No.	Pesticide	Limit µg/l	Method of Test, Ref to	
			USEPA (4)	AOAC/ ISO (5)
(1)	(2)	(3)		
i)	Alachlor	20	525.2, 507	—
ii)	Atrazine	2	525.2, 8141 A	—
iii)	Aldrin/ Dieldrin	0.03	508	—
iv)	Alpha HCH	0.01	508	—
v)	Beta HCH	0.04	508	—
vi)	Butachlor	125	525.2, 8141 A	—
vii)	Chlorpyrifos	30	525.2, 8141 A	—
viii)	Delta HCH	0.04	508	—
ix)	2,4- Dichlorophenoxyacetic acid	30	515.1	—
x)	DDT (<i>o</i> , <i>p</i> and <i>p</i> , <i>p</i> – Isomers of DDT, DDE and DDD)	1	508	AOAC 990.06
xi)	Endosulfan (alpha, beta, and sulphate)	0.4	508	AOAC 990.06
xii)	Ethion	3	1657 A	—
xiii)	Gamma — HCH (Lindane)	2	508	AOAC 990.06
xiv)	Isoproturon	9	532	—
xv)	Malathion	190	8141 A	—
xvi)	Methyl parathion	0.3	8141 A	ISO 10695
xvii)	Monocrotophos	1	8141 A	—
xviii)	Phorate	2	8141 A	—

NOTE — Test methods are for guidance and reference for testing laboratory. In case of two methods, USEPA method shall be the reference method.

Table 6 Bacteriological Quality of Drinking Water¹⁾
(Clause 4.1.1)

Sl No.	Organisms	Requirements
(1)	(2)	(3)
i)	<i>All water intended for drinking:</i>	
a)	<i>E. coli</i> or thermotolerant coliform bacteria ^{2), 3)}	Shall not be detectable in any 100 ml sample
ii)	<i>Treated water entering the distribution system:</i>	
a)	<i>E. coli</i> or thermotolerant coliform bacteria ²⁾	Shall not be detectable in any 100 ml sample
b)	Total coliform bacteria	Shall not be detectable in any 100 ml sample
iii)	<i>Treated water in the distribution system:</i>	
a)	<i>E. coli</i> or thermotolerant coliform bacteria	Shall not be detectable in any 100 ml sample
b)	Total coliform bacteria	Shall not be detectable in any 100 ml sample

¹⁾Immediate investigative action shall be taken if either *E. coli* or total coliform bacteria are detected. The minimum action in the case of total coliform bacteria is repeat sampling; if these bacteria are detected in the repeat sample, the cause shall be determined by immediate further investigation.

²⁾Although, *E. coli* is the more precise indicator of faecal pollution, the count of thermotolerant coliform bacteria is an acceptable alternative. If necessary, proper confirmatory tests shall be carried out. Total coliform bacteria are not acceptable indicators of the sanitary quality of rural water supplies, particularly in tropical areas where many bacteria of no sanitary significance occur in almost all untreated supplies.

³⁾It is recognized that, in the great majority of rural water supplies in developing countries, faecal contamination is widespread. Under these conditions, the national surveillance agency should set medium-term targets for progressive improvement of water supplies.

system including consumers' premises, should be free from virus.

4.2.2 None of the generally accepted sewage treatment methods yield virus-free effluent. Although a number of investigators have found activated sludge treatment to be superior to trickling filters from this point of view, it seems possible that chemical precipitation methods will prove to be the most effective.

4.2.3 Virus can be isolated from raw water and from springs, enterovirus, reovirus, and adenovirus have been found in water, the first named being the most resistant to chlorination. If enterovirus are absent from chlorinated water, it can be assumed that the water is safe to drink. Some uncertainty still remains about the virus of infectious hepatitis, since it has not so far been isolated but in view of the morphology and resistance of enterovirus it is likely that, if they have been inactivated hepatitis virus will have been inactivated also.

4.2.4 An exponential relationship exists between the rate of virus inactivation and the redox potential. A redox potential of 650 mV (measured between platinum and calomel electrodes) will cause almost instantaneous inactivation of even high concentrations of virus. Such a potential can be obtained with even a low concentration of free chlorine, but only with an extremely high concentration of combined chlorine. This oxidative inactivation may be achieved with a number of other oxidants also, for example, iodine, ozone and potassium permanganate, but the effect of the oxidants will always be counteracted, if reducing components, which are mainly organic, are present. As a consequence, the sensitivity of virus towards disinfectants will depend on the *milieu* just as much as on the particular disinfectant used.

4.2.5 Viruses are generally resistant to disinfectants as well as get protected on account of presence of particulate and organic matter in water. Because the difference between the resistance of coliform organisms and of virus to disinfection by oxidants increases with increasing concentration of reducing components, for example, organic matter, it cannot be assumed that the absence of available coliform organisms implies freedom from active virus under circumstances where a free chlorine residual cannot be maintained. Sedimentation and slow sand filtration in themselves may contribute to the removal of virus from water.

4.2.6 In practice, >0.5 mg/l of free chlorine for 1 h is sufficient to inactivate virus, even in water that was originally polluted provided the water is free from particulates and organic matter.

4.2.7 MS2 phage are indicator of viral contamination in drinking water. MS2 phage shall be absent in 1 litre of water when tested in accordance with USEPA method 1602. If MS2 phage are detected in the drinking water, virological examination shall be done by the Polymerase Chain Reaction (PCR) method for virological examination as given in Annex B. USEPA method in Manual of Method for Virology Chapter 16, June 2001 shall be the alternate method. If viruses are detected, the cause shall be determined by immediate further investigation.

4.3 Biological Requirements

4.3.1 Ideally, all samples taken including consumers premises should be free from biological organisms. Biological examination is of value in determining the causes of objectionable tastes and odours in water and controlling remedial treatments, in helping to interpret the results of various chemical analysis, and in explaining the causes of clogging in distribution pipes and filters. In some instances, it may be of use in demonstrating that water from one source has been mixed with that from another.

4.3.2 The biological qualities of water are of greater importance when the supply has not undergone the conventional flocculation and filtration processes, since increased growth of methane-utilizing bacteria on biological slimes in pipes may then be expected, and the development of bryozoal growths such as *Plumatella* may cause operational difficulties.

4.3.3 Some of the animalcules found in water mains may be free-living in the water, but others such as *Dreissena* and *Asellus* are more or less firmly attached to the inside of the mains. Although these animalcules are not themselves pathogenic, they may harbour pathogenic organisms or virus in their intestines, thus protecting these pathogens from destruction by chlorine.

4.3.4 Chlorination, at the dosages normally employed in waterworks, is ineffective against certain parasites, including amoebic cysts; they can be excluded only by effective filtration or by higher chlorine doses than can be tolerated without subsequent dechlorination. *Amoebiasis* can be conveyed by water completely free from enteric bacteria; microscopic examination after concentration is, therefore, the only safe method of identification.

4.3.5 Strict precautions against back-syphonage and cross-connections are required, if amoebic cysts are found in a distribution system containing tested water.

4.3.6 The *cercariae of schistosomiasis* can be detected by similar microscopic examination, but there is, in

IS 10500 : 2012

any case, no evidence to suggest that this disease is normally spread through piped water supplies.

4.3.7 The cyclops vector of the embryos of *Dracunculus medinensis* which causes dracontiasis or Guinea-worm disease can be found in open wells in a number of tropical areas. They are identifiable by microscopic examination. Such well supplies are frequently used untreated, but the parasite can be relatively easily excluded by simple physical improvements in the form of curbs, drainage, and apron surrounds and other measures which prevent physical contact with the water source.

4.3.8 Cryptosporidium shall be absent in 10 liter of water when tested in accordance with USEPA method 1622 or USEPA method 1623* or ISO 15553 : 2006.

4.3.9 Giardia shall be absent in 10 liter of water when tested in accordance with USEPA method 1623* or ISO 15553 : 2006.

4.3.10 The drinking water shall be free from microscopic organisms such as algae, zooplanktons, flagellates, parasites and toxin producing organisms. An illustrative (and not exhaustive) list is given in Annex C for guidance.

NOTE — In case of dispute, the method indicated by ‘*’ in **4.3.8** and **4.3.9** shall be referee method.

5 SAMPLING

Representative samples of water shall be drawn as prescribed in IS 1622 and IS 3025 (Part 1).

ANNEX A

(Clause 2)

LIST OF REFERRED INDIAN STANDARDS

IS No.	Title	IS No.	Title
1622 : 1981	Methods of sampling and microbiological examination of water (<i>first revision</i>)	(Part 41) : 1992	Cadmium (<i>first revision</i>)
3025	Methods of sampling and test (physical and chemical) for water and waste water:	(Part 42) : 1992	Copper (<i>first revision</i>)
(Part 1) : 1987	Sampling (<i>first revision</i>)	(Part 43) : 1992	Phenols (<i>first revision</i>)
(Part 2) : 2002	Determination of 33 elements by inductively coupled plasma atomic emission spectroscopy	(Part 46) : 1994	Magnesium
(Part 4) : 1983	Colour (<i>first revision</i>)	(Part 47) : 1994	Lead
(Part 5) : 1983	Odour (<i>first revision</i>)	(Part 48) : 1994	Mercury
(Part 7) : 1984	Taste threshold (<i>first revision</i>)	(Part 49) : 1994	Zinc
(Part 8) : 1984	Tasting rate (<i>first revision</i>)	(Part 52) : 2003	Chromium
(Part 10) : 1984	Turbidity (<i>first revision</i>)	(Part 53) : 2003	Iron
(Part 11) : 1983	pH value (<i>first revision</i>)	(Part 54) : 2003	Nickel
(Part 16) : 1984	Filterable residue (total dissolved solids) (<i>first revision</i>)	(Part 55) : 2003	Aluminium
(Part 21) : 1983	Total hardness (<i>first revision</i>)	(Part 56) : 2003	Selenium
(Part 23) : 1983	Alkalinity (<i>first revision</i>)	(Part 57) : 2005	Boron
(Part 24) : 1986	Sulphates (<i>first revision</i>)	(Part 59) : 2006	Manganese
(Part 26) : 1986	Chlorine residual (<i>first revision</i>)	(Part 60) : 2008	Fluoride
(Part 27) : 1986	Cyanide (<i>first revision</i>)	13428 : 2003	Packaged natural mineral water — Specification (<i>first revision</i>)
(Part 29) : 1986	Sulphide (<i>first revision</i>)	14194	Radionuclides in environmental samples — Method of estimation:
(Part 32) : 1988	Chloride (<i>first revision</i>)	(Part 1) : 1994	Gross beta activity measurement
(Part 34) : 1988	Nitrogen (<i>first revision</i>)	(Part 2) : 1994	Gross alpha activity measurement
(Part 37) : 1988	Arsenic (<i>first revision</i>)	15302 : 2002	Determination of aluminium and barium in water by direct nitrous oxide-acetylene flame atomic absorption spectrometry
(Part 39) : 1989	Oil and grease	15303 : 2002	Determination of antimony, iron and selenium in water by electrothermal atomic absorption spectrometry
(Part 40) : 1991	Calcium		

ANNEX B

(Clause 4.2.7)

POLYMERASE CHAIN REACTION (PCR) METHOD

B-1 GENERAL

The method involves the concentration of viruses from 100 litre of drinking water to 1 ml by membrane filter technique. The concentrate is subjected to amplification using polymerase chain reaction (PCR) and primers based on highly conserved regions of viral genomes. This method can detect as low as 10 genome copies. Stringent precautions are needed to avoid contamination with amplified DNA products leading to false positive reactions. Detection of hepatitis A virus (HAV) RNA and enterovirus (EV) RNA is considered as an indication of presence of viruses in water. Steps involved include concentration of water, RNA extraction, complementary DNA (cDNA) synthesis and PCR.

B-2 CONCENTRATION OF DRINKING WATER

B-2.1 Apparatus

B-2.1.1 Pressure Pump

B-2.1.2 Membrane Filter Assembly with 144 mm Diameter with Tripod Stand

B-2.1.3 Pressure Vessel (50 litre capacity) with Pressure Gauge

B-2.1.4 Inter-connecting Pressure Tubes

B-2.2 Reagents

Autoclaved double distilled water shall be used for the preparation of reagents/buffers in this study.

B-2.2.1 Aluminium Chloride

B-2.2.2 HCl/NaOH Urea (Extra Pure)

B-2.2.3 Disodium Hydrogen Phosphate ($\text{Na}_2\text{HPO}_4 \cdot 2\text{H}_2\text{O}$) — 0.2 M, filter sterilized.

B-2.2.4 Sodium Dihydrogen Phosphate ($\text{NaH}_2\text{PO}_4 \cdot 2\text{H}_2\text{O}$) — 0.2 M, filter sterilized.

B-2.2.5 Citric Acid — 0.1 M, filter sterilized.

B-2.2.6 L-Arginine — 0.5 M, filter sterilized.

B-2.2.7 Urea-Arginine Phosphate Buffer (U-APB) — Mix 4.5 g of urea with 2 ml of 0.2 M NaH_2PO_4 and 2 ml of 0.5 M L - Arginine and make up the volume to 50 ml with sterile distilled water. The pH of the eluent shall be 9.0.

B-2.2.8 Magnesium Chloride (MgCl_2) — 1 M.

B-2.2.9 McII Vaines Buffer (pH 5.0) — Mix 9.7 ml of

0.1 M citric acid with 10.3 ml of 0.2 M $\text{Na}_2\text{HPO}_4 \cdot 2\text{H}_2\text{O}$ under sterile conditions.

B-2.3 Procedure

Filter 100 litre of drinking water sample through membrane filter assembly using either positively charged membrane of 144 mm diameter or 0.22 micron diameter pore size nitrocellulose membrane. For positively charged membrane the test water pH need not be adjusted. But for the 0.22 micron nitrocellulose membrane adjust the pH to 3.5 after adding the aluminium chloride as a coagulant to a final concentration of 0.000 5 M.

At lower pH pass the water through the membrane. The flow rate shall be 40 litre/h approximately. After the completion of the filtration, elute the adsorbed particles using 100 ml of urea-arginine phosphate buffer (U-APB). Precipitate the suspended particles using 1 ml of magnesium chloride (1 M). Dissolve the resultant precipitate centrifuged out of the sample in 800-1.0 ml of McII vaines buffer. The processed sample can be stored at refrigerator until required.

B-3 RNA EXTRACTION

B-3.1 Apparatus

B-3.1.1 Cooling Centrifuge

B-3.1.2 Deep Freezer (-20°C)

B-3.1.3 Vortex Mixer

B-3.1.4 Pipette Man

B-3.2 Reagents

B-3.2.1 Cetyl Trimethyl Ammonium Bromide (CTAB) Buffer

CTAB	:	1 percent
Sodium Dodecyl Sulphate (SDS)	:	1 percent
EDTA	:	20 mM
Sodium Chloride	:	1 M

B-3.2.2 Phenol, Chloroform and Isoamylalcohol in the ratio of 25:24:1 (PCI)

B-3.2.3 Ethanol

B-3.2.4 TE Buffer (pH 8.0)

Tris base	:	1 M
EDTA	:	0.5 M

B-3.2.5 Sodium Acetate — 3 M.

IS 10500 : 2012

B-3.3 Procedure

Treat 300 µl of concentrated water sample with equal volume of CTAB and 1/10th volume of PCI. Vortex and centrifuge at 5 000 × g for 30 min at 4°C. Add 1/10th volume of 3 M sodium acetate and double the volume of cold ethanol to the aqueous layer. Keep the mixture at either at –20°C for overnight or in liquid nitrogen for 2-5 min. Centrifuge at 10 000 × g, for 30 min at 4°C. Discard the supernatant and air dry the pellet and dissolve it in 20 µl TE buffer.

B-4 COMPLEMENTARY DNA (c DNA) SYNTHESIS**B-4.1 Apparatus****B-4.1.1 PCR Machine****B-4.1.2 Deep Freezer (–20°C)****B-4.2 Reagents****B-4.2.1 cDNA Synthesis Kit****B-4.3 Procedure**

Suspend the extracted RNA in 20 µl of cDNA reaction mixture, which consists of 4 µl of 5X reverse transcriptase reaction buffer [250 mM TRIS–HCl (pH 8.5), 40 mM KCl, 150 mM MgCl₂, 5 mM dithiothreitol (DTT)], 0.5 µl of 10 mM deoxynucleotide phosphate (dNTP), 2 µl of hexa nucleotide mixture, 1 µl of 25 U of Maloney Murine Leukaemia Virus (M-MuLV) reverse transcriptase, 0.5 µl of 20 U of human placental RNase inhibitor. Heat the reaction mixture to 95°C for 5 min and rapidly chill on ice, this is followed by the addition of 1 µl (25 U/µl) of M-MuLV reverse transcriptase. Incubate the reaction mixture as given by the manufacturer of the kit and quickly chill the reaction tube on ice.

B-5 PCR AMPLIFICATION**B-5.1 Apparatus****B-5.1.1 PCR Machine****B-5.1.2 Deep Freezer (–20°C)****B-5.1.3 Micropipette****B-5.2 Reagents****B-5.2.1 Primers for EV and HAV**

EV sense primer, 5' — TCC TCC GGC CCC TGA ATG CG — 3'
 antisense primer, 5' — ATT GTC ACC ATA AGC AGC CA — 3'
 HAV sense primer, 5' — GTTTT GCTCC TCTTT ATCAT GCTAT G-3'

antisense primer, 5' — GGAAA TGTCT CAGGT ACTTT CTTTG-3'

B-5.2.2 PCR Master Mix**B-5.2.3 Mineral Oil****B-5.3 Procedure****B-5.3.1 PCR Amplification for Hepatitis A Virus (HAV)**

In 5 µl of cDNA, add 95 µl of a PCR Master Mix (10 mM TRIS–HCl (pH 8.3), 50 mM KCl, 2.5 mM MgCl₂, 0.01 percent gelatin (1× PCR buffer), 200 µM of each dNTP, 1.5 U of *Thermus aquaticus* polymerase). Add 25 pico moles of sense and antisense oligonucleotide primers of HAV and overlay with mineral oil. Appropriate positive and negative controls shall be included with each run. Set the following reaction at thermo cycler:

Denaturation at 94°C for 2 min	} 35 cycles
Denaturation for 1.0 min at 94°C	
Annealing for 1.0 min at 57°C	
Extension for 1.3 min at 72°C	
Final extension at 72°C for 7 min.	

B-5.3.2 PCR Amplification for Enterovirus (EV)

In 5 µl of cDNA, add 95 µl of a PCR Master Mix (10 mM TRIS–HCl (pH 8.3), 50 mM KCl, 2.5 mM MgCl₂, 0.01 percent gelatin (1X PCR buffer), 200 µM of each dNTP, 1.5 U of *Thermus aquaticus* polymerase). Add 25 pico moles of sense and antisense oligonucleotide primers of EV and overlay with mineral oil. Appropriate positive and negative controls shall be included with each run. Set the following reaction at thermo cycler:

Denaturation at 94°C for 2 min	} 35 cycles
Denaturation for 1.0 min at 94°C	
Annealing for 1.0 min at 42°C	
Extension for 2.0 min at 72°C	
Final extension at 72°C for 7 min.	

B-6 AGAROSE GEL ELECTROPHORESIS**B-6.1 Apparatus****B-6.1.1 Micropipette****B-6.1.2 Electrophoresis Apparatus****B-6.1.3 Gel Documentation System****B-6.2 Reagents****B-6.2.1 Running Buffer — 50X TAE buffer**

Tris base/Tris buffer : 121.00 g

Glacial acetic acid : 28.55 ml
 0.5 M EDTA : 50.00 ml
 Distilled water : 300.45 ml
 (autoclaved)

Make the final volume upto 1 000 ml with deionised distilled water, sterilize and store at 4°C. The final concentration for the preparation of agarose gel and to run the gel shall be 1X.

B-6.2.2 Tracking Dye — 6X bromophenol blue.

B-6.2.3 Ethidium Bromide — 0.5 µg/ml.

B-6.3 Procedure

Run the PCR amplified product of EV and HAV on 1.5 percent agarose gel using 1X TAE buffer. Load 10 µl of amplified product after mixing it with 1 µl 10X loading dye. Run the molecular weight marker along with the samples. Run the electrophoresis at 100 V for 30 min. Stain the gel with ethidium bromide (0.5 µl/ml) for 20 min. Wash it with distilled water and view under UV transilluminator and photograph the gel to analyse the band pattern. EV gives the band as 155 base pair and the HAV gives band as 225 base pair.

ANNEX C

(Clause 4.3.10)

ILLUSTRATIVE LIST OF MICROSCOPIC ORGANISMS PRESENT IN WATER

Sl No.	Classification of Microscopic Organism	Group and Name of the Organism	Habitat	Effect of the Organisms and Significance
(1)	(2)	(3)	(4)	(5)
i)	Algae	a) Chlorophyceae:		
		1) <i>Species of</i> Coelastrum, Gomphospherium, Micractinium, Mougeotia, Oocystis, Euastrum, Scenedesmus, Actinastrum, Gonium, Eudorina Pandorina, Pediastrum, Zygnema, Chlamydomonas, Careteria, Chlorella, Chroococcus, Spirogyra, Tetradron, Chlorogonium, Stigeoclonium	Polluted water, impounded sources	Impart colouration
		2) <i>Species of</i> Pandorina, Volvox, Gomphospherium, Staurastrum, Hydrodictyon, Nitella	Polluted waters	Produce taste and odour
		3) <i>Species of</i> Rhizoclonium, Cladotrix, Ankistrodesmus, Ulothrix, Micrasterias, Chromulina	Clean water	Indicate clean condition
		4) <i>Species of</i> Chlorella, Tribonema, Clostrium, Spirogyra, Palmella	Polluted waters, impounded sources	Clog filters and create impounded difficulties
		b) Cyanophyceae:		
		1) <i>Species of</i> Anacystis and Cylindrospermum	Polluted waters	Cause water bloom and impart colour
		2) <i>Species of</i> Anabena, Phormidium, Lyngbya, Arthrospira, Oscillatoria	Polluted waters	Impart colour
		3) <i>Species of</i> Anabena, Anacystis, Aphanizomenon	Polluted waters, impounded sources	Produce taste and odour
		4) <i>Species of</i> Anacystis, Anabena, Coelospherium, Cleotrichina, Aphanizomenon	Polluted waters	Toxin producing
		5) <i>Species of</i> Anacystis, Rivularia, Oscillatoria, Anabena	Polluted waters	Clog filters

IS 10500 : 2012

<i>Sl No.</i>	<i>Classification of Microscopic Organism</i>	<i>Group and Name of the Organism</i>	<i>Habitat</i>	<i>Effect of the Organisms and Significance</i>		
(1)	(2)	(3)	(4)	(5)		
		6) <i>Species of Rivularia</i>	Calcareous waters and also rocks	Bores rocks and calcareous strata and causes matted growth		
		7) <i>Species of Lemanea</i>	Agmenellum, Microcoleus, Clean waters	Indicators of purification		
		c) Diatoms (Bacillareophyceae):				
		1) <i>Species of Stauroneis</i>	Fragillaria, Stephanodiscus, —	Cause discoloration		
		2) <i>Species of Asterionella</i>	Tabellaria	Hill streams high altitude, torrential and temperate waters	Taste and odour producing clog filters	
		3) <i>Species of Synedra and Fragillavia</i>		Polluted waters	Taste and odour producing	
		4) <i>Species of Nitzschia, Gomphonema</i>		Moderately polluted waters	Cause discoloration	
		5) <i>Species of Cymbella, Synedra, Melosira, Navicula, Cyclotella, Fragillaria, Diatoma, Pleurosigma</i>	Rivers and streams impounded sources		Clog filters and cause operational difficulties	
		6) <i>Species of Pinularia, Cyclotella, Meridion, Cocconeis</i>	Surinella, Clean waters		Indicators of purification	
		d) Xanthophyceae:				
		<i>Species of Botryococcus</i>	Hill streams, high altitude and temperate waters		Produces coloration	
ii)	Zooplankton	a) Protozoa:				
		1) Amoeba, Giardia, Lamblia, Arcella, Diffugia, Actinophrys			Polluted waters	Pollution indicators
		2) Endamoeba, Histolytica		Sewage and activated sludge		Parasitic and pathogenic
		b) Ciliates:				
		Paramoecium, Vorticella, Carchesium, Stentor, Colpidium, Coleps, Euplotes, Colopoda, Bodo		Highly polluted waters, sewage and activated sludge		Bacteria eaters
		c) Crustacea:				
		1) Bosmina, Daphnia		Stagnant polluted waters		Indicators of pollution
		2) Cyclops		Step wells in tropical climate		Carrier host of guinea worm
iii)	Rotifers	a) Rotifers:				
		Anurea, Rotaria, Philodina		Polluted and Algae laden waters		Feed on algae
		b) Flagellates:				
		1) Ceratium, Dinobryon	Glenodinium, Peridinium	Rocky strata, iron bearing and acidic waters		Impart colour and fishy taste
		2) Euglena, Phacus		Polluted waters		Impart colour

<i>Sl No.</i>	<i>Classification of Microscopic Organism</i>	<i>Group and Name of the Organism</i>	<i>Habitat</i>	<i>Effect of the Organisms and Significance</i>
(1)	(2)	(3)	(4)	(5)
iv)	Miscellaneous Organisms	a) Sponges, Hydra	Fresh water	Clog filters and affect purification systems
		b) Tubifex, Eristalls, Chironomids	Highly polluted waters, sewage and activated sludge and bottom deposits	Clog filters and render water unaesthetic
		c) Plumatella	Polluted waters	Produces biological slimes and causes filter operational difficulties
		c) Dreissena, Asellus	Polluted waters	Harbour pathogenic organisms

1042

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Amendments Issued Since Publication

Amend No.	Date of Issue	Text Affected

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MAHARA

RA POLLUTION CONTROL BOARD

TELEPHONE : PREPOLL

Tel : (0240)2473462/63

Fax : (0240)2473461



Regional Office :

Paryavaran Bhavan, Plot No. A-4/1, MIDC,
Chikalthana, Behind Dainik Lokpatra, Near
Seth Nandlal Dhoot Hospital,
Jalna Road, Aurangabad - 431210

By FAX/RPAD / HAND DELIVERY:
MPCB/ROA/SCN/1311 /2018

Date :- 11/09/2018

To,

M/s. Radico NV Distilleries Maharashtra Ltd.,
Plot No. D-192 to D-195, MIDC Area, Shendra,
Dist: Aurangabad.

Sub :- Show Cause Notice for non-compliance of Consent conditions.

Ref.- 1) Consent to Operate granted by the Board.

2) News appeared in the newspaper dated 31/08/2018 regarding pollution problem due to your unit at village Pathri, Tq. Phulambri, Dist: Aurangabad.

3) Visit of Board Officer to the site of your unit on 31/08/2018

4) Proposal submitted by Sub-Regional Officer, MPCB, Aurangabad vide letter dated 04/09/2018.

WHEREAS, it is obligatory on your part to comply with the conditions of the Consent to Operate granted by the Board to your unit under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under Rule 5 of the Hazardous & Other Wastes (Management & Trans-Boundary Movement) Rules, 2016. AND WHEREAS, it is also obligatory on your part to provide adequate pollution control systems and operate & maintain the same continuously and effectively so as to achieve the standards prescribed under Environment (Protection) Act, 1986 and to avoid any sort of pollution problem in the surrounding area

AND WHEREAS, the Board Officers visited the site of your unit on 31/08/2018 and investigated the news appeared in the newspaper vide above reference (2). AND WHEREAS, the Sub-Regional Officer of the Board at Aurangabad vide above reference (4) reported that the spent wash / spent sludge generated from your unit was found disposed through tankers in the farm located at Gat No. 144, Village Pathri, Tq. Phulambri, Dist: Aurangabad.

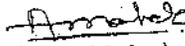
AND WHEREAS, water in the wells located at Gat No. 144 as well as in the surrounding area was getting contaminated due to the percolation of spent wash/spent sludge from Gat No. 144 after rains only. The water of the well located in Gat No. 144 and Gat No. 123 found slightly brownish in colour, which clearly indicated that you have disposed the spent wash/spent sludge outside the factory premises thereby violation of consent conditions.

..2..

1045

Thus, you are not serious about the pollution control and contravening the provisions of various enactments and also damaging the surrounding environment knowingly and willfully.

AND NOW, THEREFORE, you are hereby called upon to Show Cause as to why necessary legal action shall not be initiated against you for the above lacunas. Your reply, if any shall reach this office within a period of seven days from the date of receipt of this notice, failing which, the Board will have no any other option than to initiate necessary legal action under the provisions of the above said enactments against you which may please be noted.



(A.D. Mohekar)

Regional Officer-Aurangabad.

Copy submitted to :-

1. The Joint Director (APC), MPCB, Mumbai.
2. The Sr. Law Officer, MPCB, Mumbai.

Copy to Sub-Regional Officer, MPCB, Aurangabad for information and necessary follow-up.

Copy to Master File, MPCB, Aurangabad.



RNVDM/ETP /156

To,
The Regional Officer
MPCB
Aurangabad (Mah.)

Dated - 21-09-2018

Sub: Show Cause Notice
Ref: Your letter no - MPCB/ROA/SCN/J311 Dated - 11-09-2018

Sir,

This is with reference to your above mentioned letter which was received on 17/09/2018; we would like to inform you that, as alleged in the letter, we never disposed any effluent outside the factory premises, since we have ample facilities to treat the effluent as per norms and we strictly following the conditions of consent for zero liquid discharge norms.

In reference to the Show Cause Notice (Ref -2), doubts expressed by various complainants and we had also enquired about the allegations put on us. While enquiring with the owner of the land (Mr. Dwarkabhai .Y.Pathariker) Gut No.144 of Village Pathri, Taluka Phulambari, we came to know that he has applied press mud for treating his murum land to make it cultivable.

The land owner of the Gut.No.144, Mr.Dwarkadas Yashwantrao Pathrikar has told that he has not taken anything from our factory. He has put press mud from outside and possibly the leachate of that material may have gone to the well of other farmers, which he has communicated to us in writing as well.

As alleged by you we deny disposing of any effluent at Gut No.144 of Pathri village, as we are strictly following the condition of the Consent. We cannot be held responsible for any such activity done by him/farmer.

For your information we have purchased about 41232 MT of press mud from different sugar-mills and after composting process about 32500 MT of bio compost was made. About 70000 m3 of effluent was consumed. About 62000 m3 of effluent was generated from out let of Multiple Effect Evaporator and about 8000 m3 of rain water was also collected in lagoon. Sludges from digester, decantation of raw spent wash and that of Process Condensate Treatment Plant has been used in bio composting.



Radico NV Distilleries Maharashtra Ltd.

(Formerly : Shetkarl Balraja Sugars Ltd.)

Works & Regd. Office : D-192 to D-195, MIDC Shendra Five Star Industrial Area, Aurangabad, Maharashtra

Tel.: (0240) 2622048, Fax : (0240) 2622050.

CIN No. U15429MH2000PLC193209



Condensate generated from evaporation, cooling tower blow down, regeneration water of DM plant & Softener is treated in Process Condensate Treatment Plant and recycle back in cooling tower and in process.

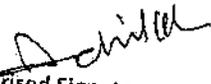
We are strictly maintaining Zero Liquid Discharge (ZLD) which your officials have observed many times during their visit to our plant.

We ensure you that we will continue to strictly follow the Consent conditions in future also.

With the above, considering our non-involvement in the disposal of effluent at Pathari village, we request you not to take any action against our company.

Regards

For Radico NV Distilleries Maharashtra Ltd.


Authorised Signatory

C.C.-- SRO-I (Aurangabad)

Radiconv

m: ETP (Radiconv) <etp@radiconv.co.in>
 dt: 04 November 2018 12:23
 fo: 'roaurangabad@mpcb.gov.in'; 'SRO Aurangabad1 (roaurangabad1@mpcb.gov.in)'
 Subject: RE: Direction under Section 33 A of the Water (P & CP) Act, 1974 and 31 A of the Air (P & CP) Act, 1981.

Respected sir,

We have started lifting the soil from Gut No 144, Village Pathri, Tq Phulambri. Date wise lifting is as under

- 1- 27/10/2018 - one trip of 16 MT = 1 Trip
 - 2- 28/10/2018 - five trips of 16 MT each = 5
 - 3- 29/10/2018 - four trips of 16 MT each (till 5 PM) = 4
 - 4 30/10/2018- four trips of 16 MT each = 4
 - 5. 31/10/2018- four trips of 16 MT each = 4
 - 6. 1/11/2018- four trips of 16 MT each = 4
 - 7. 2/11/2018- four trips of 16 MT each = 4
 - 8. 3/11/2018 - three trip of 16 MT each = 3
- GM = 29 Trip x 16 MT = 464 MT.

From: RO Aurangabad [mailto:roaurangabad@mpcb.gov.in]
 Sent: 25 October 2018 18:14
 To: kapoor@radiconv.co.in
 Cc: SRO Aurangabad1
 Subject: Direction under Section 33 A of the Water (P & CP) Act, 1974 and 31 A of the Air (P & CP) Act, 1981.

Enclosed herewith scan copy regarding Direction issued under Section 33 A of the Water (Prevention & Control of Pollution) Act, 1974 and 31 A of the Air (Prevention & Control of Pollution) Act, 1981 to M/s. Radico NV Distilleries Maharashtra Ltd., MIDC Area, Shendra, Dist. Aurangabad. Copy of the same is attached herewith which is self explanatory.

This is for your information and further necessary action.

Regards,

D. Mohekar
onal Officer,
ashtra Pollution Control Board, Aurangabad



POWER BEHIND ENVIRONMENT...M.P.C.B.

copy to:-

Sub regional Officer, MPCB, Aurangabad.

for information and necessary follow up.

महाराष्ट्र शासन
राष्ट्रीय आरोग्य अभियान
प्राथमिक आरोग्य केंद्र वडोदबाजार, फुलंब्री

E-mail ID : mophcwadodbazar@gmail.com

Phone NO. 02430284050



आरोग्य सेवा

जा.क्र./प्रा.आ.कें./आस्था/कावि/मा.अ. 178-80/२०१८
कार्यालय :- प्राथमिक आरोग्य केंद्र वडोदबाजार,
दिनांक :- 04/01/२०१९



गण,

मा.अ.प. प्रादेशीक अधिकारी,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ
औरंगाबाद.

विषय :- मौजे पार्थी ता.फुलंब्री परिसरातील नागरीकांच्या आरोग्यास हानी पोहचल्या बाबतीची माहिती सादर करणे बाबत.

संदर्भ :- आपल्या कार्यालयाचे पत्र जा.क्र. /म.प्र.नि.म/उ.प्रा.का.अ./१७८८/२०१८ दि.०१/११/२०१८

माहिती,

उपरोक्त संदर्भिय विषयी प्राथमिक आरोग्य केंद्र वडोदबाजार येथे जानेवारी २०१८ ते डिसेंबर २०१८ या कालावधीत पार्थी गावातील रुग्णांची माहिती पुढील प्रमाणे सादर करण्यात येते आहे.

माहे	रुग्ण संख्या	शेरा
जानेवारी १८	६	माहे सप्टेंबर २०१८ महिन्यात ६८ रुग्णांची प्राथमिक आरोग्य केंद्र वडोदबाजार स्तरावर ओपीडी तत्वावर तपासणी करण्यात येवून, आवश्यकतेनुसार उपलब्ध रक्त चाचण्या करण्यात आल्या व चाचण्याचा अहवाल प्राप्त झाल्यावर आवश्यकतेनुसार रुग्णांना शासकिय वैद्यकिय महाविद्यालय व रुग्णालय येथे संदर्भ सेवा देण्यात आली.
फेब्रुवारी १८	७	
मार्च १८	९	
एप्रिल १८	८	
मे १८	११	
जून १८	४	
जुलै १८	१	
ऑगस्ट १८	९	
सप्टेंबर १८	६८	
ऑक्टोबर १८	१८	
नोव्हेंबर १८	३	
डिसेंबर १८	७	
एकुण	१५१	

माहे सप्टेंबर २०१८ या कालावधीत रुग्ण संख्या वाढलेली असून सर्व रुग्णांवर ओपीडी तत्वावर तपासणी व उपचार करून, रक्त नुमणे चाचणीचा अहवाल प्राप्त झाल्यानंतर उपलब्ध अहवालानुसार २१

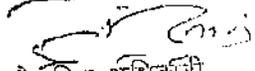
माहिती
The Girl Child

08/11/19

1051

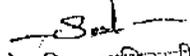
करण्यात आले होते.

सन २०१८ या वर्षात पार्थी येथील सर्व रुग्णांना ओपीडी तत्वावरती तपासणी करण्यात आलेली
सर्व रुग्णांस अंतर रुग्ण म्हणून भरती करण्यात आलेली नाही. माहे सप्टेंबर २०१८ या काळात
ओपीडी तत्वावर तपासलेल्या रुग्णांमध्ये मळमळणे, पोट दुखणे, जुलाब या सारख्या समस्या प्रामुख्याने
दिसून आल्या. सदरील बाब ही वैद्यकीय अधिकारी यांच्या निदर्शनास आल्यानंतर वैद्यकीय अधिकारी यांना
स्वतः व आरोग्य पथकासह सदरील ठिकाणाची स्थळ पाहणी करून, सदरील ठिकाणाच्या घेतागोता
विहिरीचे पाणी पिण्यासाठी न वापरणे बाबत चे तेथील रहिवाशांचे समुपदेशन करून जनजागृती करण्यात
आली. तसेच सदरील ठिकाणाच्या विहिरीचे पाणी नमुणे जैविक व रासायनिक तपासणी करून घेणेबाबत
ग्रामपंचायत पार्थी यांना पत्राव्दारे कळविण्यात आले.
करिता माहितीस्तव सविनय सादर.


वैद्यकीय अधिकारी
प्रा.आ.केंद्र वडोदबाजार

प्रतिलिपी -

१. मा.जिल्हा आरोग्य अधिकारी जि.प. औरंगाबाद यांना माहितीस्तव सविनय सादर.
२. मा.तालुका आरोग्य अधिकारी, फुलंब्री यांना माहितीस्तव तथा योग्य त्या कार्यवाहीस्तव सादर.


वैद्यकीय अधिकारी
प्रा.आ.केंद्र वडोदबाजार

Save The Girl child

प्रति,

उप-प्रदेशिक कार्यालय,
प्लॉट नं. 4/1, पर्यावरण भवन,
लोकप्रज्व्या मार्ग, चिकलठाणा,
भौदयोगिक क्षेत्र,
जाळना रोड, औरंगाबाद.

विषय:- गट क्र. 144 मोजे पाथी ता.
फुलंब्री जि. औरंगाबाद येथील
पिकु परिस्थितीची माहिती
मिळणे बाबत.

संदर्भ:- जा.क्र. सप्रनिमं / उप्राकसो / 212 /
2018 दि. 27/12/2018 चे पत्र

जाळना जापद

महोदय,

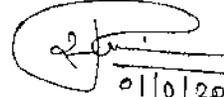
वरिल्ल विषयी सविनय भटवाळ सादर
करण्यात येतो की मोजे पाथी ता. फुलंब्री जि.
औरंगाबाद येथील ग. नं. 144 माधिल मित्र
साधना शिक्षण प्रसारक मंडळ व फोस्टर डेव्हलपमेंट
थांच्या मालकीच्या क्षेत्र जमिनीमधे 2016-17 मधे
बाजरी, मका, 2017-18 मधे बाजरी, मका व 201
७ मधे पूर्ण क्षेत्र पडित भोटे, म्हयस्ये 201
७ मधे ग. नं. 144 मधे येवणी कुळेची
P.T.O

क्र 2938
जाप
11-11

1053

द्विती पंरु २०१४ वथा मे व जुन महिन्यामे
वथा क्षेत्रात केमीकल अंतल्यामुळे सदरील
क्षेत्रात कोणत्याही प्रकारचे पिक आढिले नाही
अशा क्षेत्रात अन्वयाने आ

सोपन - १) सानबास
तिन वषच्या पेरपत्रकासह
२) ४ अ


०१/०१/२०१५
तलाठी सजा पाशी
ता. फुलंब्री

गाव नमुना सात

अधिकार अभिलेख पत्रक

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, 1961 यातील नियम 3, 4, 5 आणि 6]

गाव :- पाधी

तालुका :- फुलंबी

जिल्हा :- औरंगाबाद शेवटचा फेरफार क्रमांक :- 2170 व दिनांक :- 25/01/2017

गट क्रमांक व उपविभाग :- 144

गट क्रमांक व भू-धारणा पध्दती उपविभाग 144 भोगवटदार वर्ग		भोगवटदाराचे नाव	
शेताचे स्थानिक नाव :- इनाम	क्षेत्र आकारआणे व पौ.ख. के.फा	खाते क्रमांक	
क्षेत्र हे.आर.ची.मी	लक्ष्मीबाई पुंडलीकराव बनसोड 1.58.00 1.88 (3002)	309, 1015, 1016	
एकक जिरायत 9.58.00	व्दारकादास यशवंतराव पाधीकर - 6.00.00 8.05 (3030)	कळाचे नाव इतर अधिकार	
बागायत -	अध्यक्ष निर साधना शिक्षण प्रसारक मंडळ पाधी		
तरी	व्दारकादास यशवंतराव पाधीकर 2.00.00 2.68 (3030)		
वरकस -	अध्यक्ष - फोस्टर डेव्हलपमेंट औरंगाबाद		
इतर -			
एकूण 9.58.00 क्षेत्र			
पोट-खराब (सागवडीस अयोग्य)			
वर्ग (अ) -			
वर्ग (ब) -			
एकूण पो 0.00.00 ख			
आकारणी 12.86			
जूडी किंवा विशेष आकारणी			
जुने फेरफार क्र. :- (1),(2170),(2181),(3002),(3030),(3200)		सीमा आणि भूमापन चिन्ह	

गाव नमुना बारा

पिकांची नोंदवही

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, 1961 यातील नियम 39]

<http://10.153.15.83/OCU/PgHtm1712.aspx>

29-Dec-18

गाव :- पाथी

तालुका :- फुलंब्री

जिल्हा :- औरंगाबाद शेवटचा फेरफार क्रमांक : 2170 व दिनांक : 25/01/201.

शट क्रमांक व उपविभाग : 144

वर्ष	इसाम	पिकाखालील क्षेत्राचा तपशील									तागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	शेरा
		मिश्र पिकाखालील क्षेत्र					निर्मळ पिकाखालील क्षेत्र				स्वरूप	क्षेत्र		
		मिश्र पिकाचे क्रमांक	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित	पिकांचे नाव	जल सिंचित	अजल सिंचित				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)
			ह.आर. चौ.मी	ह.आर. चौ.मी		ह.आर. चौ.मी	ह.आर. चौ.मी		ह.आर. चौ.मी	ह.आर. चौ.मी		ह.आर. चौ.मी		
2016-17	खरीप								बाजरी		2.0000			
									मका		2.4000			
									पडोत		5.1800			
2017-18	खरीप								बाजरी		2.0000			
									मका		2.4000			
									पडोत		5.1800			
2018-19	संपूर्ण वर्ष								पडोत		9.5800			


 तलाबदी सजा पाथरी
 ता. फुलंब्री

वर्ष: 2018-19

गाव नमुना आठ-अ
धारण जमिनीची नोंदवही (कृषिक)
(आसामीवार खतावणी -- जमाबंदी पत्रक)

30/11/2018

गाव: पाथी		तालुका: फुलंब्री			जिल्हा: औरंगाबाद			
गाव नमुना सहा मधील नोंद	भूमापन क्रमांक व उपविभाग क्रमांक	क्षेत्र	वसुलीसाठी	एकूण	आकारणी किंवा जुडी नुकसान.	दुमाला जमिनीवरील उपकर	स्थानिक उपकर	एकूण
(१)	(२)	(३अ)	(३ब)	(३क)	(४)	(५)	जि.प. या. प.	(७)
		लागवडी योग्य क्षेत्र	पोटखराब क्षेत्र	एकूण क्षेत्र	आकारणी किंवा जुडी नुकसान.	दुमाला जमिनीवरील उपकर	स्थानिक उपकर	
		(हे.आर.चौ.मी)	(हे.आर.चौ.मी)	(हे.आर.चौ.मी)				
खाते क्रमांक 1015								
व्यक्तिगत खातेदार	144	6.00.00	0.0000	6.00.00	8.05	0	8.05	40.25 56.35
एकूण		6.00.00	0.0000	6.00.00	8.05	0	8.05	40.25 56.35

तलाठी सजा पाथी
ता. फुलंब्री

1057

30/11/2018

2018-19

गाव नमुना आठ-अ
धारण जमिनीची नोंदवही (कृषिक)
(आसामीदार खतावणी -- जमावदी पत्रक)

जिल्हा: औरंगाबाद

गाव: पाथ्री

तालुका: फुलंब्री

गाव नमुना
सहा मधील
नोंदभूमापन
क्रमांक व
उपविभाग
क्रमांक

क्षेत्र

वसुलीसाठी

एकूण

लागवडी योग्य पोटखराब क्षेत्र
क्षेत्र

एकूण क्षेत्र

आकारणी
किंवा जुडी जमिनीवरील
नुकसान.

दुमाला

जमिनीवरील

नुकसान.

स्थानिक
उपकर

(हे.आर.चौ.मी) (हे.आर.चौ.मी) (हे.आर.चौ.मी)

जि.प. ग्रा.
प.

(१)

(२)

(३अ)

(३ब)

(३क)

(४)

(५)

(६अ)

(६ब)

(७)

खाते
क्रमांक
1016

व्दारकादास यशवंतराव पाथ्रीकर अध्यक्ष -फोस्टर डेव्हलपमेंट औरंगाबाद.

व्यक्तिगत
खातेदार

144

2.00.00

0.0000

2.00.00

2.68

0

2.68

13.4

18.76

एकूण

2.00.00

0.0000

2.00.00

2.68

0

2.68

13.4

18.76

तलाठी राजा पाथ्री
ता. फुलंब्री

वर्ष: 2018-19		गाव नमुना आठ-अ धारण जमिनीची नोंदवही (कृषिक) (आसामीदार खतावणी -- जमाबंदी पत्रक)					30/11/2018			
गाव: पाथ्री		तालुका: फुलंब्री					जिल्हा: औरंगाबाद			
गाव नमुना सहा मधील नोंद	भूमापन क्रमांक व उपविभाग क्रमांक	क्षेत्र	वसुलीसाठी	एकूण	आकारणी किंवा जुडी	दुमाला जमिनीवरील नुकसान.	स्थानिक उपकर	एकूण		
(१)	(२)	(३अ)	(३ब)	(३क)	(४)	(५)	जि.प.	ग्रा.	प.	
		(हे.आर.चौ.मी)	(हे.आर.चौ.मी)	(हे.आर.चौ.मी)			(६अ)	(६ब)	(७)	
खाते क्रमांक 309	लक्ष्मीबाई पुडलीकराव बनसोड									
व्यक्तिगत खातेदार	108	0.20.00	0.0000	0.20.00	0.59	0	0.59	2.95	4.13	
	144	1.58.00	0.0000	1.58.00	1.88	0	1.88	9.4	13.16	
एकूण		1.78.00	0.0000	1.78.00	2.47	0	2.47	12.35	17.29	


 तालुकी सजा पत्रक
 ता. फुलंब्री

190308-1059
FTS-0204

ANNEXURE - G



वरिष्ठ भूवैज्ञानिक कार्यालय
भुजल सर्वेक्षण आणि विकास यंत्रणा,
मध्यवर्ती प्रशासकिय इमारत, फाजलपूरा, औरंगाबाद

दुरध्वनी क्र. २३३१५०८

ई-मेल srgeo_abd@rediffmail.com

जा.क्र. वभूवे/ भूसवियं / औ. बाद/ सर्वेक्षण/३००/२०१९

दिनांक ५ MAR 2019

प्रति,
मा.प्रविश्रीक अधिकारी,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ,
औरंगाबाद.

विषय :- भुजलातील पाण्याच्या गुणवत्ते बाबत..

संदर्भ : आपले कार्यालयाचे पत्र No.MPCB/ROA/२६२/२०१९ दिनांक १२.०२.२०१९

महोदय,

उपरोक्त संदर्भिय पत्राचे अनुषंगाने सविनय सादर करण्यात येते की, आपल्या कार्यालया
मार्फत गट क्रमांक १४४ मौजे पाथ्री ता.फुलंब्री जि.औरंगाबाद येथील व त्याभोवतालच्या
परिसरातील जमीनीतील ७० फुट खोलीवरील पाण्याच्या गुणवत्ते बाबत माहितीची विचारणा
करण्यात आलेली आहे.

त्यानुसार कळविण्यात येते की,आपण मागितलेली माहिती गट क्रमांक १४४ मौजे पाथ्री
ता.फुलंब्री जि.औरंगाबाद येथील व त्या भोवतालच्या परिसरातील जमीनीतील ७० फुट
खोलीवरील पाण्याच्या गुणवत्ते बाबतची माहिती या कार्यालयाशी निगडित नाही व अशा प्रकारची
माहिती या कार्यालयात उपलब्ध नसते.

करीता माहितीस्तव कळविण्यात येते.

SRO Abad

11/3/19

पाथ्री
श्रीक

11/3/19

आपला विश्वास
वरिष्ठ भूवैज्ञानिक
भुजल सर्वेक्षण आणि विकास यंत्रणा
औरंगाबाद



MAHARASHTRA STATE HUMAN RIGHTS COMMISSION

9, Hezimal Somani Marg, Opp. Chhatrapati Shivaji Maharaj Terminus, Mumbai - 400 001
Tel : 22092857 Email:- court2-mshrc@mah.gov.in

SHRC/MAS/9/2022/1613

Date: 6/9/2022

MAS/Case No. - 6832/2018

Name of the Complainant : Sheshrao Jadhav
R/o. Pathri, Tal. Phulambri
Dist. Aurangabad

V/s.

Name of Respondent : Collector
Aurangabad

Superintendent of Police,
Aurangabad

Member Secretary/ Regional Officer,
Maharashtra Pollution Control Board,
Mumbai

Order Date : 17th August, 2022

Coram : M. A. Sayeed, Member

ORDER

In continuation of the orders passed on 20.08.2020, 09.02.2022 and 21.03.2022, detail explanations vide Exhs. 'M' to 'V' came to be placed on record by the respondents - the Maharashtra State Pollution Control Board and the concerned lady police officer API Smt. Patil. For the sake of clarity, the aforesaid directions are reproduced in verbatim as under:

"20.08.2020

After having scrutinized the record carefully, I have come to the conclusion that apparently there has been serious lapse and breach on the part of all the concerned Respondent Authorities in initiating

necessary action on the complaint, moved by group of members of a particular community, accusing management of a local liquor industry of discharging and storing waste wash and sludge on its open piece of land resulting into contamination of potable water to the residents of village Pathri, Tal Phulambari as well as adversely affecting the livestock and agricultural production of the crop. In fact it is clear from the record that the Law Enforcing Agency for the reasons best known to it failed to take cognizance of the reports lodged by the affected persons from time to time. It is only after a private complaint before the District and Sessions Judge, Aurangabad seeking direction of investigation u/s. 156 (3) Cr PC that Cr. No. 169/19 u/s. 277, 278, 284 IPC and Sec. 3 (1), (C), (X), 3 (2), (V), (Va) of SC/ST Prevention of Atrocities Act as amended, was registered against the alleged accused and investigation is in progress. Supreme Court in the case of re: Lalita Kumari has made it very clear that whenever report of commission of a cognizable offence is lodged, then and FIR should be registered as per the mandate of Sec. 154 Cr PC and further steps should be taken in accordance with the subsequent provisions under Chapter XII.

Pertinent to note that the reports submitted by the concerned Pollution Board, substantiate the grievances of the complainant. It is necessary that the concerned Pollution Board should clarify as to whether necessary steps in accordance with the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 were taken by it or not and whether recommendation for initiating prosecution against the alleged violators was made or not.

These directions are being passed to have a complete effectual adjudication on the controversy in question. Final order is reserved till receipt of the clarifications.

Adjourned for necessary compliance to 3rd September 2020.

09.02.2022

After having scrutinized the record carefully, in particular the conclusive findings arrived at by office of Spl. IG, Investigation Wing attached with this Commission in its report Ex. 'L' dated 17.02.2021, implicating the concerned police and the Director of Maharashtra Pollution Control Board of having blatantly violated the human rights of the complainant, show cause notice u/s. 16 of the Act of 1993 be issued to the concerned investigating officer attached with Vadoth Bazaar Police Station, Tal Fulambri, Dist. Aurangabad and Director, Maharashtra State Pollution Control Board to explain/justify as to why they should not be proceeded u/s. 18 of the Act of 1993. Ordered accordingly. Till then the final order in the matter is reserved. Matter adjourned for necessary compliance to 14.03.2022.

(2)

21.03.2022

Adv. Jitendra Jagtap, Adv. Uttam Bondar, on behalf of Maharashtra Pollution Control Board present.

Detail explanation Ex. 'M' is submitted by Ld. Adv. Jagtap, representing the MPCB. A very crucial issue has been pointed out by him that the Investigation Wing, submitted its report and its conclusion without issuing notices to any of the concern officers of the Board and infact seems to have relied on the documents placed on record by the stakeholder department viz MPCB and police. Point noted. Ld. Adv. Jagtap has undertaken to submit the affidavit of the concerned officers, concerning the specific issue mentioned above. Ld. Adv. Deshmukh representing API Smt. Patil has sought time to submit explanation as sought vide order dated 09.02.2022. It appears that the Ld. SP, Aurangabad (R), directed API Smt. Patil to represent him but, it has been brought to the notice of the Commission that the investigation of the crime in question was done by her and therefore directed by SP, Aurangabad (r to attend the enquiry today before the Commission. Pertinent to note that the show cause notice was issued to SP, Aurangabad and it was incumbent on him to either submit the explanation under his signature or should have issued an authority letter to represent him. Office to issue fresh notice to SP, Aurangabad to submit the explanation under his own signature after verifying the entire record and depute senior responsible officer under his authority. The explanation should primarily focused on the findings and the conclusions arrived at by the Investigation Wing (Ex. 'L'). Ld. Adv. Deshmukh to give proper advice to the concerned SP, Aurangabad. The Ld. Advocates representing the stakeholder departments to share the soft copies of explanations in advance and should also serve the copy on complainant so that final arguments could be taken up on next date.

Matter adjourned to 19.04.2022."

2. The basic and the primary reason for issuing show cause notice was the findings and the conclusions arrived at by the office of Spl. IGP, Investigation Wing attached with this Commission vide Ex. 'L', which after due enquiry came to the following conclusions:

"निष्कर्ष :

सदर प्रकरणी केलेल्या चौकशीमध्ये असे दिसून येते की, जानेवारी २०१८ ते मे २०१८ या कालावधीमध्ये फोस्टर डेव्हलपमेंट औरंगाबाद व मित्र राधना शिक्षण प्रसारक मंडळ, पार्थी यांच्या मालकीच्या असलेल्या गट क्र.१४४ या जमीनीत टाकण्यात आलेल्या स्पेन्टवॉश/स्लजमुळे पावसाळ्यात तो झिरपून त्याचा परिणाम आजूबाजूच्या गटामधील व कूपनलिकातील पाणी दुषित होणे/पाणी पिण्यास अयोग्य होणे, काही जनावर मरण पावने, काहीना अपंगत्व येणे, असे परिणाम झाल्याचे दिसून आलेले आहे.

अर्जदार श्री. शेषराव बाधव व इतर यांनी सप्टेंबर २०१८ मध्ये वरील प्रकाराबाबत वडोद बाजार पोलीस ठाणे, जि. औरंगाबाद येथे तक्रारअर्ज दाखल केल्यावर पोलीस ठाणेकडून घटनास्थळास भेट देऊन, पाहणी करून तेथील दुषित पाणी व

मातीचे नमूने पंचनामा करून घेण्यात आले होते. व रासायनिक विश्लेषणाकरिता न्यायवैद्यक प्रयोगशाळा, औरंगाबाद व प्रादेशिक आरोग्य विभाग प्रयोगशाळा येथे अभिप्राय मिळवण्याकरिता पाठविण्यात आले होते. घटनास्थळ व आजुबाजूच्या परिसरातील ३० पेक्षा जास्त लोकांचे जबाब नोंदविलेले होते. फोस्टर डेव्हलपमेंट औरंगाबाद व मित्र साधना शिक्षण प्रसारक मंडळ, पाथ्री यांच्या संचालक श्री. पाथ्रीकर यांचेकडे चौकशी केली होती. त्यांनी त्यांच्या संस्थेच्या मालकीच्या जमीनीमध्ये सुपीकता वाढविण्याकरिता खत म्हणून स्पेन्टवॉश टाकला असल्याचे त्यांनी सांगितले होते. श्री. पाथ्रीकर यांनी त्यांच्या स्वतःच्या शेतात खत म्हणून रासायनिक पदार्थ टाकण्याची कृती ही गुन्हा करण्याच्या उद्देशाने केली आहे काय किंवा त्यामुळेच त्याचे दुष्परिणाम झाले आहेत काय? हे निश्चित करता येत नव्हते. यामुळे वडोदबाजार पोलीस ठाण्याच्या तत्कालीन प्रभारी अधिकारी, सहा. पोलीस निरीक्षक श्रीमती अर्चना पाटील व तत्कालीन उप विभागीय अधिकारी श्री. आंबले यांनी प्राप्त अर्जाची चौकशी चालू ठेवली होती. दरम्यानच्या काळात सदर प्रकरणातील काही अर्जदार व काही लोक यांनी दुषित पाण्यामुळे झालेल्या त्रासाबाबत दवाखान्यात वैद्यकीय उपचार घेतले होते. दरम्यानच्या काळामध्ये अर्जदारांनी मा. सत्र न्यायालय, औरंगाबाद येथे सी.आर.पी.सी. १५६ (३) अन्वये केलेल्या अर्जावर मा. न्यायालयाने गुन्हा दाखल करण्याबाबत आदेश दिल्यामुळे वडोदबाजार पोलीस ठाणे, जि. औरंगाबाद येथे गु.क्र. १६९/२०१९, कलम २७७, २७८, २८४, ३४ भादविसह कलम ३(१) (C)(X), ३(२) (VA) (V) अ.जा.ज.अ. प्र. सुधारण अधिनियम २०१५ अन्वये, आरोपी नामे १) द्वारकादास पाथ्रीकर २ वरुण पाथ्रीकर ३ योगेश पाथ्रीकर यांच्या विरोधात दि.२२/०७/२०१९ रोजी गुन्हा दाखल करण्यात आला आहे. यातील आरोपींनी मा. उच्च न्यायालय, खंडपीठ औरंगाबाद येथे अटकपूर्व जामीनाकरिता अर्ज घेता असून त्यांना अंतरिम जामीन मंजूर करण्यात आला आहे परंतु, अंतिम जामीन आदेश झालेला नसल्याकारणाने आरोपींनी अग्रपथपर्यंत अटक करण्यात आलेली नसून गुन्हा तपासावर आहे. अशाप्रकारे गुन्हा दाखल करण्यात विलंब झाल्याबाबतची कारणे दिलेली आहेत. सदर प्रकरणात पोलीसांना गुन्हा झाला असल्याचे निष्पन्न होत असताना, अर्जदारांनी सप्टेंबर २०१८ मध्ये तक्रारअर्ज दाखल केल्यावर सी.आर.पी.सी. कलम १५४ प्रमाणे गुन्हा दाखल करणे अपेक्षित होते परंतु तसे झालेले दिसून येत नाही.

आरोपी श्री. द्वारकादास पाथ्रीकर यांनी माहिती दिली होती की, त्यांची जमीन गट क्र. १४४ मध्ये रेडिको डिस्टिलरीज, शेद्रा एम.आय.डी.सी., औरंगाबाद यांचेकडून टॅकरद्वारे मागवून जमीनीची सुपीकता वाढविण्याकरिता त्यांच्या जमीनीमध्ये टाकण्यात आला होता असे तपास दरम्यान सांगण्यात आले होते. जमीनीमध्ये घातक स्पेन्ट वॉश टाकल्यामुळे जे दुष्परिणाम झाले होते त्या संदर्भात गुन्हायांच्या तपासा दरम्यान रेडिको डिस्टिलरीज कंपनीच्या कोणाही व्यक्तिकडे चौकशी करून, त्यांच्या विरोधात कोणतीही कारवाई केली नसल्याचे प्राप्त अहवालानुसार दिसून आले आहे. तसेच त्या मोटर टॅकरद्वारे घातक स्पेन्ट वॉश गट क्र.१४४ च्या जमीनीमध्ये टाकण्यात आला होता. त्या टॅकर चालक/मालकाकडे चौकशी करण्यात आलेली नाही, त्यांनी नेमका कोणत्या कंपनीमधून घातक पदार्थ प्राप्त केला होता व गट क्र.१४४ मध्ये टाकला होता याबाबत काहीही तपास न झाला नसल्याचे तसेच त्या संदर्भात कोणालाही आरोपी केले नसल्याचे प्राप्त कागदपत्रांवरून दिसून येत आहे.

दिनांक ३१/०८/२०१९ रोजी, दैनिक लोकमत या वृत्तपत्रात पाथ्री गावातील विहीरीचे पाणी दुषित झाल्याबाबतची बातमी प्रसिध्द झाली होती. त्यामुळे दिनांक ३१/०८/२०१८ रोजी महाराष्ट्र प्रदुषण नियंत्रण मंडळ व महसुल विभाग, औरंगाबाद यांच्या पदाधिकार्यांनी घटनास्थळास भेट देवून संयुक्त पाहणी केली होती. महाराष्ट्र प्रदुषण नियंत्रण मंडळ, औरंगाबाद येथील अधिकाऱ्यांनी घटनास्थळाला भेट दिल्यावर त्यांनी, मित्र साधना शिक्षण प्रसारक मंडळ यांना पत्र देऊन त्यांनी गट क्र.१४४ येथील शेत जमीनीवर टाकण्यात आलेला स्पेन्टवॉश/गाळ कोटून व किती प्रमाणात आणला याबाबत दिनांक ११/१०/२०१८ रोजी विचारणा केली होती. त्यावेळी श्री. पाथ्रीकर यांनी त्यांच्या गट क्र.१४४ या जमीनीत टाकलेला स्पेन्टवॉश/गाळ हा रेडिको डिस्टिलरीज, शेद्रा एम.आय.डी.सी., औरंगाबाद यांचेकडून त्यांच्या जमीनीवर टाकला असल्याचे सांगितले आहे. प्रदुषण महामंडळाच्या पथकाने घटनास्थळावरील माती व पाण्याचे नमूने घेतले होते व प्रयोगशाळेत तपासीकरिता पाठविले होते. त्या ठिकाणी राहणारे काही लोक व अर्जदारांची काही जनावरे आजारी असल्याचे तसेच काही जनावरे दुषित पाणी पिवून अपंग झाले असल्याचे लोकांनी सांगितल्यावर, जिल्हा पशुवैद्यक अधिकारी व आरोग्य अधिकारी यांना त्याबाबतची माहिती कळविण्यात आली होती. तसेच कृषी अधिकारी, औरंगाबाद यांना सुध्दा झालेल्या प्रकाराबाबत माहिती कळविण्यात आली होती. घटनास्थळावरील विहीरीचे पाणी दुषित होऊन ते पिवळसर रंगाचे झाले होते. रेडिको डिस्टिलरीज द्वारा गट नं. १४४ मध्ये टाकण्यात आलेला स्पेन्टवॉश/गाळ यामुळेच पाणी दुषित झाले असल्याचा निष्कर्ष काढून सदर कंपनीने शर्ती व अटीचे उल्लंघन केले असल्याचे दिसून आल्यावर त्या कंपनीला कलम ३१ ए व ३३ ए प्रदुषण प्रतिबंधक व नियंत्रण कायदा अन्वये, दिनांक ११/०९/२०१८ व दिनांक २५/१०/२०१८ रोजी कारणे दाखला नोटीस पाठविण्यात आली होती. त्यानुसार सदर कंपनीस गट क्र.१४४ मधील बाधित झालेली माती इतरत्र टाकून त्या ठिकाणा दुसरी माती टाकण्याबाबत आदेशित केले होते. प्रादेशिक प्रयोगशाळा, औरंगाबाद यांच्या प्राप्त अहवालानुसार, बाधित शेतकऱ्यांच्या जमीनी मधील माती व पाणी यामध्ये अल्कली पदार्थाचे प्रमाण हे विहित मर्यादेमध्ये आढळून आले नाही. रेडिको डिस्टिलरीज कंपनीने महाराष्ट्र प्रदुषणास दिलेल्या उत्तरामध्ये "उद्योगाने अद्यावत यंत्रणा उभारलेली असून शुन्य निकासीसाठी उद्योग बाधीत आहे. गट नं. १४४ व इतर ठिकाणाच्या विहीरमध्ये होत असलेल्या प्रदुषणबाबत कारखान्यास जबाबदार धरण्यात येऊ नये व कारखाना सर्व अटी व शर्तीचे पालन करीत आहेत." दिनांक ०५/११/२०१८ रोजीच्या पत्रानुसार गट क्र.१४४ येथील शेत जमीनीवर आसवणी प्रकल्पातील सांडपाणी (स्पेन्टवॉश) टाकल्याचे पाहणी दरम्यान दिसून आले होते. आसवणी प्रकल्पातील निर्माण होणारा स्पेन्टवॉश हा केंद्रीय प्रदुषण नियंत्रण मंडळ, नवी दिल्ली यांनी पारीत केलेल्या घातक घनकचरा या प्रवर्गात येत नाही असे कळविले आहे. असे जरी रेडिको कंपनीने कळविले असले तरीही महाराष्ट्र प्रदुषण मंडळ,

औरंगाबाद यांनी, सदरचा स्पेन्टवॉश/गाळ कोटून आणला, कोणत्या कंपनीतून आणला याबाबत काहीही चौकशी केलेली नसल्याचे, आणि परीणामी दोषी कंपनीवर कोणतीही कारवाई केली नसल्याचे दिसून येत आहे.

मौजे पाथ्री, ता. फुलंब्री, जि. औरंगाबाद येथे गट नं. १४४ मध्ये स्पेन्टवॉश टाकून तेथील आजूबाजूच्या शेतकऱ्यांच्या विहीरीचे पाणी व जमीनीची माती दुषित झाल्यामुळे लोक व जनावरे आजारी पडली. याबाबत सखोल चौकशी व संबंधितावर योग्य ती कारवाई व्हावी याकरीता मा.राज्य मानवी हक्क आयोग यांनी दिलेल्या निर्देशानुसार विभागीय आयुक्त, (महसुल) औरंगाबाद यांनी पत्र क्र. २०१९/मशाकारुजमीन१/कवि-१९८५, दिनांक १८/१२/२०१९ अन्वये १) विभागीय कृषी सहसंचालक, औरंगाबाद २) प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, औरंगाबाद ३) उपविभागीय अधिकारी, पैठण/फुलंब्री ४) उप मुख्य अधिकारी, ग्रामीण पाणी पुरवठा, जिल्हा परिषद, औरंगाबाद ५) वरीष्ठ भुवैज्ञानिक, भुजल सर्वेक्षण आणि विकास यंत्रणा, औरंगाबाद ६) पोलीस निरीक्षक, वडोदबाजार पोलीस ठाणे, ता. फुलंब्री, जि. औरंगाबाद यांची एक समिती गठीत केली होती व त्यांना वस्तुस्थितीदर्शक अहवाल सादर करण्याबाबत आदेशित केले होते. त्या अनुषंगाने दिनांक ३०/०१/२०२० रोजी मौजे पाथ्री, ता. फुलंब्री येथे वरील नमुद अधिकाऱ्यांसोबत इतर संबंधित विभागाच्या पदाधिकाऱ्यांनीही घटनास्थळास भेट देवून पाहणी केली आहे. सदर समितीसोबत अर्जदार व इतर बाधित शेतकरी देखील हजर होते. बाधित जमीतील मातीचे व पाण्याचे नमुने पुन्हा घेण्यात आले होते. त्याबाबतचे प्राप्त अहवाल व त्यांचे निष्कर्ष परिच्छेद क्र.१२ मध्ये देण्यात आलेले आहेत.

सदर प्रकरणी आरोग्य विभागाने दुषित पाणी पिल्यामुळे आजारी लोकांवर उपचार केलेले आहेत. महसुल विभाग व इतर संबंधित विभागांनी लोकांना व जनावरांना पिण्याच्या पाण्याची व्यवस्था करणे, जमीनी व पीकांचा पंचनामा करणे व इतर संबंधित कार्यवाही आपआपल्या परीने केलेली आहे. तसेच समाज कल्याण विभागातर्फे पिडीत व्यक्तींना काही आर्थिक मदत केली असल्याचेही दिसून आले आहे.

एकंदरीत केलेल्या चौकशीमध्ये खालील नमुद केलेल्या मुद्द्यांवर तपास झालेला नसल्याचे व संबंधित दोषींचा शोध घेतलेला नसून त्यांच्या विरुद्ध कायदेशीर कारवाई केलेली नसल्याचे दिसून आले आहे.

अ) अर्जदारांनी सप्टेंबर २०१८ मध्ये गुन्हा दाखल करण्याबाबत तक्रार अर्ज केला असतानाही, सदरचा गुन्हा सी.आर.पी.सी. कलम १५४ प्रमाणे त्वरीत दाखल करणे अपेक्षित असताना तसे झाल्याचे दिसून येत नाही.

ब) आरोपी श्री. द्वारकादास पाथ्रीकर यांनी त्यांची जमीन गट क्र.१४४ मध्ये टाकलेला घातक स्पेन्ट वॉश हा रेडिको डिस्टिलरीज या कंपनीकडून टॅकरद्वारे मागवून त्यांच्या जमीनीत टाकला असल्याची माहिती दिली होती. गुन्हाच्या तपासामध्ये सदरचा घातक स्पेन्ट वॉश हा कोणत्या कंपनीकडून आणला होता यांचा तपास केलेला दिसून येत नाही. तसेच टॅकरचे चालक/मालक कोण आहेत, त्यांनी सदरचा घातक पदार्थ कोटून आणला, कोणाच्या सांगण्यावरून आणला याबाबत तपास झाला नसल्याचे उपलब्ध कागदपत्रांवरून दिसून येत आहे.

क) महाराष्ट्र प्रदुषण महामंडळाच्या पथकाने घटनास्थळावरील दुषित माती व पाण्याचे नमुने घेतले होते व प्रयोगशाळेत तपासीकरीता पाठविले होते. त्या ठिकाणी राहणारे काही लोक व अर्जदारांची काही जनावरे आजारी झाले होते. गट क्र.१४४ चे मालक श्री. द्वारकादास पाथ्रीकर यांनी त्यांच्या जमीनीत टाकलेला घातक स्पेन्टवॉश/गाळ हा रेडिको डिस्टिलरीज या कंपनीकडून मागवून त्यांच्या गट क्र.१४४ मध्ये टाकण्यात आला असल्याचे सांगितले होते. त्यामुळेच आजूबाजूच्या गटातील पाणी दुषित होवून लोकांच्या व जनावरांच्या पिण्यात आले असल्याचा निष्कर्ष काढून सदर कंपनीने शर्ती व अटीचे उल्लंघन केले असल्याने प्रदुषण मंडळाने त्या कंपनीला कलम ३१ ए व ३३ ए प्रदुषण प्रतिबंधक व नियंत्रण कायदा अन्वये, दिनांक ११/०९/२०१८ व दिनांक २५/१०/२०१८ रोजी कारणे दाखवा नोटीस पाठविण्यात आली होती. त्यानुसार सदर कंपनीस गट क्र.१४४ मधील बाधित झालेली माती इतरत्र टाकून त्या ठिकाणी दुसरी माती टाकण्याबाबत आदेशित केले होते. परंतु इतका गंभीर प्रकार घडल्यानंतरही सदरचा घातक स्पेन्टवॉश कोणत्या कारणांन्यातून आणला गेला, कोणत्या वाहनातून आणला गेला, तो रेडिको कंपनीनेच आणून टाकला होता का, याबाबत महाराष्ट्र प्रदुषण महामंडळाने चौकशी केली नसल्याचे व दोषीविरुद्ध कोणतीही कायदेशीर कारवाई केलेली दिसून येत नाही.

तरी अहवाल अवलोकनार्थ व पुढील आदेशास्तव सविनय सादर.

Remarks of I/c. IGP: Agreed with points 2 to 16. During inquiry, it is disclosed that police officers & the officers of Maharashtra Pollution Control Board has shows negligence in the prevention of violation of human rights of the victims."

3. The background of the controversy has been already discussed and pointed out in previous initial orders/directions passed by this Commission from time to time and now the only issue which remains

to be resolved and settled is whether the erring respondents the MPCB and the concerned police officer can be saddled with any liability of having violated the human rights of the victims – complainants. By invoking powers u/s. 18 of the Act of 1993 particularly in the light of the fact that the Director and the other officer bearers of the erring disciplinary are facing prosecution under crime no. 169/19 u/s. 277, 278, 284 IPC r/w. Sec 3(i)(c)(x), Sec. 3(V)(Va) of SCST Prevention of Atrocity Act as amended in 2015, pending before Court of Session, Aurangabad.

4. The legality and authenticity of the findings of the Investigation Wing comes into serious doubt and cloud as both the respondents urged that they were not summoned or called for an enquiry by the team of Investigation Wing which infact is mandatory as per the procedure laid down u/s. 14 of the Act of 1993, which reads thus :

"Sec. 14: Investigation

- (1) **The Commission may, for the purpose of conducting any investigation pertaining to the inquiry, utilize the services of any officer or investigation agency of the Central Government or any State Government with the concurrence of the Central Government or the State Government, as the case may be.**
- (2) **For the purpose of investigating into any matter pertaining to the inquiry, any officer or agency whose services are utilized under sub-section (1) may, subject to the direction and control of the Commission:-**
 - a) **Summon and enforce the attendance of any person and examine him;**
 - b) **Require the discovery and production of any document; and**
 - c) **Requisition any public record or copy thereof from any office.**

(6)

- (3) The provisions of section 15 shall apply in relation to any statement made by a person before any officer or agency whose services are utilized under sub-section (1) as they apply in relation to any statement made by a person in the course of giving evidence before the Commission.
- (4) The officer or agency whose services are utilized under sub-section (1) shall investigate into any matter pertaining to the inquiry and submit a report thereon to the Commission within such period as may be specified by the Commission in this behalf.
- (5) The Commission shall satisfy itself about the correctness of the facts stated and the conclusion, if any, arrived at in the report submitted to it under sub-section (4) and for this purpose the Commission may make such inquiry (including the examination of the person or persons who conducted or assisted in the investigation) as it thinks fit."

It is rather shocking to note that the Investigating Team by simply relying on the materials already placed on record by the police and the Board, came to the conclusion that there was lapse and breach on their part in entertaining and dealing to the complainants grievance. No doubt it is an admitted fact that law came into motion against the alleged culprits only after Court's intervention u/s. 156(3) Cr. PC 1973 and the concerned police after due investigation submitted the charge sheet as mentioned above.

5. Now the question as to whether there was any lapse on the part of the concerned departments in initiating action against the alleged culprits, the first and the foremost relevant piece of evidence is the report of an Expert Committee vide Ex. 'H' dated: 18.12.2019, constituted by the Divisional Revenue Commissioner, Aurangabad pursuant to the direction issued by this Commission, which after due and proper enquiry came to the following conclusion :

7

“उपलब्ध कागदपत्रे, संबंधीताचे जबाब, स्थळ पाहणी वेळी दिसून आलेली परिस्थिती, परिसरातील माती व पाण्याचे रासायनिक पृथःकरण अहवाल याचे अवलोकन केले असता, मौजे पाथ्री ता. फुलंब्री येथील गट नं.१४४, मित्र साधना शिक्षक प्रसारक मंडळ व फोस्टर डेव्हलपमेंट पाथ्री ता. फुलंब्री जि. औरंगाबाद येथील जमीनीत जानेवारी २०१८ ते जून २०१८ या कालावधीत मोठ्या प्रमाणात स्पॅट वॉश स्लज टाकण्यात आलेली आहे. सदर क्षेत्रालगत तक्रारदार १. श्री कैलास देवराव गाडेकर, २. संजय खंडू नवगीरे, ३. गणेश भगवान जाधव, ४. चंद्रकांत शंकरराव जाधव, ५. श्रीमती सुरेखा मधुकर जाधव, ६. तेजराव ग्यानुजी जाधव, ७. शेषराव ग्यानुजी जाधव, ८. भगवान शंकर सुरडकर, ९. दिनेश विनायक जाधव, १०. रफीक शहा, ११. सिंधुबाई भास्कार पगारे इ. सर्व रा. पाथ्री यांचे गट नं.११२, ११३, १२४, १४१, १४३ व १२३ मधील तक्रारदार यांच्या तक्रारीनुसार वेळोवेळी महाराष्ट्र प्रदुषण मंडळ, प्रादेशिक कार्यालय औरंगाबाद यांनी परिसरातील विहीरांच्या पाण्याचे नमुन्यांचे रासायनिक पृथक्करण केलेले आहे. तसेच जिल्हा मृद सर्वेक्षण व मृदा चाचणी अधिकारी, कृषी कार्यशाळा औरंगाबाद यांच्याकडून गट नं १४४, मित्र साधना शिक्षक प्रसारक मंडळ व फोस्टर डेव्हलपमेंट पाथ्री ता फुलंब्री जि. औरंगाबाद यांच्या शेतातील मातीचे परीक्षण करून घेतलेले आहे. सदर पाण्याच्या नमुन्याच्या रासायनिक पृथःकरण अहवालानुसार सदरचे पाणी शेतीसाठी वापरण्यास निश्चित केलेल्या मानांकाच्या विहित मर्यादेत असल्याचे निदर्शनास येते. तसेच पिण्यासाठी वापरण्याच्या मानकाशी तुलना केली असता काही घटक विहित मर्यादेपेक्षा जास्त असल्याचे दिसून येते. तथापी गणेश भगवान जाधव यांचे गट नं १४० मधील क्षेत्रात पंचायत समितीमार्फत घेण्यात आलेल्या बोअरवेल मधील पाण्याचे परीक्षण केले असता सदर पाणी पिण्यासाठी योग्य असल्याचे उपसंचालक भूजल सर्वेक्षण व विकास यंत्रणा औरंगाबाद यांच्याकडील विश्लेषण अहवालावरून दिसून येते. सदर बोअर वर एक पंप बसवून पाईपलाईन द्वारे ग्रामपंचायतीमार्फत हंगामी स्वरूपात पाणी पुरवठा सुरू करणे आवश्यक आहे व कायमस्वरूपी उपाययोजना म्हणून मौजे पाथ्री गावालगत जलकुंभापासून पाईपलाईन द्वारे टंचाई कार्यक्रमांमधून TPWS द्वारे पाणी पुरवठा करण्याचे नियोजन पंचायत समिती मार्फत करण्यात येत आहे.

कृषीविषयक बाबींच्या अनुषंगाने विभागीय कृषी सहसंचालक, औरंगाबाद यांचा अहवाल समितीस प्राप्त झालेला नाही. तथापी महाराष्ट्र प्रदुषण नियंत्रण मंडळ यांनी जिल्हा मृद सर्वेक्षण व मृदा चाचणी अधिकारी कृषी कार्यालय औरंगाबाद यांच्याकडून गट नं १४४ मधील मातीच्या नमुन्यांचा परीक्षण अहवाल दिनांक १९.०१.२०१९ नुसार सदरची शेतजमीन सामान्या स्वरूपाची असून अपेक्षित उत्पन्ना सामान्या असल्याचे नमुद केले आहे. सदर प्रकरणात पोलीस स्टेशन वडोदबाजार येथे गु.र.नं.१६९/२०१९ कलम २७७, २७८, २८४ भादवि सह कलम ३(१)(C)(X), ३(२)(V)(Va) अनुसूचित जाती जमाती अत्याचार प्रतिबंध सुधारणा अधिनियम २०१५ अन्वये गुन्हा दाखल झालेला असून अदयाप दोषारोप पत्र दाखल झालेले नाहीत. त्यापुर्वी आरोपींनी मा. उच्चा न्यायालय खंडपीठ औरंगाबाद येथे अटकपूर्व जामीनासाठी अर्ज केला असून अंतरीम अटकपूर्व

जामीन मंजूर आहे. तसेच आरोपींनी FIR रद्द करण्यासाठी ही मा. उच्चा न्यायालयात अर्ज दाखल केलेला असल्याने प्रकरण तपासावर प्रलंबीत आहे.”

If these findings are read with the explanations Ex. 'M & 'J' submitted by the respondent Board and the concerned police officers, then an irresistible conclusion has to be drawn that the concerned departments did take appropriate action in resolving the issues raised by the complainants. The relevant portion of the explanation Ex. 'J' is reproduced in verbatim as under :

“1. It is submitted that the Board has granted consent to operate M/s. Radico P (NV) Distilleries Maharashtra Ltd, Plot No. D-192 to 195, MIDC area, Shendra, Dist. Aurangabad vide letter dated 4.2.2019 which is valid upto 31.8.2023 subject to certain terms and conditions. A copy of said consent dated 4.2.2019 is enclosed and marked as an Annexure I.

2. It is submitted that the Board has filed detailed affidavit in reply on behalf of respondent No. 3 stating various action initiated by the board dated 21.01.2019 is enclosed and marked as an Annexure II.

3. It is submitted that the as per the visit of the Officials of the Board to the M/s. Radico NV Distilleries Maharashtra Ltd as on 1.6.2020 is as follows:-

- i) During visit industry is found in operation.
- ii) Industry has provided bio methanization followed by MEE system followed by Bio-composting.
- iii) Industry have provided 16 acres of brickonage compost yard with leachate collection system, installed online camera.
- iv) Provided stack attached to the 30 TPH boiler having height of 50 meter by using fuel as bagasse/biogas with Electro Static Precipitator (ESP) as an APC system, also installed online monitoring system to the which is connected to the server.
- v) The compost yard is found covered with plastic tarpaulin.
- vi) Polyshed provided at various places at composting area.
- vii) Bagasse is found stored in open area near by ETP area.
- viii) Lagoon NO. 2 is found empty and lagoon no.1 is having about 10% of Effluent.

4) MPCB has directed to M/s. Radico NV Distilleries Maharashtra Ltd., to lift spent wash / sludge from area in question. Accordingly, the said industry has lifted 464 mt. of waste from contaminated soil.”

Thus with such explanation on record, I don't think any liability on the Board can be imposed and infact the team of the Investigation Wing without going into the relevant compliance report Ex. 'M' & 'J', gave adverse findings against the Board.

6. So far as the role of API Smt. Patil is concerned, from her detail explanation Ex. 'U & V' and the documents annexed with it goes to show that right from inception of the lodging of the report by the complainants, she has been reporting to her seniors – supervisory authority about the progress of the investigation as admittedly, samples from the contaminated soil were sent for analysis and it took its own sweet time in submitting its results. Secondly with the offences under SC ST Act, the Competent officer to conduct the investigation was a senior police officer of rank of Dy.SP and admittedly she has been acting under his directions and in the meanwhile, she was transferred to another police station, and the complainants also approached the Courts u/s. 156(3) Cr. PC, which ordered an investigation and consequently charge sheet came to be submitted before the Court of Session where the trial is awaited.

7. Thus, with such materials on record, I don't think a case justifying invoking powers u/s. 18 of the Act has been made out resulting in withdrawal of show cause notices issued to the respondent Pollution Control Board and the concerned police officer u/s. 16 of the Act of 1993. Further, with the Court seized of the matter, the complainants have every liberty and privilege of ventilating their grievances during the course of trial before the Court of Session. This fact itself bars the Commission proceeding with the

(10)

complaint in view of the provision u/s. 36(1) of the Act of 1993 r/w. Reg. 12(i) & (j) of the MSHRC (Procedure) Regulations, 2011.

In view of the foregoing discussions, the complaint deserves to be closed and disposed off.

Ordered accordingly.



M. A. Sayeed
(M. A. Sayeed)
Member 17/08/22

(11)



सत्यमेव जयते

महाराष्ट्र राज्य अनुसूचित जाती जमाती आयोग

प्रशासकीय इमारत, पहिला मजला, पूर्व विभाग, डेअरी विभाग,

अब्दुल गफारखान मार्ग, वरळी सीफेस, मुंबई-४०० ०१८.

दूरध्वनी क्र.(कार्यालय) ०२२-२४९४३८९९.

जा.क्र.मराअजाजआ/मुं/औरंगाबाद विभाग/प्र.क्र.७०-२०२२/३४६५

दिनांक: १६/११/२०२२

प्रति,

मा. जिल्हा पोलीस अधीक्षक,
औरंगाबाद.

मा. उप विभागीय अधिकारी,
औरंगाबाद.

मा. जिल्हा समाज कल्याण अधिकारी,
जिल्हा परिषद, औरंगाबाद, जि. औरंगाबाद.

मा. सहाय्यक आयुक्त,
समाज कल्याण विभाग, औरंगाबाद.

मा. प्रदुषण नियंत्रण अधिकारी,
औरंगाबाद.

**विषय: मौजे पाथ्री रसायनपिडीत शेतकरी यांना शासकीय स्तरावरून
कोणतीही सुविधा मदत/पुनर्वसन केले नाही याबाबत विनंती अर्ज.**

अर्जदार श्री. भगवान शंकर सुरडकर व श्री. संदीप शेषराव जाधव यांच्या उपरोक्त विषयाबाबत दि. २०/१०/२०२२ रोजी मा.श्री.ज.मो.अभ्यंकर,अध्यक्ष (राज्यमंत्री दर्जा), महाराष्ट्र राज्य अनुसूचित जाती जमाती आयोग, वरळी, मुंबई यांच्यासमोर झालेल्या सुनावणीचे इतिवृत्त सोबत जोडले आहे.

मा.अध्यक्ष (राज्यमंत्री दर्जा), महाराष्ट्र राज्य अनुसूचित जाती जमाती आयोग, वरळी, मुंबई यांच्या आदेशानुसार कळविण्यात येत आहे.



(Signature)

वरिष्ठ संशोधन अधिकारी,
महाराष्ट्र राज्य अनुसूचित जाती जमाती आयोग,
वरळी, मुंबई.

प्रत: श्री. भगवान शंकर सुरडकर व श्री. संदिप शेषराव जाधव व इतर रा. प्राथी ता. फुलंबी, जि. औरंगाबाद.



महाराष्ट्र राज्य अनुसूचित जाती जमाती आयोग

प्रशासकीय इमारत, पहिला मजला, पूर्व विभाग, डेअरी विभाग,
अब्दुल गफारखान मार्ग, वरळी सी फेस, मुंबई-४०० ०१८.
दूरध्वनी क्र.(कार्यालय) ०२२-२४९४३८१९,

मा.श्री आर.डी.शिंदे सदस्य (सेवा), मा.श्री के.आर.मेढे सदस्य (सामाजिक व आर्थिक)
यांचेसमोर दिनांक २०/१०/२०२२ रोजी महाराष्ट्र राज्य अनु.जाती जमाती आयोगाच्या
कार्यालयात झालेल्या सुनावणीचे इतिवृत्त खालील प्रमाणे.

(औरंगाबाद विभाग) प्रकरण क्रमांक - ७०/२०२२

विषय: मौजे पाथ्री रसायनपिडीत शेतकरी यांना शासकीय स्तरावरून
कोणतीही सुविधा मदत/पुनर्वसन केले नाही याबाबत विनंती अर्ज.

अर्जदार श्री. भगवान शंकर सुरडकर व श्री. संदीप शेषराव जाधव उपस्थित. जिल्हा
पोलीस अधीक्षक यांच्या वतीने श्री. संभाजी महादेव खाडे, पोलीस उपनिरीक्षक उपस्थित.
डॉ. श्री. स्वप्निल भारत मोरे, उप विभागीय अधिकारी उपस्थित. श्री. पी.जी. वाबळे, सहाय्यक
आयुक्त, समाज कल्याण विभाग, औरंगाबाद उपस्थित. प्रदुषण नियंत्रण अधिकारी, औरंगाबाद
यांच्या वतीने श्री. सुशिलकुमार राठोड, उपप्रादेशिक अधिकारी उपस्थित. अॅड श्री. जितेंद्र
जगताप उपस्थित.

अर्जदार श्री. भगवान शंकर सुरडकर व श्री. संदीप शेषराव जाधव यांच्या प्रकरणी
दिनांक ०७.१०.२०२२ रोजी सुनावणी घेण्यात आली होती. या प्रकरणी योग्य तो सविस्तर
खुलासा सुनावणीस उपस्थित असलेले अधिकारी करू शकले नाहीत. त्यामुळे या प्रकरणी
योग्य ती वस्तुस्थिती जाणून घेण्यासाठी आयोगाच्या कार्यालयात दिनांक २०.१०.२०२२ रोजी
सुनावणी ठेवण्यात आली.

सुनावणीस उपस्थित डॉ. श्री. स्वप्निल भारत मोरे, उप विभागीय अधिकारी यांनी
अर्जदार यांना शुध्द पिण्याच्या पाण्याचा पुरवठा पंचायत समितीमार्फत टँकरद्वारे करण्यात
येईल असे आयोगास कथन केले.

आयोगाने सर्वांचे म्हणणे ऐकून घेतले. अर्जदार श्री. भगवान शंकर सुरडकर व श्री. संदीप शेषराव जाधव यांनी पाथी येथील रसायन पिडीत शेतकऱ्यांच्या वतीने दाखल केलेल्या तक्रार अर्जानुसार तेथील रसायन मिश्रीत पाणी व त्यामुळे पिण्याच्या पाण्याचे प्रदुषण व शेतीचे नुकसान होत असल्याबाबत तक्रार केलेली आहे. जिल्हा समाजकल्याण अधिकारी, औरंगाबाद यांनी पत्र देवून १५ व्या वित्त आयोगाकडून उपरोक्त अनुदानातून ३ लक्ष रुपयांच्या पाईपलाईनचा प्रकल्प मंजूर झाला असून त्याचे काम ८ ते १० दिवसात पूर्ण होईल असे सुनावणीच्या दरम्यान सांगितले. त्यामुळे अर्जदारांच्या पिण्याच्या पाण्याचा प्रश्न निकाली निघेल अशी अपेक्षा आहे. तोपर्यंत त्यांना शुध्द पाण्याचा पुरवठा पंचायत समितीमार्फत टँकरद्वारे करण्यात येईल असे उपविभागीय अधिकारी, फुलंब्री यांनी आयोगासमोर सांगितले. पिक परिस्थितीबाबत समाजकल्याण अधिकारी सदर जमिनीवरील पिकांची छायाचित्रे आयोगास दाखवली त्यावरून हा प्रश्न गंभीर स्वरूपाचा नसावा असे आयोगाचे मत झाले आहे. तथापि, कृषी अधिकाऱ्याने या संदर्भातील त्यांचा अहवाल उपविभागीय अधिकारी यांच्या मार्फत आयोगास सादर करावा. सदर प्रकरणी औरंगाबाद सेशन कोर्टामध्ये केस नं. २०६/२०२१ प्रलंबित असल्याचे प्रदुषण नियंत्रण मंडळाचे वकील यांनी निदर्शनास आणले. त्यामुळे अर्जदारांच्या इतर तक्रारी संदर्भात त्यांनी न्यायालयात त्यांची बाजू मांडावी अशी त्यांना सूचना करण्यात आली.

आर.डी.शिंदे
सदस्य (सेवा)



के.आर.मैडे
सदस्य (सामाजिक व आर्थिक)